have been named. Today when 1 went a paper. I found that there was an through argument in an article, that it should be the work of some Muslim country. The explosions argument was that the bomb had occurred only on Friday. The new-York explosion had occurred on Friday. Bomb explosion in Egypt arranged from Iran had also occurred on Friday. The Bombay explosions had also occurred on Friday. All the explosions at these three places and one more at another place-I don't remember that place— occurred on Friday. On all these Iran is suspected. The conclusion that they arrived as is that Iran or a Muslim country should be suspected for the bomb explosions. I do not want to arrive at such conclusions today, because we do not have any concrete basis for that. Suppose somebody asks what is the evidence on which I am accusing a particular country, we don't have any evidence. Perhaps other friends there may have. I do not feel that we have sufficient evidence for that. That is why I personally feel that it is advisable.... (Time bell) Madam, I hope you will allow me after lunch.

THE DEPUTY CHAIRMAN: Yes. You can continue after lunch. The House is adjouned for lunch till 2.30 P.M.:

The House then adjorned for lunch at thirty three minutes past one of the clock.

The House reassembled after lunch at thirty three minutes pasi two of the clock. The Vice-Chair. man (Shri MD. Salim) in the Chair.

#### CALLING ATTENTION TO A MA TER OF URGENT PUBLIC IMPORTANCE

#### Bomb explosions in Bombay on the 12 March, 1993—conid

..THE VICE-CHAIRMAN (SHRI M:D: SALIM): Shri G. Swamina-than to continue.

# Bomb. Explotion at 310 *12th March* 1993

SHRI G. SWAMINATHAN: Sir, the next point I would like to cover is (hat there has violence in Kombay been during December, 1992 and January. 1993. There a lot of lerrorist activities and then were there were bomb blasts. In spite of that, my personal feeling is that adequate precutions have not been taken by the concerned authorities and also by the Government. I am also distressed. As has been pointed out by some Members the Government should have been more careful in these matters and when such kind of bomb blasts take place the intelligence information either did not reach the Government or even if it reached the Government, they have not taken adequate precautions to see that were averted. This blasts such bomb that the Government has only indicates not been alert. Sir, there should not be any complacency. As it has been stressed by the speakers, now it has been other Bombay, tomorrow it may be other big cities like Delhi and Mad-rsa. One of the terrorist organisations elsewhere has also sworn that the retribution will be not only at the level of the places but it will, also be at the level of persons. We have read a message and also a report in the press that the LTTE supremo had said that the retribution will take place at a very big level in India. So, I would lke to caution the Government that they should take precautionary measures not only regarding the big cities and other important places in India but also about our VVIPs because I personally fear that some kind of retributive measures may be taken by the LTTE. It also indicates that the plastic bambs planted there cannot be easily deteced by dogs and even by specialists. This is the same thing which was also used in the assassination of Rajiv Gandhi. I am informed that Libya has supplied this kind of material, to other countries, to terrorist press report I organisations. From understand that is sufficient for 150 years for any terrorist organisation anywhere

#### Bomb Explosion in 312 12th March, 1993

in the world. So I caution the Go. vernment regarding mis point also.

Coming to the next point, a friend of mine asked me, "You are absolving other countries. We can-not point a finger at Iran. You say that we cannot say that Pakistan is involved. You also say that the LTTE cannot be accused. Do you mean to say that no country is involved? My personal feeling is that some other country is definitely involved. The hon. Prime Minister himself has stated thai the brain is elsewhere and the hands only have operated here. I am seriously feeling that it is not some terrorist organisation within the country which has done it. But, as has been elaborated upon by other Members, the money that has been spent, the brains that have been used, the number of people that have assembled, the planning that has been made, all indicate that definitely some countries which are mimical to us have been involved in these things- I will not compleiely absolve Pakistan. The other day when I went to Kashmir, 1 could see a number of weapons which had come from the border to Kashmir. Not only from Kashmir. They have come from Afghanistan and other countries. So, Pakistn may be one of the countries involved. The only point I want to make in this connection is that we cannot say deti-nitely that it is Pakistan. We can suspect Pakistan; we can suspect the LTTE; we can suspect some other country. But we cannot pointedly say that it is the only country. I am not absolving any country out. of the proposition.

There is one more thing which has been mentioned casually by a friend but which I want to stress here. That is, our police and army personnel are not trained even after so many years, to meet such emergencies, terrorist violence, in our country. The police is only for the ,law and order purpose. The army is only for fighting our enemies from outside. Even our BSF forces have not been adequately trained. The training has only started. I recently read a book by Peter Dru-cker who is a famous person for management, affairs. He has stated that hereafter, every country, either India or other Asian countries, even bigger countries like America, has to be very cautious. Seven to ten years back he wrote that. He has said in that book that previously there were warfares between one country and another where the armies could fight each other. But now, it. would be easier for a country to smuggle small bombs into another. He even said that atomic bombs of the size of an orange could be smuggled into a country and terrorism could happen within the country. So any country has to be very cautious with this kind of terrorism. It is highly neces sary that we train our army personnel and the police to see that they are able to have anti-terrorist measures to tackle this problem. personally feel that it is not a localised problem of Bombay. It is' not even a problem of just India. It is a world problem. In 1978, I was sent, as a delegate of the Government of India to a Commonwealth Conference in Jamaica. In. the Conference. I first heard about terrorism and how to counter terrorism' was one of the subjects talked about in that particular Conference in 1973. Now. after fourteen years, we are realising what terrorism in the world is and how many countries °f the world have been affected by it.

In the end. I would only wish that the Government should take the leaders of the Opposition and other Members into confidence. 1 would like them to present a paper on our National Policy and how they are thinking about containing terrorism in our country. No White Paper has so far been given by this Government on this- I want it very much because we are all very much concerned as to what is the appropriate action that the Government is going to take as a means of anti-

terrorist activity to contain that thing and then what they are think ing about it. All the Members of Parliament and especially wo, leaders of the Opposition, are very much interested to know it and I would request the Government to place a paper on the national policy to contain terrorism in this country.

Vice-Chairman. SHRI Thank you, Mr. **MURLIDHAR** CHANDRA. KANT BHANDARE (Maharashtra): Sir before I start making my speech, I want to make it clear that though we have chosen the eonve. nient device of a Calling Attention, this morning. the hon Chairman said that there would be a discus sion? There is kind of a misconception that in "some Calling Attention only the first speaker gets the who follow maximum time and those him don't. All get equal time. The only thing is because his name is given first, he gets an opportunity to speak first as if the name which should corns first is drawn by lo(5. Therefore, I don't want my time to If any ruling is quoted, be curtailed. then I would say that their reliance on that ruling is totally misplaced.

SHRI G. SWAMINATHAN; Sir, I I would like in know whether Mr. Bhan-dnvB wants to speak for 50 minutes.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Certainly.

THE VICE CHAIRMAN (SHRI MD. SALIM): You speak for the average time.

SHRI MURLIDHAR CHANDRA -KANT BHANDARE: Because this is a discussion, there is no average time. This is a discussion. What happens is this. All of them have said one thing or the other against my Government, our. Government. J want to have my say in reply. Therefore, it is a discussion. If you don't want it to be a discussion. If you don't want it to be a discussion. Calling Attention, questions, all these thing that is a different matter, but the Chairman has already given his rolling, that this is going o be a discussion, and I will be brief... (*Interruptions*) ...

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THE VICE-CHAIRMAN (SHRI M.D. SALIM): This is the time you should speak on the subject, instead of speaking to us.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: I always rely on brevity, but I don't want to compromise at the cost of losing the substance of the matter.

Mr. Vice-Chairman, I rise with great anguish for the simple reason that I am not only a citizen of Bombay but I am an aboriginal of Bom. bay. My son is the eleventh-geoera-tion-foorn in that great city and I think we all have contributed a great deal to make that city what it is, by our spirit of adventure, by our great interest in by our great interest in sports and culture. all,other walks of life which make Bombay not only a vibrant city but a throbbing city also. I don't find that throbbing in any city of the West, including Paris. One has to walk on the streets of Bombay at 3 o'clock in the morning and just feel the sense of which vou happiness see in the pedestrians even in that unearthly hour. Even the ladies can walk safely. And, therefore. I have not yet come to terms with what has happened there since the 6th of December and repeated in January, a month later, and now repeated on the 12th of March. two months later. I think this great city Somehow or the other stands cursed. 1 will go into points all the which have been raised. Therefore, when I rise here I rise as a Bombayite, I rise as a citizen of this geat coun-try and I expect that a debate on this issue which is a matter of concern for everybody in our country outside should cut across the party lines. I am really sorry that very very petty arguments have Now. undoubtedly' this been made is a terrorist job. Things don't go off like that at more than a dozen places. killing more than 200 peo-. ple and injuring over 1,500 people. It just doesn't happen unless there is a great planning and a sinister

[RAJYA SABHA]

design, carried out in atmost secitety. My friend. hon. Pramod Mahajan for whom 1 have the highest regard and affection, said that the intention is disrunt the to unity and integrity of the country. That is there in every terrorist attepmt. Whether it is in Kashmir, whether it is in Punjab, whether it Bombay, make is in 'no mistake about it. the first thing is what the general fallout of it is. I will come it later. All that to achieve, they try to Ι will it little latter. come to а Plase don't make a mistake and in Bombay we don't make a mistake and that is where I compliment mv friends in Bombay, my brothers and sister in Bombay that they have res ponded by saying that the unity and integrity of this country will not be disturbed despite any provocation from any terrorist quarter. My ano ther esteemed and equally dear Gurudas Das Gupta, friend. Mr. said that this was a cause for panic and terror. The word 'terrorism' itself comes from the expresion 'terror' and in any terrorist activity, partitu larly in this type of unmanageable magnitude, there is no question about what the terrorist has his in mind, that causing panic is, There and terror. again I salute people of Bombay be my cause thev have not succumbed to panic and terror. All these argu ments are made to show as If what the hon'ble Primp Minister said correct, had was not they say, "How can the Prime Minister say that this is an assault on our econmy?" Let them not forget that Bombay continues to be the commercial capital of the country. It is something more than that. It is the gateway of India. It is a mini India. I don't think that there is any other place, any other city — whether you take Madras, whether you take Calcutta or whether you take Delhi --- , where you find this beautiful cosmopolitan character of a true Indian community cutting across all Jan guages, cutting across all regions, cutting across all religions, cutting across all communities. Therefore,

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our people have given a definite message to the rest of the country that they will not be effected by any panic. In additon to this, the most important message which the citizen of Bombay have gaven to the rest the country by their conduct, exemplary conduct, great fortitude and great bravery is that no matter what happens the economic the country will not growth of That is the message come to a halt. which the people of Bombay have given to the rest of the country. All captains of industry and commerce have come there. It is called 'The City of Gold' and cotton is called 'white gold' and it did prosper with the setting up of a large number of textile mills over a period of a century. The terrorists chose the Stock Exchange the primary target. It has been establsihas that the intensity of the explosives ed Stock Exchange was the used in the maximum. It was more than that which was used for the Air India building, it was more than that which was used to blow the petrol pump near the Sena Bhavan. Can any one imagine what would happen if these terrorists had succeeded in their attempt the Stock Exchange had come to and a grinding halt for the next one month? Those who have some elementary knowledge of commerce will realise how the whole growth of capital would have been strangulated and a Period of one month's strangulation like that would have caused untold economic disaster to the whole country. It is not a matter of chance that 70 per income-tax cent of the comes from Bombay Therefore. please make no mistake about their choice of Bombay. They could have chosen any other place and. accormding to me. the danger is very much there and now that similar things will occur anywhere else in the country. As somebody has said, may to becur here, in this Chamber, tomorrow. It may occur in any part of the country and we have to be very. very vigilant and we have to be ready to fight against this. Therefore, I think, it is in-

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correct to look at what the hon. Prime Minister has said in this way. Yes, it affected the unity and integrity of the country. Yes, it caused panic. Above all this, at this moment, it affects the gro wing economy of this country. Let us not get lost in the small niceties.Let us face it that today the need of the hour is rapid economic growth. Particularly after liberalisation, after the end of the winter of the cold war, things have changed. India is taking its rightful place among the comity of nations as a highly industrialized nation. I know we are one of the poorest. But I also know that in matters of agriculture we are one of the topmost We are among the first three or four. I also know in matters of chemicals and that engineering we are ahead of China, whatever may be their per capita income and GDP and other things. Thereore, make no mistake at all that there was a cal culated attempt disrupt our economy. Look a! what happened else where . A similar thing happened in the World Trade Centre in New York. Why did they choose the World Trade Centre in New York? Two successive issues of the Time have carried articles-one dated March contained an article titled 8th 'Search or the tall bomber' and the other dated 15<sup>th</sup> March is its continuation where they say about how one of them was cau ght purely toy dumb luck. Through sheer blind luck they could catch hold of one. In the same issue yt>u find it has been stated that between Friday the 26th of February and Friday the 12th of March as many as 10 blasts had taken place at many places in the world like Yugoslavia, England, Georgia, again England, Peru, Spain, Bussia. Egypt. Greece and so on. What I am saying is. let us not shut our eyes to the fact that international terrorism has reached the shores of country. We have to be vigilant about it. We have to take effective steps to dealwith it. The second pointis again a political point.--it undoubiedly. an operator of this nature requires extensive plan ning. Fixig of bombs at a dozen

places like this would take considerable amount of time means and preparation. There is no doubt that though outside agencies are involved, they could not have succeeded unless they had the support of some local elements. This is not a matter of debate at all on petty differences. I am inclined to believe that if these bombs had to be located in as prominent places as thee-driving into the drive-way of the Stock Exchange building or the Air India and other places — a minimum of 50 and even above 100 people, local people, must have been involved. I wish at leagt one of them blurted out and we had the luck of catching even one of them before the blast.

We did not have the luck. But it is in a way and I am not denying it, let me tell you that our intelligence agencies are not geared up for international terrorism.' I am making a fervent appeal today and I want the whole House to join me in that appeal, that you must immediately set up a special agency to meet this challange of international terrorism. Why blame India, why blame Maharashtra, when even New York, the most sophisticated place, they had no advance notice. The bomb burst, luckily there were only 5 deaths. But 1100 people were injured at single place, the World Trade Centre. If I may just read from the first article, this is what was said: "When they had no clue what so ever, then the hard work began. Once they entered the damaged area. investigators will face the tedious process of finding chemical traces and fragments of the vehicles to help and identify the type of bomb. Most well-known terrorist groups have their own signatures, characteristic erplosive compounds. detonators and even divine designs. . ." "If the investigator find enough clues, the can detect who made this particular bomb", says Prof. Robert Philips, an expert on terrorism. They are able to detect even the individual bomb-maker,s way of doing things,

of placing ridges, how they of placing wires, thing together. put the whole There aren't iots of people in the world who do this well. And then, in the other portion, it sys; "the sheer difficulty of constructing bombs of this nature almst rules out an American-made device." And I say the same thing. My friend, Mr. Mahajan asked, "But why not name the country? How do you say that it is an interna-tional phenomenon? Why do you say that it is this country or that country" But as the hon. Prime Minister has said, the correct thing is to investigate and not to speculate. But that is not to say that today, we cannot come to a prima facie con elusion that it is an international conspiracy for the simple reason that the intensity of these chemicals and these explosives with this intensity are in India. They are not not obtained found in India. Secondly, they are not constructed in India. Thirdly there are so many things you can look at and you will find that a thing of this nature has never happend in India or elsewhere. I don't want to go into all these things. There will be many, many things which will be uncovered. One will have to sit with the entire 1st and very systematically eliminate till one reaches the conclusion. And till that conclusion is reached, I think those who power are in should be responsible enough not to make a loose statement. If long and difficult is a very, very investigative process. I am sorry, mv Mr. Mahajan, has sme notion as if friend. the bomb can explode on Friday and you can arrest the guilty on Saturday. Even this article from the Time magazine thought that it "would take months before they came to a clue and when they got a clue earlier and when they arrested one of the Georgians for it, the title says, the banner-line "A case of dumb luck," and I quote; savs. "The odds were heavily against investigators finding anything so decisive so soon." Therefore, let us not deride our-

selves that our poliec failed to notice have failed to before or that they notice it soon there after If we have to face this menace, we have to be practical, we have to be realistic. we have to understanc what problem we are tackling. And therefore, the first suggestion which I am making to my friend is that he should elaborate-he should ask the Minister to elaborate in his reply-in what way they are going to (1) set up an agency; comba international (2)terrorism which has reached our There is on more aspect that I country. want to ask you Having seen that we could not ge any advance intelligence in wha way are they going to strengthei advance intelligence in matters 0: international terrorism and in wha way are collaborats with they going to other countries, and particularly which other countries? To my mind, Israel comes on the toy of the list. It is surrounded by terro rists on all sides and it has stood its ground. And, I am happy tha all the agencies-the Army, the Research and other agencies-art cooperating in this effort. I can assure all the Members that know ing the intellect, knowing the hard work of an Indian and efficiency o our police this particular crirm will not go undetected. We will ge the culprits. But then falls ; greater responsibility on us. M; friend, Mr. Subramanjan Swamy referred to retaliation. I would send an anneal on this occasion to all Whatever may be the result of th whosoever comes a the investigations, culprit, let not the people ret.a Hate by taking law into their owi hands. They have a nation, the; have a Governmentcompetent enc ugh in make a fitting retaliattoi on their behalf. I think this is th message of the Bombay people am that message should be carried.

My friend, Mr. Mahajan said tha this was the occasion for the Gove rnment to resign. I know his des

come from pair. He has Bombay. But they just cannot understand how the people have stood so firmly, so unitedly, with courage and with equanimity, partly because-and a substantial part of it is because-of the confidence that they have in the Maharashtra Government and the Central Govt, today. \_ Please make no mistake about it. You will make a speech here for the sake of the record. But go and find what the people feel there in Bombay. But when I pay there is no doubt, compliments to the citizens of Bombay, that they are the most civic-minded citizens and there is no wonder that they did not wait for the police to come and do this and do that, but helped themselves and before thev iust the police could send out any message for donation, donors were already there giving their blood in large quantities. Therefore, I have no doubt that there will be the detection of the culprits, there will be the apprehension of the culprits. But lit is a very difficult, thng because many of them may find that they have left the country and yet I would appeal: Let us leave it to the Government to retaliate and not allow the citizens to take law into their own hands.

Then, Sir, this statement again is quite disappointing. Any newspaper that you read in the morning contains far more details. I think the time has come now when we must ask the Government to stop coming out with such bureacratic and useless statements.

SHRI P. UPENDRA (Andhra Pra-desh>: Very clerical!

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Sir, what this statement suppresses is the fact that the poorest of the poor and the smallest of the small have died and they have been injured in Bombay. Take the easuaUtiee in the Bombay Stock

#### Bomb. Explosion in 327 12th March, 1993

Exchange. Do you know who have died there? Not one member of the Stock Exchange has died. I do not want any one of them to die and, in fact, everyone of them should live But the point that I am making is that long. small hawkers who were selling forms, share forms, small people who were selling tea, and equally small people who had come to take sandwich or tea, have died and therr is no reference to this aspect of the matter in this! They got injured. You go to World- One has to see to beleve what must have happened. The bus there had flown 150 yards with the driver. One sees the seat of the driver which is completely crushed. Only his shoes tell the tell-tale story of the great tragedy and, in this process, one young boy of 13 died who lived in that ihuggi there; it went into the jhuggi'. A building called "Malkani Mansion" has been almost brought down. All the people have been evacuated and they have nowhere to go! Therefore, the second point that I would like to make is this: The Government is announcing compensation for deaths of parsons or injuries of persons. But they are not announcing anything for damage to properties there I do not know whether it is there in the statement; if it is so, I will stand corrected. But let the Minister tell us. What happens today is that in many places people lose whatever they have. So, Sir, please ask the Minister to make an announcement today itself in his reply. He should say as to how he is going to rehabilitate all those people to leave their houses under these who have circumstances, and what compensation they are going to give them for this. Sir, the statement talks of those who are injured; who are outsides the hospital. But though they are outside the hospital, it does not mean that they are not injured. Their injuries still continue. The hospital charts show that. And I would appeal that the Government of Maharashtra and the Central Government should also see that an infrastructure is created

whereby the private practitioners also help them. And the cost of the private practitioners, if need be— I am quite sure, that no private practioner would charge should be paid by the Government. Then, there are other things for the future.

I want to add on a more thing at this stage. We must take aggressive measures to boost up the economy. I went and met the Executive Director of the Stock Exchange. I had a word with the President of the Bombay Stock Exchange. I met the Board of Directors and other members of the Executive Committee. And I am proud to say that the stock exchange will start functioning, it not from today, definitely from tomorrow. I told them, "well, the Bombay Stock Exchange started on the footpath. Forget that your building is damaged." Of course, they have to ensure the safety of the building. But short of that, they have to get the telephone lines, and they have also to get some minimum of electricity supply. But that is being arranged....

SHRI S. S. AHLUWALIA: Under the banyan tree..

SHRI MURLTDHAR CHANDRA-KANT BHANDARE: Yes, they can start under the banyan tree. That Is why there is so much of vibrancy In Bombay life. I said that they can start. And they were ready. And you will see that the Stock Exchange, the nerve centre of the entire economy of the country will start vibrating again from tomorrow: It is not a small thing that on Friday the blast overtakes you in such a big way and by the end of the week, you are on your feet. The compliment, again, Mr. Mahajan goes to the citizens of Bombay.

SHRI PRAMOD MAHAJAN: No. It goes to those who are not injured, the Directors who you mat.

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SHRI. MURUDHAR CHANDRA-KANT BHANDARE: No, no. That is your concept. I am sure you will never accept whatever good is done. I am quite sure, the Maharashtra Government is doing everything, and despite what you may say, the confidence of the people in the Government will continue.

And, Sir, when I rise to speak ta-day, how 1 wish to myself that the events of 6th December had never happened. I do not like to talk poli-tftcs. But it is not given to them to talk of incompetence Of the Government. That is writ large almost to the point of changing the history of the country. But, this is a new thing which has been thrown up by Bombay and let us really cash In On it, that we will not allow anything to come in the way of the unity and the integrity of the country, that we will not panick, we will not be terro-rtsed, and that no matter what comes, the economic growth of this country will not stop. Therefore, I appeal to all the parties today that letus fulfil this basic need of the country, let us control the population and improve our work culture, improve our economy in which the Bombay people ae giving you the lead, and forget the small things which divide and split the societies. the small things which make you overturn the rule of law, which make you to take the law into your own hands and bring unhappiiMu and misery to the millions. Let us now look to an era where we bring in prosperity, happiness and hope to the millions of Indian citizens, led by Bombay, the great city In Maharashtra, the Maha" among our 'Rashtra'.

SHRI YASHWANT SINHA (Bihar): Mr. Vice-Chairman, 1 rise in great grief and greater anguish to talk about this particular incident and participate in this discussion. I on my own behalf and on behalf of my party extend my ..heartfelt sympathies *to* the people of Bombay,

specially to those who have been affected by this dastardly act, and condolences to those families who have lost their near and dear ones. I must also congratulate, like my friend Mr. Murli Bhandare, the people of Bombay for haying risen to the occasion both in the sense that they were able to rush to the help of the needy and also because they did not allow this incident to disturb the peace of Bombay.

Mr. Vice-Chairman, this is not the time for a political debate. This is not the time to score political points and I have no wish to do that. I will not even refer to the inadequacies of the statement. I only say that if the Government statement had included the sensitivity, had had given expression to the feeling as all of us have for the people of Bombay, and had given expression to the sympathy that we have for them, I would have found the statement more complete. I am sorry this aspect is completely missing from this statement.

Mr. Vice-Chairman, while we on this side say that this is not a political issue, that we do not want to take any political advantage of it, it is equally incumbent—and I like to remind the Treasury Benches— that they approach the issue in the same spirit.

Mr Bhandare has made his speech and has gone away. He is a very dear friend of mine I wish he hd not joined issues; he had not taken Mr. Pramod Mahajan to task for making certain points that he had made. I have no intention to speak on his behalf; I really don't mean to defend him; he is a very articulate Member himself- Bur this is not the occasion where we have to join issues with each other. This is a moment, Mr. Vice-Chairman, of a national crisis. A. national crisis has overtaken our country. Therefore, it is in that apirit that all the Members of this Hose belonging to ©various political

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parties having our own profession, our own ideologies, must approach this task because if we fail to do so in this House. in this Parlia ment: then we shall only not be failing ourselves, we shall be fail ing the nation. That is why, we have to rise above all these petty consi derations

Mr. Vice-Chairman, if we want to tackle the problem which has arisen, then our diagnosis has to be correct. Thta is the first requirement. If we make a wrong diagnosis, if we locate the wrong reasons, then quite clearly we will not be able to tackle those causes which may be behind these incidents. And this is what we were be behind these incidents. And this is waht we were referring to. This is what the various Members who have spoken so far, meant when they said that an over-emphasis on only the economic issues, an overemphasis on the economic programme, would be misplaced. This is our genuine concern: If we were to only gay that because India is suddenly a tiger uncaged- that our roar is being heard all over the world, that we are the strong economic power in the world and the world is shaking and trembling of fear for our great might.... I think we will be fooliing ourselves. Therefore, this emphasis on only the economic aspect of our national life is misplaced. That is what my friends were mentioning. That is what I would like to mention. That is where I have afear that the diagnosis this Government is making might go wrong and, therefore, they might end up tackling wrong reasons and wrong causes We have to clearly realtoe, Mr. Vice Chairman, that this is an assault on the Indian State. It is an assault, it is an attack on the Indian people, we have to realise that Terrorism has various facets. It might be limited to one territory. It might be limited to one community. It might be limited in various ways. But this doe\* not have those limitations. It has

eome sinister implications. Therefore, to look at it partially, to look at it inadequately, will be a grave mistake, to my mind. Certainly, the economy will suffer. In any such law and order situation, the economy becomes a victim. Transport does not move. Things do not happen. Economic activity does not take place. So, the economy is affected. There is no denying that point. But this is not just economic strangulation. It is, as I said, an assault on the nation and on the people, which is a matter of deepest concern and we have to realise that.

Now, it is up to the Government whether they appear before the people, in Parliament, in sack cloth and ashes or not. It is up to them. But there are two things, Mr. Vice-Chair- man, on which the whole existence, the raison d'etre, of this Government is going to be judged. What happened has happened. I am not referring • to what happened on the 6th of Dece-ber. I am not referring to the holocaust, the communal holocaust, the follwed the 6th of December. I to the second am not referring round of rioting that took place in Bombay. I am not even referring to what hap-. pened in Bombay on Friday. But if Usch a thing were to happen again anywhere in the country, there is no way this Government can absolve itself of further responsiblity. There is no way they can continue occupying the seats which they are occupying. Let me be very clear about it. Let me be very clear about it.

If this kind of incident takes place anywehere in the country, you cannot absolve yourself of further responsibility. In fact, you have just escaped by the skin of your teeth as it were Let me tell you. If that bomb on the scooter had not been located by the people of Bombay, by that particular doctor who did see that; scooter standing.there would have been a repetition of what had hap pened on Friday. So, for God's sake, you have to become alert. You have to gear yourself up in oder to ensure that nothing of this kind really

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happens anywhere in the counutr The citizens of this country have right 'to feel secure. It is your di to protect their life and propert Live up to their expectations. Do forsake it.

The second acid test for the Goerinment, Vice-Chairman, is tl they have to Mr. book the culprits. Bri the guilty to book. Mr. Bhandi was saying just now that it is a d: cult task and that it will take a le time. I am not interested in this to of argument. I am saying that Government will have to bring guilty to book immediately. Do wl ever you want. You have all the wers of the State at your dispos Get in touch with whow soever want to, anywhere ] please come and tell you want. Parliament the people who the guilty People I am not trying to point my fir at anybody on the basis of suspic It will be irresponsible on my pa It will be irresponsible on the par the Government. It will be irres sible on any other person's part point his finger either at a neighr. or at an organisation and say 1 this person is guilty. I would like to say that. It is your respe bilily as a Government to get at bottom of the whole thing and © back to Parliament, come back to people and tell them who the gu people are and take the severest tion against those guilty people.

Mr. Vice-Chairman, I feel these the two things on which this Gov ment's credibility, its entire exist is going to be judged by the pe of this country whether you are to protect the people's lives and perty in future and whether you able to bring the guilty to bool the Bombay bombing. These the two things.

Now, Mr. Vice-Chairman, wh it that has happened? There : saying that if you sow the wind; shall reap the whirlwind. We has this country sown the wind an

are reaping the whirlwind. I hope this is the last instalment of it and not the first, but we are living through difficult times. We are going to have problems. This is something which you knew. As a Government it was vour duty to know that things will not be normal. Therefore, I am surprised when I see a certain sense of complacency on the- part of the Government when they talk in terms of changing the agenda, bringing back to economic issues, as if what had happend on the 6th of December is something which is erased from the peoples mmory by gjiae magic wand. Things do not happen that way in reality. In the world in which we live things tend to persist. Today you are talking of globalisation on an economic plane. Let me tell you, Sir, that there is far greater globalisation, there is far greater global integration as far as terrorism and all that goes with it is concerned. Whether we like it or national boundaries have ceased to not exist as far as these groups, these marauders, these attackers are concerned. Therefore, what happens in this country is not merely the concern of the people of this country, it becomes a concern of other interested people immediately else where also in the world. Therefore, your task has become more difficult.

Without going into any great length, I would like to say, Mr. Vice-Chairman, that representatives of the Government need not rush to the press with half-cooked statements. Please be very, very careful in making your statements. We have had statements from the Chief Minister of Maharashtra, we have had statements from the Home Minister and we have had statements from the Prime Minister himself. In all these states ments there are contradictions.

SHRI SHANKAR DAYAL SINGH (Bihar): And the State Home Minister's statement now.

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SHRI YASHWANT SINHA: The statement of the Minister of State for Home is also there.

I would suggest that the Government should first get at the bottom of the whole thing before you make a statement. And when you make a statement, the statement must be based on facts, the statement must be based on definite information and the statement then must become the char, ter of action. You cannot say that such and such organisation is involved and such and such country is involved and get away with it without doing anything. If a neighbour of ours has done such a beastly act, then there is enough reason for this country to go to war with that neighbour. I am not mincing my words. But first we have to be sure. We cannot just make a statement in a light spirit and get away with it.

So I will gain say, without referring to the failures of the Government, that we need to strengthen our intelligence machinery. How are you going to do it? Where the inadequacies were, where the weaknesses are, this is something which you must investigate . You must find out and take corrective steps in order to strengthen our intelligence machinery, our intelligence organisations so that such incidents are not repeated without our knowledge any more.

The second suggestion which I would like to make is, there is a word in Urdu, calld iqbal. Government is run in iqbla. Will, not force, is the basis of Government; this is how famous political scientists have put it. A Government runs on iqual which is today under a serious question mark. Reestablish that iqbal. Let the world know that there is a Government in this country which intends to govern, which has the will to govern. This is the message which must go, this is a signal which you

must send in the national interest. Therefore, re-establish the iqbal of Goverment.

Mr. Vice-Chairman, Sir, Mr. Bhandare was talking of retaliation. I don't think it is anybody's case here in the House that we should •tart retaliating against each other, that sections of population should retaliate aginst each other. That is not the intention. I think he has misunderstood the point. But certainly it is the duty of the Government-it is the sacred, bounden, duty of the Government- to retaliate, if the Government finds that there are forces which are out to disrupt and destroy our nation. Then if you don't retaliate and if you sit wearing bangles around your arms, then you are not performing the duty of the Government. Therefore, if you have to retaliate, I am tellng you on behalf of my party- and I am sure, many of us here share that feeling-retaliate with all your might, retaliate against anyone, and you will find the whole Parliament of India standing solidly behind this Government if you take these bold, courageous, steps- So, don't hesitate. If you find that these is a foreign hand, break that hand, break it for ever to that tnat impure hand will never rise in the direction of our country again, so that those fingers will never try to take us in their grip. Therefore, that has to be done.

Most importantly, Mr. Vice-Chairman, the point I would like to make is, while we are not making it a matter of politics, while we don't want political interests to be served in a moment of national crisis, my humble advice to the Members of the ruling party would be not only not to make it political but also not to make it intra-politicai. There is a danger, there is a certain hint that I find, which is very unfortunate. If you try to look at it from the point of view of your own internal differences.

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please don't do it. Take my ativic There will be enough time left of fight, Eve, surviv all us to But, first of all the nation mu live. And the nation can only liv live Sir; If the Government shov that it has the will to govern, tt Government shows that it is aliv to its responsibhties, the Gover: ment shows that it is alert abot future. the Government the shov equipped to deal that it is wit such situations. And if there failure, then it will not be t1 failure of the Government alw but it will be our collective faihu because sitting in this House her we would have all failed in defe ding the future of this country, i detfiending the security and int grity of this country.

Thank you. Sit,

SHRI INDER KUMAR GUJRA (Bihar); Thank y6u, Sir for askir me to get up and raise my voice, < compassion, if I may say so. I read to statement of the Government one I did it twice, I did it thrice. The only thing missing, which I foun was compassion.

My friend, the Minister of Stat is new to his job-and I hiave a grea deal of sympathy for him. Th statement has not been drafted him. But those who have drafted should have seen to this. Since Pal liament was discussing this for tl first time pfter the tragedy, I w hoping that the Government would ask all of us to stand up and ser our word of sympathy to those wh have been bereaved. The statemet doesn't talk of that; the statement does not talk of the families wg have suffered. They deserve syn pathy from this House. It mere talks In terms of the money that going to be given to them. Th complete lack of compassion, comi lete lack of concern for those wl: have suffered and for the innocei lives that have been lost, is eony thing sad. And even belatedly-b

cause I am rising land to speak on this—may I, even now, say that when the message goes from this House, the message must begin with a word of sympathy, with a word of compassion for those who, for not fault of theirs, have suffered? I think, Sir, when you wind up this debate, you will ask. all of us to stand up for a couple of minutes in silence to pray for those who have lost their lives and who are still lving in hospital\*.

About the statement, Sir, unfortunately, again, I say, I have never seen a statement like this in which a Government states just facts. I think even a cub reporter of a newspaper would have given a better statement than this. We have been seeing newspapers for the last three, four days particularly. Every newspaper has given more information than this paper has. It does not give us anything. You read this paper, and you do not get anywhere except that, in para 10, the Prime Minister of India goes to Bombay, he goes to the stock exchange, the devastated building and thinks that the attack is on our economy, I think, it could not have been a more sad statement than this. I was carefully hearing him on the television, and I was thinking about thi9. The leader of the nation goes to Bombay. He does not condole those whose dear one's have died. He does not go to the homes of those who have died. He goes to the stock exchange and thinks that India's economy has been attacked. My friend, Mr. Yashwant Sinha who is more experienced in this sphere than I am, has asked a very valid question. What is it that great thing that India has achieved ever since Dr. Manmohan Singh's economics has come in that the world is thinking of attacking our economy today? I think, this is a cynical way of looking at things.

The explosions, as he has said, were executed with precision, and they were hitech. What is our response? Is our enquiry hitech? When when

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that our intelligence has failed, do we realise that our intelligence setup is anything out hitech oriented? If the terrorist movements have acquire hi-tech, it is equally inmortant that your intelligence system should also be hitech oriented. We are still laiden with old rifles The are still laiden with those intelligence people who do not know where the trouble lies.

But, more than that, there is one more sad dimension of it. Also here I must say that this is because when the last riots took place in Bombay, which were sad, and so many people suffered and lost their lives, what was the Government occupied with? It was not accupied wth trying to sort out things and take precautions for future. You saw day after day an in-flght going on in the ruling party on who should be the Chief Minister, how the Chief Minister should be removed, how many people were with the new Chief Minister, how many people were opposed to him and how many MPs were present befor the Prime Minister for him and how many against him. The ruling party was not concerned with Bombay. It was concerrned with only inflghts, and X am cure this type of preoccupation will now be more visible again next week or so when the AICC meets. They will not talk of Bombay in the context of what we are talking: they will talk of Bombiay in he context at whether the Minister committed a mistake or not and whether he should be removed or not, not in national interest, but in the party's interest, and also about the party's factionjal preoccupations.

The CM., I think, in his statements from Bombay has said even more than what the Prime Minister has said. He has given 60me information, but I wish he had not because the information that he has given is halfbaked, full of more hazards. He had been Defence Minister of this country for nearly two yean.

He must understand the delicacies of arpromcy. Countries like india do HOC go aoout mentioning names of other countries tni they nave come to a very firm and final conciusion. And here is a Chief Minister who has experience of running Derence of this nation mentions two nationas strangneway. Even if they are culprits, you must understand that you must get evidence, strong enough evidence, on whether that particuar gov ernment was oenind it or it was individual act. May be that that particular group which has done it, is also fightning its own government at the same time. We are seeing what is happening in Egypt. There'fore, I would ask the Government to be more cautious about this because it is the "way of looking at things which can create far more serious problems. I have heard my friend from the BJP with a great deal of attention. I think we should not dismiss his remarks only because it came 'from a BJP, Member. We have differences, but he has come from Bombay 'fresh with facts. He has asked very pertinent questions. I hope the Minister while replying will not be evasive and will not try to say it only because a BJP Member has asked it. At the same time I would say with a great deal of respect for Shri Advani that naming a country is a very dangerous and delicate thing. He is a senior politician and a public man. I would urge him to use restraint at a time particularly when international relations are involved. It is not a question that we should not name nations. When it comes, we may have to, but not before that. Therefore, I think our policy should be very clear that till a very conclusive evidence is at our disposal, we should not mention it.

My friend also had mentioned that some time ago, when there was a naval action against the LTTE, there was a warning given to us. Newspapers say so. The Government does not come out to say whether it is a

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■tact or not. The Chief Minister has also revealed that somebody has been arrested already, he has also reve aled has nationality. Ajain it was a premature tmng. Mere arrest does not mean anyunng till you have a conclusive evidence. If after the da stardly assassination of Rajiv Gandhi, the LITE. in, has resorted to this also, then the Government of India will have to take a very firm stand on this and assert itself and see to it that something is done. Newspapers have said that the Intelligence Bureau al ready had the information. I share with you, Sir, a very interesting as pect. On Friday this thing happened. On Saturady everybody was specula ting. A responsble person, whom I met and who is not in service any more, raised his finger in the direction of the LTTE. I was surprised my self. He said: "Yes. But you have not reiad what type of ultimatum the LTTE had given when Mr. Kittu was supposed to be killed, I do not know by whom." But I think that is something which would need clarifi cation :

The post-incident actions are very important. As 1 said just now, do we want to re-equip our intelligence services with high technology or not? Every time we are behind in it. When terrorism came in Punjab, we found that our people were fighting with 303 rifles, whereas the terrorists had AK-47. Today you find all your intelligence and security people search the people with a detector which can only detect the metallic bomb and not the plastic bomb and the type of bomb which was used for assassination of Mr. Rajiv Gandhi. I think that is where the question of high-tech does come in. One thing that is more important is that under no circumstances should a message go either from this House or from the nation that we are trying to com-munalise the issue. That is extremely imporant. If this type of a message goes, then whoever has done this crime, will have succeeded in his

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effort. Ali those, who are (at this game have only one purpose—how to Avide this nation on communal lines, on linguistic lines and what not. Therefore, 1 think all of us, who are responsible in public life should be very careful with this.

I am sorry, that this House unfortunately, has not come out with strong enough message to the Government that we do not find it up to the mark. It has not discharged the expected responsibilities. I am saying so not because it is another party, 1 am saying so as an Indian. I have sat on the other side of the Benches as well. Therefore I feel concerned. I think it is a question on which even the ruling party should think. Can we not do something to see that these incidents do not get repeated? Can we not do something to see that our intelligence is better equipped? Can we not do something to see that our security forces understand their responsibility? Today we equip a person in uniform with obsolete instruments without training and expect him to safeguard everything. He cannot do it and he does not do it. We see it in Delhi and elsewhere. Therefore, before I sit down, I would urge when the Minister replies he will at least give us some information and not repeat a bland statement that has been passed on to us in the name of a statement. Unfortunately the Government had 'fallen into the habit of making a bland statement. After the 6th December incident, they have issued a White Paper which is only a cover page and nothing else in it. Today you find another statement which is as bland as the White Paper. The result of it is that neither are we in a position to give them advice nor fare we able to say whether the Government is doing a right thing or a wrong thing.

l would also urge the ruling party— I think in their own interest—please stop infighting. Now, do not fight each other, fight the enemies of the nation at least for once, if not done earlier. Thank you.

SHRI V. NARAYANASAMY : Mr. Vice-Chirman, Sir, thank you for giving me this opportunity. I have heard the senior Members of this House and their accusations against the Government on various counts. The bomb blasts in Bombay were meticulously planned starting from 1.20 P.M. to 4.00 P.M. the entire opeariation was over by 4.00 P.M. A number of lives have been lost and properties worth of crores of rupees have been damaged. The entire country was shocked at the bomb blasts that took place in an industrial city, in a commercial city, like Bombay.

Sir, one has to see what was the roos of these bomb blasts and the riots tht took place in Bombay and other parts of the country. As a true citizen of this country I will be failing in my duty if I do not refer to it. What are the factors that led to these riots in Bombay, Ahmedabad Suirat and other parts of the country and bomb blasts in Bombay? It is no doubt that these incidents took place after the demolition of the Babri Masjid on the 6th December, 1992. After this incident two riots that took place in Bombay were engineered by the Shiv Sena and other organisations which were well known to everybody and which were focussed by various political parties and leaders. As a retaliation these bomb blasts might have taken place in Bombay.

Sir we are pained to see that the riots and bomb blasts that took place in Bombay are ruining the economy of the country. As soon as the bomb blasts took place in Bombay the hon. Prime Minister was pleased to depute the hon. Homt Minister of State for Home Affairs to that place. The hon. Prime Minister has also made it a point to visit Bombay and the affected areas to create confidence in the minds of the people of Bombay that his Government is really concerned about the people of Bombay and other parts of the country.

Sir, there was a remark made by Members about the hon. Prime Minister's statement "This *may* be a result of the economic reforms that have been brought by this Government."

Sir, with due respect, I would like to submit that after a long period, now we have brought economic reforms and they have started showing results. There is no doubt about it. If anyone says that foreign investments are not coming, I will not accept it for the simple reason that the country's economy which was at the lowest ebb has been coming up because of the reforms that have been taken up by the Government. Bombay city is the nerve centre of the Indian economy. In the last riots, more than Rs. 20,000 crores worth have been damaged and a of properties numbe of lives have been Tost. In the bomb blasts, so far no one calculated the amount of property that has been damaged, about the loss of lives, the hon. Home Minister has given it in the statement: The hon. Home Minister, when we were referring to the matter Friday, said that an international on conspiracy relating to the bomb blasts was not ruled out. But I find criticism from the side saying, "Don't jump to other conclusions. The Government is not jumping to any conclusion. But if one sees the device that has been used, the bombs that have been used and the modus operandi, one has to come to the conclusion that international organisations are in the field for the purpose of bomb blasts. He ssid "We are not ruling out the possibility." He did not say conclusively that it was the international organisations which were responsible for it. But the other side says, "Don't jump to conclusion." Neither the Central Government nor the State Government jumped to conclusions that it was the international that had been involved in it. organisations But we do not rule out the possibility. the reply given. by the hon. Home That was Mini-

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ster in this House. Sir, a reference has been made to the Chief Mini Ster's version. Chief Miniate] gave The several statements and the statements of the Home Minister are different from what Chie: Minister said. the The Chief Minister stated that one Sri Lankan nationa was arrested and that the device tha had been the weapor system with the used was in LTTE. He also said that in the assassination of Raiiv Gandhi, such our great Jeader Shri system wag used by the I/TTI There is a motive behind it also After the death if the varioug per sons who had been involved in the assassination of Shri Rajiv Gandh and also after the death of Kittu they have been giving ultimatun to the Government of India sayin that they are trying to create law and order problem in this countr) for which they are fanning out the militants throughout the countr; The organisation was concentrating in Tamil Nadu earlier. Now, even is Vijayawada somebody has beer arrested. In Delhi some person who were with the conspirators and Sri Lankan nationals were arrested In Bombay also, some militant were arrested. Therefore, the LTTE's in volvement is also out But agree with hon. not ruled Members tha the statement is not giving the That the bomb defused by the ful fact. Bureau, the explosives experts, ha been planted in a scooter was news items in the papers, the TV and other media. But it is not re ferded to in the statement. for than two days, that particular scoo ter was there in that prticulai place. The doctor concerned and th public gave their version and there after. the police arrived there. Mv question is, what has happened our intelligence system? It is pertinent queston which arises in the mind of Such a bi operation would not everybody. have been plan ned in one day or two days. 1 might have been planned one montl minimum one month back It was back such а big operation cover ing 30 kilometers! The hon. Home

Minister has to give an answer

to the

House as to what the clue he had. And there was also a news item that after the Ayodhya incident, there were ships moving with wepons Bombay. near That was the information we got. Were they intercepted? Ships with sophisticated weaponry were moving near Bombay. Did the Government have any information? I would like to know this Minister in this House. To from the hon. I find that the case has not my surprice, been so for fully handed over to the CB1. Is it a fact? Now, various agencies have been involved. The Intelligence Bureau, the RAW and other organisations, including the CBI, have been indirectly involved for the purpose of finding out the culprits. According to our information, the case has not been handed over to the CBI. Is it a fact or not? If it is fact, what are the reasons for noi handing over the case to CBI? to is a very big issue, it is an international issue and a matter concerning the people of the country and everyone that there suspects is a foreign hand in it. Why the CBI has not been directly involved for finding out culprits, In New York for the bomb the blast that took place in the World Trade Centre within 24 hours the clue was obtained by the Government and some of the culprits were arrested. But, Sir, in this case even after three days the hon. Home Minister is not in a position to come with at least some kind of information about the organisations or the individual involved in that to this House If the Home Minister think that it is for security or even for the purpose of getting cogent information or details, then it is all right. But there is a challenge to security system and the police our administration of the country by these bomb blasts. Therefore, the hon. Home Minister has to come to this House and he has to inform while replying whether<sup>©</sup> any clue, direct clue, has been obtained by them about the involvement of any organisations in this

#### [15 MAR. 1993] Bombay. Explosion in 342 12th March 1993

Without matter. the support of local agencies or organisations such a big racket, the killing of the people or putting the bomb at various destinations planned in а verv manner could not have hap pened. Ι want know whether to have obtained informa vou anv tion relating to the local organisations, indivi agecies or them for the duals who are assisting purposa of bomb blasts.

Sir, while speaking the hon. Member, a senior Member of this House, Shri Yashwant Sinha was referring to this Government and was saying that this Government should go.

*(Interruptions)...* You said that. ... *(Interruptions)...* 

SHRI Y ASH WANT SINHA; I can stand up and say that, but I did not say that. Don't say that.

THE VICE-CHAIRMAN (SHIV MD. SALIM): Please com\* to your point.

SHRI V. NARAYANASAMY: Sir, if I have not properly understood him as far as that aspect is concerned, I take back that word. I said that word. But for the way in which he was speaking and the accusations which he has been making against this Government. I would like to say only one word. When our great leader, Shri Rajiv Gandhi, was the Opposition Leader and he went to Madras, protection was not given to him by the previous Government that was led by Shri Chandra She-khar in which our Yashwant Sinha was a Cabinet Minister. ... (Interruptions) ...

AN HON. MEMBER: Let him on record.

SHRI KAMAL MORARKA: Sir, will this go on record?

THE YICE-CHAIRMAN (SHRI MD. SALIM): No, no.

# SHRI KAMAL MORARKA: Sir, we are debating the bomb blasts in Bombay. In the morning everybody said, "You should not politicise the issue." My hon. friend and colleague is asking something totally out of context and totally away from the facts.

SHRI V. NAR AY AN AS AM Y.: Let us be clear about lit. ... (*Interruptions*) ..., Let us be clear about it, whether I am going out of content... (*Interruptions*) ...

SHRI KAMAL MORARKA; Un-Jes you withdraw your remark against Mr. Chandra Shekhar, we will not proceed. ... (*Interruptions*). ... Otherwise, we will not proceed. ... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI MD. SALIM); It is better you concentrate on this topic.

SHRI V. NARAYANASAMY: I am going to concentrate on this.

SHRI YASHWANT SINHA: No I must say it is very unforunate... (Interruptions)...

SHRI KAMAL MORARKA; Sir, he canont attack him in the name of the previous Prime Ministe.

SHRI YASHWANT SINHA; Sir, I think I was trying to be as humble and as reasonable in my approach as is possible, as was physically possible, mentally possible and I am very sorry that with a reference to my speech Mr. Narayanasamy has brought this extremely unnecessary reference, and if this is the way he wants to refer, then I want to know who the Home Minister was when Mrs. Gandhi was assassinated; where that preson is now; and what action you have taken against that person. Who was the Home Minister when the Sikh riots took place? Do you remember the name of that person? ... (Interruptions)...

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SHRI KAMAL MORARKA: Along with your Prime Minister you must also region.

SHRI V. NARAYANASAMY: One minute. One minute... (*Interruptions*) ...

SHRI YASHWANT SINHA; You politicise it. I did not want to politicise it. ... (*Interruptions*) ...

SHRI KAMAL MORARKA: Mrs. Gandhi was... (Interruptions)... Whoever was the Minister should resign.. . (Interruptions) ...

SHRI YASHWANT SINHA: I pleaded with the Ruling Party Member. . .. (*Interruptions*) ... I pleaded with him not to politicise. If this is the way they are going to respond, then I am here, we are all here with all the ammunition against them and they will not be able to speak for one minute. Let him say this... (*Interruptions*) ...

SHRI KAMAL MORARKA; Sir, for the sake of record, Mr. Rajiv Gandhi was assassinated in Tamil Nadu where there was a State Gov-renment and a Governor who belonged to their party. They should not behave like this Mrs. Indira Gandhi was assossinated in Delhi in her own house. The Home Minister was here. The Union Territory was directly under the Home Minister. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM); Nothing is going on record. (Interruptions)... Nothing will go on record. (Interruptions) ... Nothing is going on record. (Interruptions). Mr. Narayanasamy, please take your seat. (Interruptions),... Please take your seats. (Interruptions) ... Mr. Narayanasamy, please take your seat. (Interruptions)... Nothing is going on record. (Interruptions) ... Please sit down. (InterrupHows)... Nothing is going on record. (Interruptions).

SHRI KAMAL MORARKA: If his original comments will go on record, everything will go on record. (*Interruptions*) ... .The Verma Commission has indicated them. They have no shame. (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Narayanasamy, please take your seat. (Interruptions) ... Mr. Narayanasamy, please take your seat. (Interruptions)... Mr. Morarka. (Interruptions)... This afternoon we are discussing it in an entirely different spirit. (Interruptions) ...

SHRI PRAMOD MAHAJAN: Mr. Vice-Chairman, as far as expunging the remarks is concerned, if ther is somthing unparliamentary it should be expnged or, otherwise, the Member must withdraw his remarks; then everything can be done. Instead of doing so, if the hon. Member insists that this remarks should be there, then all the remarks should be there so that the future generation could know about this entire discussion. (*Interruptions*)...

SHRI JAGESH DESAI (Maharashtra) : All remarks... (*Interruptions*) ... should be expunged. (*Interruptions*) ...

SHRI KAMAL MORARKA: He should request conscientiously. Let him say so. (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please take your seat. (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Before you give your ruling I have a point of order. Ever since the debate on Bombay bomb blasts started this morning one after the other had been blaming our party and Ayodhya incidents had been brought into this. What is the correlation? (Interruptions)...

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THE VICE-CHAIRMAN SHRI MD. SALIM): Mr. Jain, please take your seat There is no point of order. *(Interruptions)* ...

DR. JINENDRA KUMAR JAIN: You cannot be selective. You put on record whatever suits you and delete whatever doesn't suit you. *(Interruptions)* ...

THE VICE-CHAIRMAN \_\_SHR MD. SALIM): Please sit \_\_\_down (Interruptions)... Mr. Jain, \_\_\_\_pleassit down. (Interruptions) \_\_\_\_\_

DR. JINENDRA KUMAR JAIN: If you don't want to put it on the record you have to delete it. (*Interruptions*) ...

THE VICE-CHAIRMAN SHRI MD. SALIM): Mr. Jain, I told you... (Interruptions)... There is no point of order. (Interruptions) ...

SHRI G. G. SWELL (Megholaya). Sir, I was trying to draw your attention for some time. (*Interruptions*)..

AN HON MEMBER: Don;t *east* aspersions on the Chair. (*Interruptions*)...

DR. JINENDRA KUMAR JAIN: I am not casting any aspersions on the Chair. (*Interruptoins*) ... Sir you please allow me. (*Interruptions*) ...

श्री राम नरेश यादवः महोदय, उत्तर प्रदेश आपकी व्यवस्था के बाद उसी पर फिल् व्यवस्था का प्रश्न उठाना न्याय संगत नहीं हैं. तर्कसगत नहीं हैं। जो वह कह लहे हैं... (व्यवधान)

SHRI G. S. SWELL; Sir, this is a very sad occasion. It has to cut across party lines. All that has been said is extremely unfortunate. (*Interruptions*) ... Nothing unparlia msntary has been said. It must at go on record. But I also say that the whole thing was unseemly, uncalled for and abominable. (Interruptions).

THE VICE-CHAIRMAN SHRI MD. SALIM): Mr. Narayanasamy.

SHRI V. NARAYANASAMY: Sir, .

SHRI KAMAL MORARKA: What about his point? (Interruptions)...

THE VICE-CHAIRMAN SHRI MD. SALIM): On the point you mentioned. (*Interruptions*)...

SHRI KAMAL MORARKA; Everything will go on record. This is Parliament. (*Interruptions*)...

SHRI V. NARAYANASAMY: Sir, it was not that I talked harshly about the former Prims Minister, Chandra Shekhar, and his Government. There is nothing unparliamentary. (*Interruptions*)...,

SHRI KAMAL MORARKA: Sir, ws put it on record that this Government is responsible tor the assassination of two Prime Minister Her\* is a political party which did not care for their leaders, which did not cooperate with the Commission of Enquiry. The Verma Commission has said that... (Interruptions) ...

THE VICE-CHAIRMAN SHRI MD. SALIM): It is not a question of blaming each other. (*Interruptions*) ...It is not a question of blamling each other. (*Interruptions*)...

4.00 P.M.

SHRI YASHWANT SIN HA; It is not a question of blaming each other. ., (*Interruptions*) ...

SHRI V. NARAYANASAMY: I do not want to withdraw the word that I said. I will not withdraw Why should I withdraw? ... (Interruptions) ...

SHRI KAMAL MORARKA: He will not withdraw... (Interruptions).

THE VICE-CHAIRMAN (SHRI MD. SALIM): I do not think Mr. Narayanasamy deliberately wanted to hurt anybody and now he is express-ing... (*Interruptions*)...

SHRI KAMAL MORARKA: He is not. He says that he mentioned hard facts about the previous Government, He feels that we are responsible for Shri Rajiv Gandhi's assassination. He is saying so... (Interruptions)..,

SHRI V. NARAYANASAMY: It is the findings which say that adequate and proper protection was not given to Shri Rajiv Gandhi... (*Interruptions*)...

SHRI YASHWANT SINHA: Is this the point we are distrusting?... (*Interruptions*)...

SHRI KAMAL MORARKA; Mr. Narayanasamy you did not. Don't fry to dodge facts. Don't misguide. You blamed the Chandrx Shekhar Government. You did *not*.. (*Interruptions*) ...

SHRI V. NARAYANASAMY: Don't try to bully me like this.. inter *rupdons*)...

SHRI KAMAL MORARKA: Whan Mr. Na.asimha Rao was the Home Minister, Mrs. Indira Gandhi was killed... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Nothing will go on record... (Interruptions)... Minister is saying something. Yes Mrs. Alva. . . (Interruptions)

SHRIMATI MARGARET ALVA: We are not talking about blaming anybody. Let Mr. Morarka not talk about it. All that the hon. Member said was the findings of the Verma Commission.. (Interruptions)... Let me finish...(Interruptions)...

SHRI KAMAL MORARKA: The records are there.. Why are you twisting it? It is not proper. We are saying something which we have heard... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI M.D. SALIM): Mr. Morarka, let her finish. .. (*Interruptions*)...

SHRIMATI MARGARET ALWA-All that he was saying is that the withdrawal of the NSG... (Interruptions)...

#### Bomb. *Explossion 350* 112th. *March.* 1993

SHRI YASHWANT SINHA: He did not. .. (Interruptions) . . , Mrs. Alva, he did not • • • (Interrup .... He did not utter a word tions) about the NSG. Look into the re cords. He did not utter the word NSG ...(Interruptions) . . .Mr. Vice-Chairman, I am sorry, I am very sorry I made a reasonable speech. 1 am extremely ashamed that I made a reasonable speech in this House when I was intervening in this debate. These people don't deserve it. They need to be dealt with in a different manner. I am sorry to say this because if Mr. Narayanasamy can respond to that speech in this manner then I just don't know what I should do except feel greatly ashamed that I am a Member of the same House of which he is a Member. . . (Interruptions) . . .

SHRI V. NARAYANASAMY: I will tell you, if the hon, Member Shri Yashwan't Singh's feeling have been hurt, if I have wounded his feeligs, then I withdraw it... (Interruptions)...

THE VICE-CHAIRMAN (SHKI MD. SALIM): Mr. Morarka, let him finish . . . (Interruptions) . . . Do not be so agitated ------(Interrup tions) ....

SHRI KAMAL MORARKA: Let him say he is withdrawing, I want him to apologize. If you don't apologize, Mr. Narayanasamy, I will see how you will carry on... (Interruptions) ...

SHKI V. NARAYANASAMY. Why should I apologise . . . (Interruptions) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Morarka don't be *so* agitated... (*Interruptions*)...

SHRI JAGESH DESAI; Sir, he cannot talk like this in the House ... (Interruptions) ...

SHRI YASHWANT SINHA: Mr. Vice-Chairman, you were in the Chair when I was speaking. You are a witness and so are other Members of the House of the spirit in which ... (Interruption\*)... You ara a witness to the spirit in which I made my intervention. More than any body else I am appealing to you. Is this kind of response to what I said justified? I am leaving it to you Mr, Vice-Chairman........ (Interruptions) ....

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Sinha, your speech was appreciated by the Members sitting on this side also. That is why I am asking Mr. Nara. yanasamy . . . (*Interruptions*)...not to look at it politically . . . (*Interruptions*)... It is not a political question . . . (*Interruptions*)...

## अभी राम नरेश यादवः इस मामले को वेन्दकर दनः भाहिए क्योफि उल्होंने खेद व्यक्त कर दिया है (व्यवधान)

## श्री कमल मोरारकः :बन्द नहीं होगा

When Mr. Narasimha Rao was tha Home Minister, Mrs. Gandhi was killed, why did he not resign?......(*Interruptions*)....

THE VICE-CHAIRMAN (SHRI MD. SALIM). Mr. Morarka, please don't get agitated . . . (Interruptions) ...

SHRI R- K. DHAWAN (Andhr Pradesh): I have been listening to Mr. Yashwant Sinha and Mr. Kama} Morarka. Mr. Sinha, only once he referred to you and said that wanted this Government to be dismissed. You have been listening to that. I have been listening to what happened. I have been listening to what Mr. Morarka said, what Mr. Jain said . . . (Interruptions) . . . Only he was responding to what Mr. Yashwant Sinha said that he wanted the Government to dis-missed. You immediately got up and said that you didn't say that the matter ends there. He has got every right to say whatever he feels like. Why are you taking that evedy body is responding to you? And the second thing, you said that you were ashamed to be a Member of the House. We are also Member of this House. So, you shouldn't say all these things. The only thing

is, Mr. Narayanasamy should not have said it. agree with you.... (*Interruptions*)...

SHRI G. G. SWELL; Dot't expunge anything. Everything should go on record . . . (*Interruptions*) Let Mr. Narayanasamy finish it. We all want to have *it...* (*Interrupt tions*)...

SHRI KAMAL MORARKA: Why can't he withdraw? ... (*Interruptions*) ...

SHRI R. K. DHAWAN: Don't say that you are ashamed. Several Members are also there... (*Interruptions*) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM)- Okay, Mr. Dhawan.. (Interruptions) ...

SHRI R. K. DHAWAN: He was not responding to what you said you got up and clarified the position ... (*Interruptions*).... Don't take it as a personal thing ... (*Interruptions*) ...

SHRI G. G. SWELL; Everything must go on record. .. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): Let Mr. Narayanasamy speak. He is capable of defending himself . . . (Interruptions) ...

SHRI DIPEN GHOSH: After all, Chandra Shekhar Government was supported by the Congress (I) \_\_\_\_\_

That was not the Opposition Government ... (Interruptions) ...

SHRI DINESHBHAI TRIVEDI (Gujarat:): Are you allowing everybody to speak

THE VICE-CHAIRMAN ((SHRI MD. SALIM): No, I am not allowing. Mr, Narayanasamy, do you want to continue or not?

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SHRI V. NARAYANASAMY: I just want to say one more point. Then I will conclude... (Intej-rup-*tions*) ...

SHRI MAD AN BHATIA: All that I want to ask is \_\_\_\_\_

THE VICE-CHAIRMAN ((SHRI MD. SALIM): Leave it... (*Interruptions*) ...

SHRI MAD AN BHATIA: The whole nation is watching us as to in what manner the represetatives of the people are respoding to this horrendous tragedy which had taken place in Bombay. It is not Bombay but the entire nation. Let us deal with this matter in that perspective-That is what I am asking repeatedly. I am appealing to Mr. Narayantasamy also... (Interruptions)

SMT. MARGARET ALVA: Let Mr. Moraraka address the Chair. Why is he addressing the Members?

SHRI G. G. SWELL: Everybody tries to explain as if we don't understand ••• (*Interruptions*) We are not dances.

THE VICE-CHAIRMAN ((SHRI MD. SALIM): We are discussing the Bombay blast. Don't talk about anything other than this aspect.

SHRI V. NARAYANASAMY: I am going to conclude now.

Vice-Chairman, Sir, Mr. international terrorism has reached a peak in this world now. the Government of India is also Right now, contacting the Interpol of various nations to And out about the device that had been used and the organisations that have been involved. I would like to know from the hon. Home Ministei whether they have got my clue from the Interpol now that they have said that they have contacted them. Last ly, while paying my homage to the people who have lost their lives, .1 must thank the brave people of Bom bay for maintaining peace and amity

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*in* Bombay in spite of the devasting effect of the blast. With these words, I conclude, Sir.

SHRI SUKOMAL SEN (West Bengal): Sir, with deep anguish rise to speak on the subject. At the outset, I convey sincere sympathies and condolences on behalf of myself and on behalf of my party to those who have been bereaved and injured, I also warmly congratulate the people of Bombay who with equanimity and courage faced up to the present situation. Sir, this issue has two aspects. One it about the incident that occurred, what the role of our Government and the intelligence services was and what the motive was behind the perpetrated crime, blasting several places in the city of Bombay. fimt of all, I would like to refer to the fact that for the last few years, our country has been witnessing grave incidents of terrorist Prime activities. One Minister was assassinated. Another Prime Minister was also assassinated. And after these two grave national tragedies, perhaps this is the third biggest national tragedy that has taken place in the country where I feel the Intelligence of the Indian Government has totally failed.

Sir, the failure of the Intelligence Service has been discussed in the Par. ilsment, in the country, since the assassination of the late PrimeMinis-ter, Shrimati Indira Gandhi. At that time, the Government could not come out with any action plan as to how so streamline the Intelligence Services so that this type of activities could be pre-empted or prevented or stopped. On the contrary, Rajiv Gandhi was murdered, whether it was Mr. Chandra She-khar's Government and whether it was supported by the Cingress (I) or not, is not the issue. The issue is that the Intelligence of the country has failed and it has failed totally. So, we must look into the questhja as to why the Intelligence Service is fail

ing everytime, repeatedly, and making the country vulnerable to all kinds of terrorist activities, all kinds of crimes, being perpetrated by the terrorists, whoever they may be.

Now, take the case of the bomb Masts that took place in Bombay on Friday. I do not know what the administration, the police and the intelligence were doing. Sir, in our country, there is a multiplicity of Intelligence organisations. There is the RAW, there are other Intelligence organizations and the investigating agency, the CBI, is there. AH put together, we have anumber of agencies which do intelligence work and which do the investigating work. Despite the existence of so many agencies, how in Bombay this heinous crime took place. That is the main issue to be debated and the Government should come out with a clear-cm answers and the Government should also come out with a clear-cut answer as to why this failure too place and what the Government is Koing to do so that these things are not repeated.

Sir, the point is that it is my feeling that our Intelligence services are not directing their activities towards stopping the criminal designs of different terrorist groups, domestic or foreign. remember, RAW was created for particular purpose. For what pvu pose? Mr. Minister, while answes-mg, you please clarify this. But, so far as I understand, the RAW was created to tackle the foreign Intelligence activities. But what does our experience tell us? The RAW was blantantly used for domestic purposes, to pull down certain Opposition Governments, to create some trouble in some areas in the Opposition-ruled States and the RAW was used for internal purposes, not for pre-empting the foreign terrorist activities.

SHRI M. A. BABY (Kerala): The

Government treats the Opposition as something foreign!

[RAJYA SABHA]

SHRI SUKOMAL SEN: Now, what about the other Intelligence services and how are they used? ... (Interruptions) ... Sir, we are discussing a very serious situation and I hipe the Government would pay attention to the speaker, to what I say, and not to some other Congress (I) Members. This is very bad, indeed. Mr. Home Minister, you will not listen to me? Please listen to me.

SHRI P.M. SAYEED: I am listening to you.

SHRI SUKOMAL SEN; This type of politicking you must abandon for ever. This is my charge against the Congress(I) Government that it is using the Intelligence services for getting information on other things. The Prime Minister's Office is flooded with Intelligence reports on certain Opposition leaders, on what they are doing and on what the Opposition leaders in the Opposition-ruled States are doing! It is only these reports that are flooding the Prime Minister's Office, not reports on what the terrorists do, not what the foreign terrorists are doing. This is the condition, bitter conditio in which we are living.

Sir, it also happens that the Intelligence services send some repots to the Home Ministry or the Prime Minister, but they are not acted upon, for reasons obvious, for reasons better known to them. There is aso lack of coordination between the Home Ministry and the Prime Minister's Office. For some years, we have been having a Minister for Internal Security. Now, what is internal security? Internal security is to see that the things or the incidents that took place in Bombay do not happen again anywhere. But despite the creation of the Ministry of Internal Security, Bombay is burning. In the city of Bombay, different targets are blasted. It is happening. So, what is the Minister doing, wht is the Ministry of internal •Security doing? The Government has to explain to the country..

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can our countrymen rely on this Government which cannot protect its countrymen, the Government which cannot protect its ex-Prime Minister or different targets in the city of Bombay or elsewhere? How will the people rely on them? It is not a trivial matter that simply gome reply will come from the Minister and the people will be satisfied. If what has happened in Bombay is repeated anywhere else, it means you are ruining the country. That is my charge against the Government. The Intelligence Services are used not to protect the county but to protect their own party, and by that their own Prime Minister-, ship or something like that. Intelligence Service of the country is not created for that petty purpose. It is created for the protection of the country itself. But that purpose has been totally defeated by this Government. Sir the point is that the Police people, the Intelligence Services and the guntrotting police-men are used to cardon off the VIPs and to protect the VVIPs. The entire Parliament House complex is full of guntrotting people. Poor MPs like are in trouble on the roads. When we walk on the roads we are stopped by the gun-trotting policemen. The common man is harassed. The common man is killed. The common man loses his life as it happened in Bombay. Then why are these gun-trotting people, then why is this high flying Intelligence sedice? They are for whom? They re only for protacting certain individuals' and not for those rickshaw-wallas, those pan-bidiwallas who have been killed in Bombay, who were torn apart n Bombay.

Sri it is time that the Government gave a new look to the whole system of Intelligence, the whole system of policing, the whole system of guarding the WIPs. There is something wrong some where some wrong thingking is going on. Highflying Ministers, flying on helicopters to oversee what is happeningn in the country will not help in the protec-

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lion of the countrymen.

Sir, the other part of the story is that with what with what motive the terrorists purpose, have struck in Bombay? Sir. I am surprised to find that immediately after the incident, the Prime Minister rushed to the press and said that it is to thwart the economic progress of the country that the terrorists had struck. Sir, my point is: Who are gainst the economic present policy of the Government? Who are against it? Is any country in the capitalist world aginst the economic policy of the Is America or Britain or Goverment? France or Italy or Pakistan or Jordan or Iran against the economic policy of the Govern-Basically, who are against the ment? economic policy of the Government? It is the Left parties and certain democratic parties who are criticising present the economic policy of the Government. Then, who wants to thwart this policy, who wants to sabotage this policy? Neither America nor Britain nor Italy nor Iran nor Saudi Arabia nor Pakistan nor BJP, nor RSS are against it. Then, who are economic poicy against the of the Government? Then, only some Left and brther democraticd parties remained. Then why rush to the press? Sir, it something funny to say that the country is making revolutionary strides towards economic progress and that is why some reactionaries are trying to the art it, stop it. Then,, Sir, in New York; the World Trade Centre was bombed. That was also to stop the economic progress of America? By whom? By the Left in India or Mr. Yeltsin? Nobody. It is a very serious matter. We have to find out the motive behind these terrorist activities. If we just imagine some motive to suit our political designs and make an election propaganda, we will not be doing justice. The Prime Minister and the Government can understand that huge number a big number of political of countrymen and parties and forces are opposed to

policy. The Prime the economic Minister is now utilising this bom bing incident in Bombay harass to them and tell the people: 'Look, my economic policy is a progressive policy but some people are againgt my economic policy. My econnmic policy can take the country to grea ter heights-' Sir nobody can be I find fooled by this propagando. speakers from the Treasury some benches have said that the motive behind this incident is to thwart the economic progress, and so on. This type of simplistic or propa gandist statement about the motive of the terrorist activities would only bring ruin to the country. This will only serve the interests of the ter rorists who perpetrated the crime in Bombay. On the other side, some people rushed to the press to ISI say that it is the of who is behind it. Pakistan

I can understand when the Prime Minister says that it is to thwart the economic progress; I can understand the opposition people saying that it is Pakistan's ISI who are are behind it. But this is again to suit their own political designs. The country ccnnot be saved in this way. If you want to identify the motive according to your politial designs, then it will only serve the interests of the terrorists, not the interests of the country. The point is, the terrorists in Bombay selected a variety of targets. You look at the targets. It is either the Stock Ex-change building, or Air India building, or some bazars or a hotel or some mohallas, both Hndu mohalla as well as Muslim mohalla which has been made the target. People of all communities lived there who lost their lives- There is a mixed type in the targets selected by the terrorists- Then who wants to thwart your economic progress? Is it the BJP? Is it the RSS? It is not so easy to say it. But by saving such things we only fall into the trap of the terrorists. They selected a variety of targets.

Then we should also learn from the terrorist activities in other Parts of the world. See what they are doing in Lebanon or in Beirut and elsewhere. The terrorists select their targets to conceal their motive and to confuse the victims. That is exactly what they are doing here, They try to conceal their motive because if it is the Hindu .mohalla or the Muslim mohall, you ,can say it is they who have done it. it is the job of the Government to find out the motive behind it. For a long time we from our party nave been warning the Government and the country repeatedly in this Rouse that there are certain forces behind all this. Somebody says it is the foreign hand behind it. We agree, because it is not only in Bombay, it is being done in Pun jab, it is being done in Kashmir, it is being done in Assam and in Darjeeling and everywhere else and the work of a foreign hand is visible. Then, it is in complete collaboraton with domestic reactionaries. Without the domestic perpetratos of crime, foreign forces cannot work. They cannot succeed without domestic servants-They want some domestic accomplices. Without them they cannot work. And that is the point we have been hinting at for the few years thlat some forces are there who want to destabilise our country whether it is in Punjab or Kashmir or Assam or Darjeeling or other parts of the country. By communal carnage, communal riots, this and that, some forces want to gain. It is the handiu ork of these forces. Now, we have to find out these forces, how they have worked. What ore their motives? Which are the forces? Without rushing to identify them immediately according to the political designs that suits one, the Government of India should probe into the matter seriously and sincerely to find out what is happening. There have been a chain of events starting from the killing of Indira Gandhi. Then, Rajiv Gandhi was killed. Now, this thing Was happened in Bombay.

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It is my feeling that this is some conspiracy. It is this conspiracy which took away the life of Indira Gandhi. It is this conspiracy which took away the life of Rajiv Gandhi. It is this conspiracy again which took away the lives of so many innocent people in Bombay.

What is the motive behind the killing of Rajiv Gandhi, during the election campaign? To destabilise the country. Whether it was done by the L.T.T.E. or some other force, the motive was to destabilise the countyj. Why was Indira Gandhi killed? To destabilise the country. Why was Bombay bombed in this way? Again, destabilisation is the motive.

Sir, no fool would believe what the Prime Minister says. He says that the Stock Exchange was bombed to thwart the economic progress, of the country. Can the economic progress bethwfarted by bombing just one stock exchange? Mr. Bhandare just now claimed that the Bombay Stock-Exchange would start working from tomorrow. Everybody knows. One Bhagat Singh was killed by the Britishers. But that did not stop the attainment of freedom of the country. Do you mean, to say that by just bombing one stock exchange or a five-star hotel, the economic progress of the country would be stopped? No 'fool would believe that. The terrorists are not foolish enough to think that by just bombing one stock exchange, the economic progress of the country would be stopped. It is not that simple. We have to find out the real forces behind this. For this, a serious probe is necessary.

Now, some say that it is Pakistan which has done it. I do not know who has done it. Perhaps, Pakistan or any other country may be behind this. This is because Pakistan's hand Is already visible in Punjab and Kashmir. It is already visible. Quite possible. But why should we

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#### [Shri P. M. Sayeed]

rush to this conclusion? May 1 ask those hon. persons who immediately identify Pakistan whether it is a re-flecton of their own guilty conscience because of what they had perpetrated on the 6th December? It is a reflection of the feeling that because of the communal carnage against the Muslim minority in Bombay that certain Muslim fundamentalists country is taking revenge against it? It is a reflection of the feeling that this is a retaliation for what they have done in the country? Is it a reflection of this feeling? I do not know. We had warned at that time. When the Mosque was demolished, we had warned of the repurcussions. Now, this thing has happened in Bombay. It means, you made the entire country vulnerable to (activities by international terrorists.

The Muslim terrorists might have done it in Bombay. It is quite possible. I do not know who has done it. Sir, in many Islamic countries— 'for example, in Egypt and Algeriai— Muslim fundamentalists have been banned. Many of them have been sent to the gallows. This has happened recently in Egypt and Algeria. Many of them have established bases in Peshawar, in Pakistan. They are fighting against their own Government. They are fighting against any country where they think Islam *its* being humiliated. I do not know Whe has done it.

It is time these people should think. They should also feel. Those who are responsible for the demolition of the Mosque on the 6th December, those who are responsible for the communal carnage in Bombay, should elso think now, should introspect as to what extent they are responsible for what has happened in Bombay two days ago. They cannot escape 'from their responsibility.

Having said this, I would also say that the whole gamut of this incident should be gone into thoroughly. A

serious proble should be conducted. The intelligence machinery should be geared up. This kind of trying to identify the guilty to suit one's political design should be stopped forthwith. Think of the countrymen, think of the country, not of the party only, not of the Prime Minister's chair, not of own party's election prospects. Think of the security of the entire country and then only you will be able to find what the real cause is and then only you will be able to take action to stop recurrence of these activities in future.

With these words I conclude.

SHRI DINSHBHAI TRIVEDI: Hon. Home Minister's home-coming was very short. He just came and...•

श्री मोहम्मब खलीलुर रहमानः (मान्ध्र प्रदेश) : जनाव वाईस चेयरमैन साहब 6 दिसम्बर को प्रयोध्या में जो कुछ मी वाक्यात हए.....

भी संघ प्रिय गौतम : तम्बई की बात कर रहे हैं या ग्रयोध्या की ... (व्यवधान)

ंश्री मोहन्मद खलीलुर रहमानः उसी पर म्रा रहा हूं । बोलिने दीजिए ।

ि उपसमाज्यक (श्री मोहम्मद सलीम) : गौतम जी, धैर्य रखिए। प्राप कहिए श्रपनी बात ।

श्री मोहम्मद खलीसुर रहमान : दिसम्बर को प्रयोध्या में जो कुछ भी वाक्यात हुए वह हिंदुस्तान के माथे पर बदनुमा धब्बा था ही भौर फिर उस प्रयोध्या के वाक्य के बाद हिन्दुस्तान के मुख्तलिफ शहरों में जो बर्बरियत का नंगा नाच होता रहा वह खुद भी हिन्दुस्तान के माथे पर एक बदनुमा धध्ख्वा था । फिर मुझे इतिहाई ग्रफसोस के सा यह कहना पड़ता है कि 12 मार्च को वम्बई में जो धमाके हुए वे भी हिंदुस्तान के माथ पर एक बदनुमा दाग है। इसकी जितनी भी मरम्मत की जाए वह कम है।

जनाब वाईस चेयरमैन साहब, आज ही हमारे होन मिनिस्टर साहब ने बम्बई के बमाको

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हो सकते हैं और हमारी एजेंसियों को कानों कान खबर नहीं होती तो आप इससे ग्रंदाजा लगाइये यहां पर मैं इसको कोई सियासी मसला नहीं बनारहा हुं मगर चंकि हकुमत की नाकामी है तो हुकुमत के ताल्लुक से मुझे कहना ही पड़ेगा । आपको मालुम होना चाहिए कि पिछले एक महीने से कुछ ऐसा जहन मालूम हो रहा था, जिससे कि महाराष्ट्र ग्रौर बम्बई में हुकूमत नाम की कोई चीज ही नहीं है। इक्तदार की रस्साकशी हो रही थी भौर यह देखा जा रहा था कि कौन चीफ मिनिस्टर बनने वाला है, उसकी मिनिस्ट्री में कितने लोग द्याने वाले हैं, कौन से ग्रुप को बरतरी मिलने वाली है। जब वहां की हुक्मरान जमात इस किस्म की एक्टिविटीज से मुलब्बिस हो, तो ग्राप ग्रंदाजा लगाईए कि सिर्फ एक महीने पहले वहां पर जो भयानक फिरकेवाराना फिसादात हुए थे, उसके बावजूद वहां पर हुकूमत को यह नाहिली रही, लापरवाही रही, बेग्रमली रही, तो श्राप किस तरह से इसका सुराग लगा सकते हैं।

यह बहुत वड़ी जिम्मेदारी है भौर हुकूमत को इसकी जिम्मेदारी कबूल करनी ही पड़ेगी। न सिर्फ यह कि रियासती हुकूमत को, मैं तो यह कहूंगा किखुद मरकजी हुकूमत को भी इसकी जिम्मेदारी केबूल करनी पड़ेगी और इसकी जिम्मेदारी को कबूल करते हुए क्या इक्वाम करती हैं, वह तो खुद हुकूमत को समझना चाहिए। वह हमें चंदा बालने की जरूरत नहीं है कि उसकी इखलाकी जिम्मेदारी जो हैं, वह हया हो सकती है।

फिर दूसरी बात यह है कि मैं आनरेबस मिनिस्टर साहब से यह जानना चाहूंगा कि जब इंटेलिजेंस एजेंसी मुकम्मल तरह से नाकाम हो चुकी है, तो ग्राप इंटेलिजेंस एजेंसियों के ताल्लुक से क्या एक्शन ले रहे हैं। ग्राप जरा ग्रपने जवाब में मह बतलाइये। यह बेहद जरुरी हैं।

तीसरी बात यह है कि इस स्टेटमेंट के ताल्लुक से मुख्तलिफ किस्म के बयानात प्रखवारात से भा रहे है। फौरी दूसरे ही

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के ताल्लुक से एक स्टेटमेंट पेश किया। वह स्टेटमेंट पढ़ने के बाद ऐसा मालुम होता है कि हमको इससे कहीं ज्यादा बेहतर मालुमात भ्राखबारत के जरिये मिते ग्रोर इस स्टेंटमेंट में कुछ भी नहीं था। तबक्तो यह भी की जा रही थी कि स्टटेमेंट में कुछ हमको मालुमात फराहम को जाएंगी जिसके नतीजे पर हम और बेहतर ग्रंदाज में डिबेट कर सकते हैं। मगर इंतिहाई ग्रफतोस की बात है कि इस स्टेटमेंट से ज्यादा हम लोगों को मालुमात अखबारात के जरिये मिले च्नांचे उसी की बिना पर यह बहस की जा रही है। इससे पह माल्म होता है खुद स्टेटमेंट के पढ़ने से कि हुकूमत इस ताल्लुक से ज्यादा संजोदा नहीं है, हालांकि इतने भयानक धमाके ग्राजाद हिंदुःतान को तारीख में ग्राज तक नहीं हुए । हुकूमत को इसको इंतिहाई सीरियस लेते हुए बेहतर से बेहतर श्रंदाज में इस स्टेटमेंट को पेश करना चाहिए था। मैं इसके लिए हुकुमत को मजम्मत करता हुं।

फिर दूसरी बात यह है, जैसे कि ग्रभी मेरे पेशरो मुकरोंर साहबीन ने कहा कि ये जो 13 धमाके हुए हैं इन धमाकों से ऐसा माल्म होता है कि हमारे पास को जितनी भी इंटेलीजेंस एजेंसियां हैं वे मुक्मिमल तौर पर नाकाम हो गयी हैं। यह पहला वाक्या नहीं है कि हमारे मुल्क की इंटेलीजेंस एजेंसियां नाकाम हुई हैं इससे पहले मैडम इंदिरा गांधी के कल्ल पर भौर फिर उसके बाद राजीव गांधी के कल्ल पर मौर फिर उसके बाद 6 दिसम्बर के वाक्य के ताल्लुक से मैं यह कहूंगा कि हमारे मुल्क की ये एजेंसियां इंतिहाई नाकाम हो चुको हैं। फिर ये बम्बई के जो धमाके हैं इससे तो यह साबित हो चुका है कि जितनी भी हमारे मुल्क की खुफिया एजेंसियां हैं वे पूरी की पूरी, मुकस्मिल न कॉम हो चुकी हैं। अंगर एजेंसियों का यह दावा है कि हमने हुकूमत को वराबर इस ताल्लुक से मालूमात दी थी तो फिर मैं यह कहुंगा कि हुकूमत नाकाम हो चुकी है वरवक्त एकदामात करने के ताल्लू क से ।

ये जो 13 वाक्यात हुए, यह कोई मामूली बात नहीं है । किसी एक शब्स का जाता, बम रखना और बम उड़ जाना, ऐसी बात नहीं है । जैसा कि कहा गया है कि कम से कम 50 या बी ग्रादमी इसमें मुल,टेवज हो सकते हैं और बम्बई जैसे शहर में जब इतने आदमी मुलव्विज

दिन, बेहतर चीज है कि चलिए हमारे वजोरे-भ्राजम बम्बई गये और वहाँ उन्होनें स्टाफ एक्सचेंज विल्डिंग का मुआयना फरमाया म्रौर फिर उसके बाद प्रेस कानफ्रेंस को उन्होने मुखातिव करते हुए कहा कि भाई-दिमाग तो बाहर का मालम होता हैं, मगर हाथ जो हैं, वह प्रंदरुनी है।

फिर उसके बाद ष्टमारे वजीरे दाखला यहां जयान देते हैं कि यह बेन्ग्रलग्रक्वामी साजिश का नतीजा है। जो बनुग्रलग्रक्वामी साजिश का ग्रगर नतीजा है, तो बेनुझल-ग्रववामी साजिश सें कौन हैं ? एक महीना पहले तक तो ग्रापको कुछ मालूम नहीं हुन्ना और जब ज्योंही यह वाक्या हुआ, उसके एक घंटे के झदर झापके होम मिनिस्टर यह बयान देते हैं झौर हाऊस में बयान देते हैं कि बेनुग्रलग्रक्वामी साजिश का यह नतीजा है। तो किस तरह से माप इस नतीजे पर पहुंचे कि यह बेनुमल-ग्रभवामी साजिश है ग्रीर ग्रगर यह उनकी साजिश है, तो वह कौनसी बनुध्रलग्रक्वामी एजेंसियां हैं, आप साफ-साफ कहिए । ख्वामख्वाह सोगों के दिलों में शकुफ-शुबाहत पदा हो रहे हैं। कोई कहता है कि वैस्ट एशिया की एजसियां आई, मुझे कोई कहता है कि इज्रराईल की जो मसाद है, वह काम कर रही हैं। तो कई किस्म की ख्वामडवाह यहां पर खुराफातियां का जा रही हैं।

लिहाजा बेहतर यह है कि ग्राप बिल्कुल सीधी तरह से हाऊस को बतलायें कि वह इंटरनेशनल एजेंसियां कौन हैं ग्रौर वहां के चीफ मिनिस्टर साहब कहते है कि जनूब की जो टाइगर्स की तनजीम है, वह इससें मुलब्विस हो सकती है। यांनी श्रापने जब इनवेस्टिगेशन का हुकम दे दिया है, तो मुकम्मल इनवेस्टिगेशन होने के बाद ही हमारे सामने आइये ग्रौर कहिए । ग्रभी तो इनवेस्टिगेशन की कोई रिपोर्ट ही ग्रापके सामने नहीं ग्राई श्रीर ख्वामख्वाह इस किस्म के ग्रंदेशे पैदा करना श्रौर लोगों के जहनों सें शकुन-शुवाहत पैदा करना, यह कोई मुनासिब बाल नहीं है। इस वजह से कि यह बड़ा हस्सास मसला है स्रौर इंतहाई संजीदगी के साथ इस मसले को डील करने की जरूरत है।

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श्राखिर में में आपसे यह कहूंगा कि हुकूमत को इंतहाई गैर-जानिबदार हौसले और झजम के साथ काम करते हुए फिर से घ्रवाम में एतमाद पदा करने की जरूरत है और फिर हुकूमत की नाहिली और बेग्रमली की वजह से टेरोरिस्ट्स की हिम्मतें बढ रही हैं।

ग्रापको मालुम है कि यह सब बाक्यात जो हैं, वह क्यों हुए। पूरे हिंदूस्तान में जो वाक्यात हुए, बरंबरियत का नगा नाच हुआ और ऐसा मालूम हो रहा या कि म तो मरकजी हकुमत काम कर रही है मौर ना रियासतों की हुकुमतें काम कर रही हैं। तो यह जो टेरोरिस्ट एक्टिविटीज हैं, उनकी और हिम्मत अफजाई हुई। माज तक इस किस्म का वाक्या नहीं हुआ। था। फिर यह वाक्या और 6 दिसम्बर के बाद इस किस्म का जो वाक्या हुम्रा, क्या माने रखता है हिंदूस्तान में। इसी वजह से कि जब टेरोरिट्स्स की तनजीमें हैं, जब उनको मालुम हो गया कि हिंदूस्तान में हक्मत नाम की कोई चीज नहीं है। तो उनको हिम्मते बढ़ गई हैं और इस किस्म की एक्टिविटीज वे कर रहे हैं और वे हिन्दुस्तान के एतहाद को ग्रोर हिन्दुस्तान की कौमी यकजेहती को तबाह और बर्बाद कर रहे हैं। सिर्फ यह जो कहना है कि हमारे मात्राशी जो पालिसिम्रां हैं उन मआशी पालिसियों की मुखालफत को सामने रखते हुए ये धमाके किए जा रहे हैं। इस किस्म की एक्टिविटीज की जा रही हैं। यह बिल्कूल गलत है। मैं तो यह कहुंगा कि उससे बढ़ कर हमारे मुल्क के इतेहाद प्रौर हमारी मुल्क की कौमी यकजेहती को बाजब्ता एक साजिम के तौर पर सोची-समझे मंसूबे के तहत तबाह श्रीर ब्राद करने के लिए इस किस्म के धमाके किए जा रहे हैं। लिहाजा मैं हुकूमते से यह दरख्वास्त करूंगा कि वह जो है भ्रपनी सोई हई नींद से एकदम जागे ग्रौर यह साबित करे पूरे हिन्दुस्तान में कि आप भी कुछ ताकत रखते हैं और कुछ डिस्मत रखते हैं श्रीर ग्राप इस मसले से श्रासानी से निबट सकते हैं और फिर से पूरे मुल्क मैं मवाम का एतमाद बहाल कर सकते हैं। शुक्रिया ।

Calling Attention to Bomb Explosion, in 367 [RAJYA SABHA] Bombay on 12th March, 1993 مترى توخل الرحمل مرآ الرحمل مح مبترمعكومات اخبارات سيجة زرجيه ملين الزر حماسها والشم تيبرزين صاحب - الروهميكواليخاطيع اس استيقنه بل مح مصى نهين مقا- توقق يه كي جاري على كه استيمني بي تجوي كو ا بر محمد می واقعات او نے .... الترى سنائ يرب كوتم : بعبى كى بات معلومات فرابهم كى جائبي كك جس كے نتيجہ بر كريبة بأبالدرهياي ... «ملاخلت»... ہم **اور سہتر** انداز میں ڈیبی*ے کر کیلتے* ایں مخرک مشرى تحد عل الرحن اسى ير آما إوا التتهافي النسوس كى باستدب كداس استيفنت سے زیادہ ہم اوکیں کو معلومات انعیارات يوينے ديجيئے ۔ كح ذرىعيملين يتجنا بخاس كما بنايريجي اليه الجعااد هيكن : "مشرى محكر سيهم" كيتم ي دهير مركف - آب كيت ابن بات. کی چارہ ہے۔ اس سے پر علق ہوتا ہے کہ خودا شيمند فسي يرجف كديمومت استقلق شرى تم تشري الرجل: ارد ممركوا يود صيا سے زیادہ سنجیرہ نہیں ہے مطالانکر اسینے م ب بو کچریم واقعات **او نے وہ بندوستان** کے ماتھے ہے۔ بران دھت تھا ہی اور کھراس بجيانك دحماكي آزاد بندرتان كمات ابودهدا کے واقعہ کے بعد ہندوستان کے میں آج تک نہیں ہوئے جکورت کو اس کٹر مختلف شروب ميس جوبر برميت كانشكا ناع استهابي سيرس ليت بوائ مبهتر سي بهترازار ہوتا دبا دہ نود ہندومتان کے ما**تق پر آی**ک میں اس اشینمنٹ کو پیش کمراجا پہنے تھا۔ بدنما دعبتدكقا رمجر مج انتهائ افتول كمسائق یں اس کے لیے حکومت کی مدیمت کظہوں -يدكهزايد تلب كد ١٢ رمار يكو بمبق مي تود حلك بجردومرى بات يدب جيس كدائع مرا ہوئے وہ بھی ہندومتان کے ماتھ <u>را یک</u> بيش دومقربين صاحدان في كواكه يرجوس بدنمادا تنابس - اس كم مبتى يمى مذمت كم الم ومملکے ہوئے ہیں ۔ ان دھماکوں سے ايسامعلوم بوتلسيه كربمارس يامس كى وه کم یہ ۔ متنى يمي انكيلي بيس ايجنسيان إي ودمكمل جراب وانش جيرين صاحب آت يى ہمارے ہوم منسطرصاحب نے بمبنی سکے طور مد ناکام بوگنی ہیں ۔ یہ بیبلا داخونہیں ببحكه بماري ملك كي انثيلي جبنس ايجنسيان دحماکوں کے تعلق سے ایک اسٹیٹنٹ بیش كياروه المثيتمذت يزيقت كم بعداليسا فالكام بوتى بي - اس س ي ي ميرم انديد كاندى معلق يوتلب كريم كواس سي کے قس براور معراس کے بعد داجیو کا ندھی کے

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[15 MAR. 1993]

Bomb. Explosion in 370 12th March, 1998

مس براور المراس کے بعد از دیمبر کے واقع کے تعلق بیے میں بیز کیون گاکہ ہمارے ملک کی سہ عدكة وب كوبوتري مبليے والى ہے۔ ال انتهائى ناكام بويكى بي - بيمريد مبنى م شعرك اللي وتم *کے بود حملکے ہیں اس سے توبیہ ٹایت ہو جکاسے* نلازه لکانے کرمرف کرمبتی بھی ہمارے ملک کی خفید ایجنسیاں ہی يبلغ وبال يروكعدا كر فرقرواران ده يورى كى يورى مكتن ناكام بودى بي . ی کوئیے تھے اس کے باوتور وہاں الأأمينسيون كايه دعوي بساكرتهم فيصحومت برجح مت کی بیر ناایلی رس - لاہر و ابی إستغلق سيصعلومات دىخفين نوكيم ديي خيليملى ديئ يتوآب كسطرح سنغ اینکا میراغ لگا سکتے : ا یں بہ *مہوں گاکہ تکومیت مکمّل ناکام ہوتکی ہے* بردقت اقدامات كريف يحقعتق سمر بيديهت بري دمتر داري ي اور حکومت کوابس کی قرم داری قبول کرنی ہی يرجو ١١ رواقعات مويث يدون معولي ابت یں سے کسی ایک شخص کاجا نا بم رکھنا ۔ بنطب ككي مرينهم ف كمرز السخا حكومت اوديم ألرّاجا نا رايسى بانتنهيں جيساك كميما كويس توبيكهون أكرخو دمركزي حكومت كو کیا ہے کہ کم سے کم ۵۰ یا سوادمی اس میں کلی ا<sup>ی</sup> کی ذہر داری قبول کر نی بیسے گی اور اس کی دہرداری کوقبول کرستے ہوئے کہ ملوّث ، وسکتے ہیں۔ اور پمبنی چیسے شہر میں قدام كمرتى يبصروه توبنو دحكومت كوسمجعن جب انتف آدمی ملوّت ، وسکتے ہیں اور بیمادی بجابية - وهمين جندان بولن كالفرورت ايجنسيو كوكانو كان فبرنهين بوقى توآب نهين يبركه اس كى اخلاقى ذمّه دارى جريج اس سے اندازہ لگائیے ۔ بیہاں بر س اس کوکون . مەكىيا بوسكتى بى . سابى ئىلىنى بىغار بايوں مۇرىيوں ئە كومت كى بجرد وسرى بات يدييه كري آنريميل ناكامى يوتكومت تحققق سے محص كبينا ہى یڑے گا۔ آپ کومعلوم ہونا چاہئے کہ پچھے ایک آ منسترمناجب سيرييهما نتناجا بمول كأكدج ب انٹیلی جنس ایجنسی مکمل طرح سے ناکم ہوئی مهيية سي تجهد الساذس معلوم بور بالتقاجس که مهمادانشر اور ببیکی میں حکومت نام کی کو ج ہیں توآب انٹیلی جنس ایجنسیوں کے تعلق سے كياايش بدريم يدايد آب ذرا اي چیز ہی نہیں ہے ۔ اقتدار کی رستہ شی ہو رہی کتھی اوريد ويجعلوا بالتفاككون جيف منستريني والا بجلب من يعد تبلا تريم - يد - بي خاطر و کاسے -

Calling Attention to 3 [RAJYA SABHA] 371 Bomb Explosion in 12th March, 1993 Bombay on تىسىرى بات يە بىك انىيىمنى كە ت**ىلىقى سە** اوروباب كمحصيف مسترصاحب كيتح بس كمتنوب مختلف تسم کے بیانات اخبادات **بیں آ رئیے** كى ثائيكرس كى تونىظيم ب وداس بي ملوّ ت ، وسکتی ہے بعینی جب آپ نے انولیٹ گیتن یں فوری د دسرے پی دن رہتر چپڑ بیے کہ جيئ بماري وزيراعظم بمبي كت اوروبا ب كاحكم دب دياية تومكمتل فكويس كيشن بونيه انفون استاك اليسبيخ بلرنك كامعائن فرمايا کے بعدہی ہمارے سامنے آئیے اور کہنے . اور المراس کے بی در س کا نفرنس کوا کفوں نے ابھی توانویسٹ گیشن کی کوئی ریو رہ بی آپ کے مخاطب کرتے ہوئے کہ اکہ بیمانی دماغ توباہم سامنے ہیں آئی اورخواہ مخواہ اس قسم سے کامعلوم ہوتا ہے گھر باتھ جوسے وہ اندمیوں ہے -اندیستے بیدا کر نااور یوگڑں کے ذہنوں میں شكوك وشبهمات بيداكرنا بيكوتى مناسب بعراس سے بعد سمارے وزیر داخلہ بہاں بیان دیتے ہیں *کہ بی*ہیں الاقوامی سازش کان**تھ** المت نہیں ہے ۔ اس وجہ سے کہ بیر پڑاحساس مستكديب اولأنتهانى سنجد كحك ساتحاس ب يتوبين الأقوامي سازش كانتيجه أكريب تو بین الاقوامی سازش بیں کون ہے . ایک مہینہ مىنىدكودىل كرينے كى *من* ورت بيے ۔ يسي تك تواب كوكي علوم نهي بوا اورب س خرمیں میں آب سے پیر کہوں گاکہ چکوت جيوں بہ واقعہ ہوا اس کے ایک گھنٹہ کے كوانتها بئ غبيرجا نيدار جوصله اورغزم كيساته کے اندر آپ کے ہوم منسٹر یہ بیان **دیتے** کام کرتے ہوئے پھرسے وام میں اعتماد ہی ا ہیں اور با وُس میں بیان دُبتے ہیں کہ کمدے کی صرورت سے اور کی حکومت کی بين الاقوامي سازش ب . تووه كون تربي الاقوان ناابلی اور بے عملی کی وجہ سے شیرورسٹ کی ايجنسيان بيآب صاف صاف كميئ يوادمحواه ہمتیں بڑھ رہی ہیں ۔ ہوگوں کے دلوں بن تسکوک وشبیرات برما ہو<del>ت ا</del> الم البي كومعلوم بي كديرمب واقعات يو ہی کوئی کہتا ہے کہ وسیٹ ایشیا کی ایجنساں بیں وہ کیوں ہوتے ۔ بورے ہندوستان میں اَئِين - محص و تى كېترا ب ك مر رايم فى جومساعد **جودا**قعات ہوتتے بربریت کاننگا ناچ ہوااور یے وہ کام کرر ہی ہے ۔ توکیٰ قسم کی <mark>نوامخواہ</mark> ابسامعلوم بوربا تقاكدن توم كزى حكومت کام کررہی ہے اور نہ ریاستی حکومتیں کا کر س یہاں میرخرا ناتیاں کی جارہی **ہیں ۔** بمذاببة ريديد كرآب بالكل سيدهى طرح ېي. توبيې بېرورسىڭ انىشى ۋىيزېيى أن كى اور يتمت افزاني ہوئي۔ آج تک اس قسم کا باؤس كوتبلاتين كدوه انترنيشنل ايجنسيان كون بس

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الامتلابيع آماني شيخ

رتكم سے بورے ملك ميں عوام كا التكاد فالركم سكترين م

अहलुवालियाःउपसभा-থী एম০ एম০ ध्यक्ष महोदय, बड़े अफसोस से बताना पड़ता है कि जिस क्कस हम बम्बई की बोंबिंग के बारे में डिसकस कर रहे हैं, म्राज करीब साढे बारह बजे कलकत्ता स्टाक एक्सचेंज पर भी बम गिरा श्रौर कलकत्ता स्टाक एक्सचेंज पर बम गिरने के साथ साथ वहां की पुलिस ने पूरा कोर्डन किया है गौर भ्रभी तक सरकार से यह बयान हभें सदन को नहीं बाताया गया कि कलकत्ता स्टाक एकसचेंज पर भी यह घटनाघटी है। (व्यवधान) झाज 12.30 बजे। खैर उससे कोई खास नुकसान नहीं हुआ है। अब कहने को बहुत सारी बातें ग्रा रही थें कलकत्ता स्टाक एक्सचेंज के बगल में बैक झाफ इंडिया है। बैंक म्राफ इंडिया को सुटने के लिए वहां बांबिंग की है? वहां बांब हुआ और वहां पर भगदड़ मच गई और संब लोग जगह खाली करके भाग गए ग्रौर असके बाद कलकत्ता पुलिस ने झाकर उस इलाके को पूरा कोईन करके, उपसभाध्यक्ष महोदय, आप जानते है कलकता स्टाक एक्सचेंज एक ऐसे बिजी इलाके में है जहां कि गाड़ी पार्क करके श्रादमी चला जाए तो फिर वहां से गाडी हटाना ही मश्किल हो जाता है ग्रौर वहां से पूरा उस इलाके को खाली किया गया है और वहां पूरा पैनिक है। वह मकसद क्या है? मकसद, यह जो टेरोरिट एक्टिविटीज हो रही हैं हमारे देश में यह टेरोरिस्टस मार्गेनाइजेशंस माखिर इनका मकसद है कि टैरोराइज करें मौर वह हर मकसद में कामयाब होते जा रहे हैं ग्रौर इस मकसद सें कामयाबी के पीछे क्या कारण हैं ? उसके पीछे कारण है हमारी गलतियां, हमारी कमजोरियां हैं। वे कमजोरियां छिपी नहीं जा रही हैं, वे एक्सपोज हो रही हैं, सामने ग्रा रही हैं, किस तरह उद्धत हो रही है। हमारी कमजोरियां जिनके के कारण ब्राज हम यह महसूस कर रहे हैं कि टेरोरिस्ट एक्टिविटीज चाहे वे फारेन पावर्जु के हाथ में चल रही हों, चाहे देशी किसी शक्ति के साथ में चल रही हो, वह मजबूती से झागे बढ़ते जा रहे हैं और

हमारे इलाके के लोगों को जेत करने हैं, घबड़ा रहे हैं झौर हम मेंजबूरी में इसने मजबूर होकर उनकी तरस्ट देख रहे हैं झौर उनकी हर बीज को मानने के लिए मजबूर हैं। उपसभाध्यक्ष महोदय, हमारी सरकार में एक इंटर्जल सक्युरिटी एक डिफेंट पोटफोलियो है झौर वह इटर्नल सर्वयुरिटी का मतलब क्या है कि इंटर्नल सेवयुरिटी का मतलब क्या है कि इंटर्नल सेवयुरिटी को मतलब क्या है कि इंटर्नल सेवयुरिटी को भी एक्सटर्नूल ग्रेट को तो हमारी डिफेस मिनिस्ट्रो देखती है, इंटनेल संक्युरिटी को देखने के लिए एक अलग डिपार्ट्सेंट खोला हुया है ग्रोर उससे एक रा डिपार्टमेंट खोला गया था। जिसको रा डिपार्टमेंट को के जी.बी. झौर सी.घाई ए. का मुकाबला करने के लिए खोला गया है।.. (स्थवधान)

र्रे भी सार० के० धवनः रा इटर्नल सैक्युरिटी में नहीं है।

SHRI S S AHLUWALLA :I am coming to it I know that the RAW is not in Internal' Security.

रा भी खोला गया था। क्योंकि कुछ सदस्यों ने कहा कि इंटरनेशनल सिच्एशन को देखते हुए हम लोगों की जो खुफिया एजेंसीज हैं, वह परिपत्रव नहीं हैं, ट्रेंड नहीं हैं। तो मैं बताना चाहता हं कि रा हमारे देश में है, जो इंटरनेशनल सिचुएशन को वाच करने के लिए धौर उसको एनालाइज करने के लिए ही बनाया गया है। पर ऐसे हालात होने पर भी हमें खबर नहीं लगती, जैसा कि उपसभाध्यक्ष महोदय 1 बजकर 20 मिनट पर बम्बई स्टाक एक्सचेंज में बम फटा ग्रौर 1 बजकर 35 सिनट पर मस्जिद बन्दर, काठियां बाजार हैं बम फटा, 2 बजकर 31 मिनट शर पेट्रोल पम्प सेना भवन के सामने। शित्र सेना भवन के सामने, 2.41 पर गोपाल नगर, 2.42 पर मदनपुर शकील स्ट्रीट पर, इनमें केवल एक मिनट का फर्क हैं ग्रौर 2.45 पर एग्रर इंडिया हैंडन्वार्टर में ग्रोर एग्रर इंडिया हैंडक्वार्टर के साथ-साथ स्रोमान वैंफ की जो श्रांच है, उसमें बन फटा हैं। मार यहां भी लोग भारे गए हैं, लेकिन इसके बारे में कहीं उल्लेख नहीं हैं। ग्रोमान इंटरनेशनल बैंक है, उससें भी बम फटा है, उसी में ज्यादा गड़बड़ी डई है। एग्रर इंडिया का नॉम लिया गया

## [RAJYA SABHA]

Bomb Explosion in 376 12th March, 1903

है पर ज्यादा नुकसान थ्रोमान बैंक में हुम्रा हैं। फिर 2.58 पर सेंचुरी बाजार वेली में, 3.15 पर जावेरी बाजार में जोकि बहुत ही विजिएस्ट बाजार हैं, वहां पर भी बम फटा हैं। उसके बाद 3.16 पर प्लाजा सिनेमा में, 3.50 पर सेंट्रेर होटल थ्रौर 3.54 पर सीरॉक होटल में भी बम फटा है।

उपसभाध्यक्ष महोदय, यह लगातार इतनी घटनायें घटती गयी ग्रीर इनसें केवल कुछ मिनिट्स का फर्क है। वहां कितने प्लान्ड वे में चीजें जमायी गयीं। उपाध्यक्ष महोदय, स्कुटर में विस्फोटक पाए जाने का समाचार झाज पूरे हिंदुस्तान के झखबारों में ग्राया हैं, किंतु हमारे युह मंत्री के बयान में यह नहीं हैं दादर से स्कुटर पकड़ा गया, उससे भी बम मिला ग्रौर उसकी भी कँपेसिटी उतनी ही थी। वह भी उतना ही नुकसान कर सकता था ऐसे हालात में उपाध्यक्ष महोदय, मुझे यह लगता है कि या तो यह बहुत बड़ी साजिश हैं या फिर हमारी खफिया एजेंसीज मोवर-बईन्ड हैं भौर उनको इन कामो से हटाकर दूसरे कामों में लगा दिया गया हैं या टोटल इन-एफीसिएंट हैं। दोनों से से एक कारण हो सकता है कि या तो ग्रोवर-बर्डन्ड हैं ग्रौर उन्हें बहुत ज्यादा काम दे दिया गया हैं। उन्हें सोने का वक्त नहीं मिलता, खाने का वक्त नहीं मिलता, पढ़ने का वक्त नहीं मिलता, रिपोर्ट लिखने का वक्त नहीं मिलता। पर उपाध्यक्ष महोदय, मेरी बात से हरेक माननीय सस्वय सहमत होंगे और वे जानते हैं कि खुफिया विभाग में ट्रांसफर किसकी होती हैं ? खुफिया -विभाग को नॉन-वर्क डिपार्टमेंट माना जाता हैं।जो आँफिसर बहुत ज्यादा करण्ट हो जाता हैं, उसको ट्रांसफर कर के, उसका पनिशमेंट पोस्टिंग ग्राय० बी० डिपार्टमेंट- 🗸 म होता हैं। तो उस ग्राय० बी० भ्रॉफिसर से हम क्या काम ले सकते हैं?

SHRI R. K. DHAWAN; This is not fair.

SHRI S. S. AHLUWALIA: You may differ from me.

SHRI MENTAY PADMANABHAM" This is another instance of infighting within the Congress.

SHRI S. S. AHLUWALIA: It is not infighting. It is not like Telugu Desam.

SHRI R. K. DHAWAN: If we differ on something, that matter is picked up by you to say it is an infighting.

भी एस॰ एस॰ अहलुवालिया : उपसभा-ध्यक्ष महोदय, इतना गंभीर हमला आयद अर्मनी में वहां के जो इनसजेंट है, वहां का जो बाईरमेन ग्रागनाइजेशन हैं, उन्होंने भी एक घटना में इतना ज्यादा नुकसान देश को नहीं पहुंचाया होगा। इसी तरह यू०के० में ग्राय०ग्रार०ए० हैं, वह भी बहुत खतरनाक माने जाते हैं, लेकिन इतना नुकसान एक घटना के माध्यम से उन्होंने भी नहीं पहुंचाया होगा। उपसभाध्यक्ष महोदय, यह बहुत बड़ी चुक हुई हैं श्रीर बहुत बड़ी कमजोरी हमारे सामने किसी ने रख दी हैं तस्तरी पर कि ग्राप इन मामलों में **कमजोर हैं और हम ग्रापको सोते** *ह***ए** पकड सकते हैं और उन्होंने पकडकर दिखा दिया है। उपाध्यक्ष महोदय, 13 जगह इंसी-**डेंट्स हई** हैं और इन 13 जगहो पर उन्होंने नई गाडियों का प्रयोग किया । सभी सुबह मैं एक माननीय सदस्य से बात कर रहा था तो उन्होंने कहा कि नई गाई। खरीदी होगी तो उसकी जरूर बैंक रिसीट होगी, इाफ्ट होगा। मैंने कहा कि भ्राजकल "कैस एण्ड करी" चल रहा है। 31 मार्च के पहले ग्राप कैंश पैसा दो भौर गाड़ी खरीदकर ले प्राद्यों । ग्रगर मैं एस०एस० ग्रहलुवालिया ग्रपने नाम पर गाड़ी खरीदना षाइता हं तो मुझे परिचय पक्ष देने की **जरूरत नहीं हैं। मैं एस०एस० अहलुवालि**या नहीं करके सूरेन्द्र सिंह के नाम पर गाड़ी बरीद सकता हूं। या कोई भी म्रादमी णाकर अपने नाम से गाड़ी खरीद सकता **हें भौर** वह गाड़ी खरीदकर ले आए मौर बहु हुमें सुराख के रास्ते मैं नहीं ले जाता **भौर इसीलिए उन्होंने नई गाडियों** का प्रयोग किया है। पर, हमें देखना पड़ेगा कि यह इस देश के खिलाफ बडी सोची हुई और समझी हुई साजिण हें और इस देश की बढ़ती हुई प्रगति को रोकने के लिए साजिश है।

भी संघ प्रिच गौतम : फिर नहीं मा गए धूम-फिरफर ।

#### Bomb. Explosion in 378 12th March, 1993

भी एस॰ एस॰ अहलुवालिया : यह ग्रापकी समझ के बाहर है । यह ग्रोवर हैइ ट्रांसमिशन है **प्राप**के लिए । यह **बह**त सोची हुई ग्रौर समझी हई साजिश है। महोदय, मैं इसलिए बताना चाहता हूं कि जब-जब भारत देश और जब-जब भारत के लोगों ने सैल्फ रिलायंस की क्षात की है, जब-जब झात्म-निर्भरता की बात की है तब-तब हमारे देश के नेताओं का खुन हआ है, हमारे देश में गडबडी फैली है ग्रौर यह भी एक निशाना है हमारे देश में गडबड़ी फैलाने का, कि जब विदेशी लोग भारतीय नागरिक, एन०ग्रार०ग्राईज० नॉन रेजिडेंट्स इंडियंस ही विदेश से ग्रपना पैसा लाकर यहां इंडस्ट्री लगाना चाहते हैं तो यह एक मैंसेज देना चाहते हैं कि-नहीं, ग्राज इन हालतों में श्राप यहां इंडस्ट्री नहीं चला सकते । आज हमारा देश उग्नवाद के माध्यम से जात-पात के नाम से, धार्मिक उन्माद के नाम से बंटा हुन्ना हैं। उपसंभाध्यक्ष महोदय, मैं मंत्री महोदय को याद निलाना चाहंगा कि यह पहली भूल नहीं है, शायद ऐसी ही इंफार्मेंशन हमारे इंटेलीजेंस डिपार्टसेंट के लोग छः दिसम्बर की भी नहीं दे सके थे ग्रौर छः दिसम्बर को भी उनको ऐसा अंदेशा कुछ नहीं था। उन्होंने ऐसी इफार्मेशन कलक्ट नहीं की थी कि यह जो जमात बहां ग्रयोध्या से इक्कठी हो रही हैं, जो दो लाख लोग वहां पर इक्टठेहो रहे हैं वह धक्का लगाकर उस मस्जिद को गिरा डालेंगे। ऐसा फेल्योर उस वक्त भी हुमा बा और आज भी हुआ है। इन चीजों को महेमजर रखते हुए महोदय... ( (व्यवधान)

भी ई शबल मध्यः (उत्तर प्रदेश): फिर तो सरकार को इस्तीफा देना चाहिये।

**পী एस**० एस० ग्रहलूबास्थियाः : मै कि ग्राज इस पर विष्णुर समज्ञता ŧ करने की अरूरत है कि वाकई क्या हम इसी तरह एक बहाना लगाकर ए सा ) बोलकर कि बहुा विदेशी ताकतों है, इससे हम निकल जायेंगे, मा 👘 हाथ 🔄 उपसभाध्यक्ष महोदम, इस देश के नहीं, इस बात को सूनने के लिये प्रब लोग तमार नडी हैं । कौन सी वह विदेशी

[RAJYA SABHA]

लाकत है जो हिन्दुस्तान को जर्जर कर **वेना चाहती है, कमजोर करना चाहती** हैं मौर इस तरह का उग्नवाद ग्रौर श्रातंकवाद फैलाकर हमारे लोगों को, हमारे भाईयों को, हमारी बहनों को मारना चाहती हैं । उसको मुंहतोड़ जवाब देने की जरूरत हैं। आज इस देस में एकता की जरूरत हैं। प्रौर एकता तभी ग्रा सकती है बज हम एक दूसरे पर ग्रारोप लगाना बन्द करें। **ग्राखिर**, इस सदन में बैडकर हम जब एक दूसरे पर ग्रारोप लगाते हैं, बहुत सारे ऐसे मुद्दे होते हैं, राजनीतिक मुद्दे होते हैं, पर, श्राज जब इस देश की इज्जत का सवाल हो, एकता का सबाल हो, ग्रखंडता का सयाल हो तो भारत की भावाज एक होनी चाहिये ग्रौर भारत की एक ग्रावाज में एक ऐसी बुलन्द भावाज ग्रानी चाहिये कि चाहे कम से कम अपने पड़ौसी हों, चाहे दूर का आदमी हो, कोई भी विदेश शक्ति हो, कि जिसने हमारे साथ यह दुर्व्यवहार करने की कोशिश की हैं उसको हम **मुंह्तोड़** जबाव दे सकें । उपसभाध्यक्ष महोदय मैं आपके माध्यम से मंत्री महो∵य से कहना चाहगा कि मंत्री महोदय, पता लगाएँ श्रीर सिर्फ पता ही नही लगायें, मैं जरा एग्रेसिव हु और मैं कहता हूं कि इस देश के हर चौराहे पर टांग-टांग कर इनको बताया जाय कि इन्होंने क्या किया है क्योंकि हमने देखा है कि हमारे कट्री में जो इडियन पेनल कोड और सी०म्रार०पी०सी० बगैरह चलती हैं ग्रौर जिस दिन चोर पकड़ा जाता हैं या म्रातंकवादी पकड़ा जाता है ग्रौर जितने दिन तक वह पुलिस रिमांड में रहता है तब तक तो उसको कष्ट होता है और उसके बाद जब बह जेल में चलाजाता है तो वह स्वर्ग में वास करता है, क्योंकि हमारे जेलों की प्रवस्था यह है कि जेल में हर चीज उपलब्ध हैं ग्रीर यह भय झौर डर लोगों का खत्म होता जाता जाता है । ग्राखर, पैसा लेकर ग्रपनी ईमानदारी को, ग्रपनी भारतीयता को, ग्रपनी नागरिकता को बेचकर किस तरह से यह देश में धुसपैठ कर रहे हैं, इसको बताने की अरूरत है। महोदय, में इसके

#### Bomb Explosion in 380 12th March, 1993

साथ-साथ कुछ और भी वताना चाहूगा क्योंकि मैं भारतीय संस्कृति पर पूरा विश्वास करने वाला एक छोटा सा इंसान हूं । मैं मत्री महोदय से गुजारिश करूगा कि ग्रापकी इटेलिजेंस ने या ग्रापके खुफिया विभाग ने तो ग्रापको इनकारमेशन नहां दी पर मैं एक ऐस्द्रो-लोजी की किताब से कोट करना चाहता हूं जिसमें प्रिडिक्ट किया गया है... (व्यवधान)

भी कैलाश नारायण सारंग: 28 मार्च की भविष्यवाणी पडी कि नहीं पडी....(व्यवधान)

श्री एसः एसः अहलुवालिया : उप सभाध्यक्ष महोदय, मैं इसलिये पढ रहा हूं कि लक्षमन दास मदान, जो बाबाजी के नाम पर ऐस्ट्रोलोजी की किताब लिखते हैं...(ब्यबधान)

भी आ रं० के० धवन : क्या के स्रापके भी गुरू हैं ?

श्री एस. एस. अहलुवालिया : मेरा गरू केवल गुरु गोविद सिंह है ... (व्यवधान) मैं उसके बारे में इसलिये बताना चाहता हूं कि जब 1987 में में मैंने यह किताब पढकर सुनाई थी, 1987 के पहले जितनी भविष्यवाणियां इन्होंने की, चाहे वह विषवनाथ प्रताप सिंह के बारे में हो, चाहे वदमाय प्रताप सिंह के बारे में हो, चाहे राजीव गांधी के बारे में हो, वह सही साबित हुई ! मैं कहता हूं कि इटेलिजेंस बांच का काम, इटेलिजेंस डिपार्टमेंट का काम हर चीज को पढना श्रीर हर चीज को जानना है । ग्रगर गांव में एक इश्तहार भी छपता हैं तो उस इश्तहार को भी पढ़ना इनका काम है (स्वयधान)

भी इंद्र कुमार गुज़राल : ग्रहलुवालिया जी, जब ग्राप पढकर सुनायें तो ईमान-दारी से सुनाईयेगा कि ग्रापकी सरकार का क्या भविष्य है।

डा॰ सुन्नहमण्यम स्वासी : ग्रापकी न्नाशा लग गई...(व्यवधान)

भो आर₀ के० धवनः उस सरकार का बता दो जब गुजराल साहब... (व्यवधान)

श्री ए स० ए स० धहलब। किया: मैं तो इनके साथ भोग चुका हूं। ये जालन्धर में खड़े हुये तो वहां के डिब्बे प्रभी तक बन्द हैं। पटना में खडे हुये तो वहां के भी डिब्बे बन्द हैं। फिर मेरे साथ खड़े हो गये तो इस बार चुनाव लड़ना पड़ा मेरे को। तो मरे को पता है इनका .. (व्यवधान) उन्होंने कहा है कि----

> After carefully analysing the planetary contiguratin, I hereby declare at 23.20 hours on 10th January 1993 that within six weeks from 18th March 1993, when Mars reenters the Punarvasu consetellation, serious rocket attacks will be made in India. The initiative will be taken by deploying their secret agents within the geographical territory of India. They will create almost a warlike situation in India, It will be followed by an air attack to save the innocent people from destruction. There may be some variation in the picture which I have drawn. But there does not seem to be any saving element India will be attacked by a foreign country, mostly

उपसभाध्यक्ष महोदय, एक छोटा सा इग्तहार है, पैम्पलेट छपता है गांव का तो वह ग्राई० बी० डिपार्टमेंट के पास पहुंच जाता है ग्रीर उसकी वह नस नापने लगते हैं...(थ्यबधान)

### भी मोहन्मद खैलीलुर रहमान : इसकी तारीख क्या है?...(व्यवधान)

Pakistan, between 18th March to 30th April 1993. Terrific violent edaths are fear ed on the 20th, 27th March, an 8th, 10th and 11th April 1993. I will not be surprised if the plan for attack is finalised on the 2nd and 9th February 1993 or some minor rehersal is done on these two dates." श्री कैलाश नारायण सारंगः कांग्रसियों को बता देना इस पत्निका का ताकि वह प्रपना भविष्य पूछ लें। श्री आर० के० धबन : बी० जे० पी० का पूछें पहले...(ज्यवधान)

श्री कैलाश नारायण सारंग: उज्जवल है, घत्यंत उज्जवल है, घत्यंत उज्जवल है...(व्यवधान)

भी राज्रभाई ए० परमार : (गुजरात) ग्रापका भविष्य भी इस*ें* प्राया था।

SHRI S. S. AHLUWAUA: This magazine is published on 12th Janu-

उपत्रनाध्यक्ष महोदय मेरी सीधी सी बात है कि हमें हर चीज जो आपक में रखना जकरी है।

उपसभाव्यक (मी मोहम्मच सनीम) : समय को भी।

थी एस॰ एस॰ अहलुपालिया : समय को भी ध्यान में रख रहा हूं। हर चीज को ध्यान में रखना जरूरी है। जब इंटलिजेंस बांच के लोग, इंटलिजेंस व्यरो के लोग इंफार्मेशन इकट्ठी करते हैं तो वह कहां से इकट्ठी करते हैं? लोगों से, ग्रखबारों से, मैंगजीनों से। तो ये जो चीजें हैं इन चीजों से कैंसे चूक जाते हैं। सुझे बड़ा ग्राश्वर्य हुग्रा, राजीव जी की हत्या होने के बाद, ध्रप्रेल के इग्यू में इसी मेंगजीन में लिख दिया इन्होंने Sorry, Rajiv, your horoscope will be sealed on your next birthday."

मुझे बड़ा श्राप्त्वर्थ हुग्रा कि श्राखिर खुफिया विभाग को भी वह खबर नहीं मिली वे ग्रखबार पढ़कर जाते, उसी ज्यातिषी की सविसेज ले लेते। प्रगर ऐनेलाइज करने के बाद चूक हो रही हो तो उसी से पूछ लेते।

उपसभाध्यक्ष महोदय, मैं चाहूंगा कि सदन को ग्रभी तक गृह मंत्री महोदय ने जो जो इंफार्मेशन दी है वह पूरी नहीं है। सदन को ग्रपने कांफीडेंस में लेकर सारी बातें सामने रखें मौर मैं

💘 बसलिए कह रहा हूं कि मैं एक बात पहले कह देना चाहता हं कि कहीं ऐसा न हो कि पिछले पांच सालों में मैंने देखा है कि जितनी भी घटनाएं भटीं ह सारी की सारी चढा दी गई एक खास कम्युनिटी के नाम पर। कई राज्यों में मब केस कचहरी होते ही महीं। कोई भी केस हो तो उसको फलां एनकॉउटर में मारा गया है या कहीं टेरोरिस्ट एक्टिविटी हो रही है, वहीं पर उस फाइल को बजोज कर दिया गया। पर मैं कहना चाहता हूं कि कहीं इस इवैस्टिगेशन में भी कुछ ऐसी गलती म कर बैठें हम लोग। हमें सही तरीके से इस डिजाइन का पता लगाना होगा। नह तो शुरूआत है, यह आज जो मैंने **प्रिविक्शन** पढ़ी हैं यह तो रि**इ**सेल है। (जामधाल)

भ्योः इंद्र कुमार गुजरालाः इस डॉक्यूमेंट को धाप सभा पटल पर रजा डीजिए....(व्यवधान)

भी जगवीश प्रसार मायुर क्या गृह मंद्री जी ज्योतिष विभाग खोलने वाले है अपने विभाग में? ... (ध्यवधान)

श्री एस॰ एस॰ अहलुवालिया : सरकार प्रगर प्राफिशियल पंचांग निकालती दे तो ज्योलिय नहीं करती है क्या? आफिशिबल पंचांग निकलता है सरकार का... (अथवधान)

भौमती सत्या बहिन : ग्राप तो मत कोसिपे, ग्रापका भविष्य तो ग्रापके वालों के बढा स्पष्ट छत्ररे में दिखाई दे रहा हे। ... (व्यवसान)

श्री एस॰ एस॰ अझ्लुवालिया : मैं गंग करूंगा कि प्रापने सी॰वी॰आई॰ को सौंप दिया है केस परन्तु मैं जानता हू कि सी॰बी॰माई॰ आपका सालरेडी बर्चनड है। महिम का केस सी॰बी॰झाई॰ के पास है, बाबरी मसजिद का केस सी॰बी॰झाई॰ देख रहा है। मैं जे॰पी॰ सी॰ का मैंदर हूं संक्यूटिटी स्कैम का केस सी॰बी॰प्राई॰ देख रहा है, बोफोर्स ना केस सी॰बी॰प्राई के पास लगा हुआ है, सी॰बी॰प्राई॰ हर जगह लगा हुआ है। अगर बम के केस को भी वह देखे तो प्रापके पास कितना स्टाक है?

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भो एस. एस. झाहलुवालि पर अखुवार में पढ़ा था कि सी०बी० माई० को बे रहे है। लेकिन इसमें कितनी सञ्चाई है पता नहीं। आपने इंटरपोल की मदद मांगी है लेकिन उनसे मांगने से पहले आप सोचिए कि बया सच्चाई आ सकती है? दूसरे देश की जो इंटरनेशनल सीकेंट एजेंसी है उसके कॉल्युजन में गलत जबर देकर प्रापको चीट मत कर दे। हमने पहले भी देखा है कि इंटरनेशनल एजेंसी से जो खबरें अर्ड हैं उनमें गलतियां हैं और प्वतियां भीं। तो ग्राप अनने सोसे, से, किस किस तरह से इंफोर्मेशन क्लेक्ट कर' सकते हैं वह तरीका अपनाइए। देश आपके साथ खड़ा है। देश की मखंडता और एकता का जहां तक सवाल है मापके साथ खड़ा हैं। लेकिन अग्रर तिकम्मापन का...सवाल होगा तो शायद देश इमारे साथ खड़ा लहीं होग। तो इस चीज को ध्यान में रखते हुए कड़ी से कडी कार्यंवाही करें। कार्यवाही इतनी कड़ी होनी चाहिए कि आने वाले पुश्तों को याद रहे कि इस देश को तोडने जाने लोगों का हस क्या होता है।

SHRI SUKOMAL: SEN: Sir, before you proceed further, rata on a' point of order. • Mr. Ahluwalia was" Baying that while we were discussing the bomb blasts in Bombay, just today at the Calcutta Stock Exchange a bomb exploded. It is also very serious. I would like to know from the hon. Minister whether it is a fact If it is a fact does he know anything?

SHRI S....B:.. CHAVAN:.I have been all the time in the House. I don't know.I .have not been able to get any information: I will, try to get the information and . inform the House. .... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI MB. SALIM): It has been raised by Ahluwaliaji when he started (Inter ruptions) ...

SHRI S. B. CHAVAN: *This is the* information that I have.; There was a minor incident when some miscreants exploded some small bomb

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and tried to loot the Bank" of India which is locate near the Stock Exchange building at Calcutta. They were chased by the police but the miscreants dropped the revolver and exploded small bomb while escaping.

SHRI G. G. SWELL; Mr, Vice-^ehairnlaii I will try to speak (In-*i'erf^pfions).* SHRIMATI KAMLA SINHA (Bi-har): How long will it take to finish this discussion?

THE VICE-CHAIRMAN (SHRI MD SALIM} We will finish this discus sion.

SHRIMATI KAMLA SINHA: The House should decide about it.

THE VICE-CHAIRMAN SHRI MD. SALIM): That is decided earlier. This is not the time.

SHRI G. G. SWELL: I will try to speak with great-.. (*Interruptions*) Will you allow me to speak? Members should go to the lobby.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please.

SHRI G. G. SWELL: Kindly con trol the House. It is not possible to speak in this way. I say I shall try to speak with great circumspection because-I won't call it a national tragedy-something of very great import to the nation has happened. Every patriotic India has to sit back and think and has to be overburdened with grief. Mr. Vice-chairman, we are anguished, we are outraged, we are exasperated and we are ashamed at"all that has happened. I am ashamed that the image of India today is that of a great giant on the floor with no strength, helpless and open to attack from packs of hounds from any side and is not able to do anythigng. That is the image of India to the people of India. The image of Indnia before the whole world is- an unedifying image. As regards anguish, it is obvious. So many of ear country innocent countrymen have perished. Many more are lying •in hospitals'. There is' heart-rending

grief everywhere. I don't accept the Government's figure that only 235 people have died. All hte newspa- Pers say more than 300 people have died, Even the SBC has said that more than 250 people had died. My hunch is that many more people have.died. The All India Radio morning said that 400 people werly, ing in a critical condition in different hospitals you add that figure, I think, easily about 700 to 800 people jured in different egrees, Mr Vice' Chairman, Sir, I can think of only one parallel act of terrorism that has

truck into the American Marines Headquarters and set off the bomb

the biggest. But I think what happe-ned m Bombay was. of far greater damage, mat happened in Beirut is well known. It was not an act of the Lebanese Government ft was an act of a private groups of terrorists The attack was well known and the target of the attack was" known. In

· Bombay the attack was More intense more widespread arid the damage was far more. We have the reports 6f a similar attack on the World ' Trade Centre in New York, It could be similar to what has' happened in Bom-bay although the damage in 'New York was much lassI'mTintelfigen-ee people, the security forces in New York were able to find" out the "suspects a couble of days arid were able to appreheriecT Kim and that was by sheer technology. Among 'the debris around the World Trade Centre they found the chasis of a vehicle and by examining the differnt ruins they were' able to locate that that was the vehicle that had the highest intensity' of explosion and therefore, could be the cause of the explosion, By examining the remains of the vehicle they were able" to trace out the person who had rented the car and when they want there they found

out that a particular person by the name of Solameh hal rented the ear a couple of days ago and he might be the person who had taken the car with the explosives to the World Trade Centre. Luck was on their side too because this particular gentlemen seemed to be of an avaricious nature. He had deposited 400 dollars towards the rent of the He had gone to the dealer who had car. the car to him reporting that the car rented was stolen and he went to claim back 50 per cent of the deposit he had made. That was how they were able to catch this person when he went to the car dealer to claim 50 per cent of the deposit. By interrogating this person, Mr. Solameh, they also were able to trace his religious mentor who was running a kind of a mosque and giving religious speeches, a person by the Sheikh Omar Abdul Rehman. name of This particular gentleman was suspected of having a hand in the assassination of President Anwar Sadaat of Egypt. He is a freelancer who talks about Islam, who talks about the danger to Islam, who holds out threats to everybody and who who calls of every Muslim to take up arms and to any kind of wrong that was avenge done to Islam. I want to mention this particular point because there is a lot of loose talk about what happened in Bombay which, to me, is irresponsible talk. And, in this. I would put the Prime Minister in that category. The Prime Minister had gome on record to say that he would trace the hand and the head that were responsible for the outrage in Bombay. He had also talkel about the possibility of getting assistance the external intelligence sources, from the Interpol and others. And if I am not mistaken, he had also hinted at a foreign hand in the outrage in Bombay. The others who talked had even pin-pointed about the Pakistan Inter Intelligence Services. Now, whoever has talked. I am mentioning the Prime Minister because Prime Minister is Prime Minister. So every word he speaks has a weight

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of its own. And I say today that the country is on trial. The world is looking whether India can stay one country. The world is looking whe ther Indian can stay a stable count ry. The world is looking whether India can be a functioning democro- cy or whether India would be balka- nised and broken up. The Prime Minister, today, is on trial. The Government of India is on trial. I will not add the Home Minister. He had gone on record immediately that a foreign hand was responsible for the happenings in Bombay. It is for him to come before this House and to provide proof as to whether a foreign hand, and which foreign hand, hado a hand in this. But for the Prime Minister oendorse that kind of thinking is something to be taker note of seriously.. The Prime Minie ter today is on trial. Is he able to provide leadership to this country Is he able to rule this county? If he able to prevent this country fron disintegration? This is the trial foi him. And it is for him and his Governmentinstead of throwing recri minations and allegations to othe: people, trying to show themselves of as though they are more patriot!' than others-to show in the next fev days whether they are abe to tackl this situation, whether they are abl to reverse the course that this coun try is taking. Now, I think. th Chief Minister of Maharashtra nearer to the point than the Prim Minister or the Home Minister.

DR. YELAMANCHILI SIVAJ (Andhra Pradesh): That is why h is sent a Chief Minister.

SHRI G. G. SWELL: The Chic Minister of Maharashtra had sai that this might be an act of revegi It is quite possible. There are ped pie in the Muslim world, in We Asia, who call for re vein ge. for tern rism. This might be an act of revet ge for what had taken pace in De ember and January. Because tr. maiority of the neoole who suffer b longed ot a particular communoity. is only only right to infer that, pe:

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### [Shri G. G. Swell]

haps the revenge might come from the people who feel offendd in that particular manner. It is quite likely. It is also proved-everybody has said-that the entire thing was wellplanined, meticulously planned, that the whole thing was hi-tech, that these kind of bombs could not befound in India, and, therefore, these bombs could have been imported. It is also right to think that there has been local collaboration. To say all that is right. And, Sir, I think here I would agree with many of my friends that we have the right to congratulate the people of Bombay. The people of Bombay did not fall into that trap, to arouse communal sentiments and go against each other's throat. I think it is not right on the part of the Prime Minister to say, to try to explain it away, that this is an attack at the heart of the economy of Inida .that this is an attempt to destablize India, that this is an attempt to destabilize the economy of India. India is too large a country to be destfablized by a few bombs. Even when the country was partioned and thousands of people perished, India was not destabilized. If one bomb in the Stock Exchange in Bombay cano destabilize and derail your economy, then your economy is weak and all that you do is wrong. I have to congratulate my friend Mr. Bbiandare, be cause he said-are the most hard-hearted, the most hadened and the most heartless people on earth If some body today starts business and if the Bombay Stock Exchange begins to do business today or begins tomorrow, it is a proof of the resilience of the Indian economy

Mr. Vice-Chairman, Sir. I do not want to take much time. It is because of the failure of the Intelligence services, utter a<nd shameless failure. Of course, it is a faiure of the Government of India too in not

and, therefore-it is not right and proper for our

Prime Minister to say that.

being able to anticipate the thing after the happenings in December and January. It is a measure of their naviety, but hat is not enough. We are living in a different world. Terrorism, high-tech terrorism, today is a global phenomenon. We talk of globalisation in various ways and I think the terrorists have stolen a march over us. Terrorists now have a globalized organization. We cannot deal with this kind o terrorism The terrorism in Bombay is not a home-grown terrorism. It is not the kind of terrorism in Punjab, it is not the kind of terrorism in Kashmir, which is homegrown, although the weapons might be supplied by other people. It is the terrorism of the entire world. America is facing this terrorism. The bombing of the World Trade Centre in New York is an example of hat. This kind of bombing and more of these will occur. You cannot deal with this terrorism unless you have a hand to give, unless you join hands with the other countries of the worold, with their outfit. Therefore, I seriously suggest this-I am sure that Mr. P.M. Saveed would surely convey this to his Home Minister anl to the Prime Ministerthat they should think over. It is no use coming out with such statements because something has happened. The duty of the Government is to anticipate, to know what is going on in the country, in the world.

I would seriously suggest the to Government to think seriously of setting up an organization, a special organigation, which will deal with global terrorism, terrorism and also an organization that will have access to say what America is doing today. Ι would that Tndia suggest should take advantage. of Israel. the courtry with whome we have started very late, belated, rela-t-Vms. We have to learn from them. Therp is no country in the world that ha\*; been at the receiving end of terrorism of all kinds, which is threatened by terrorists all over even now

and, therfore *if* there is one country in the world that has: the of perience of dealing: with terrorists and getting the better of the terrorists, it is Israel. I would strongly suggest to this Government to get in touch with the Government of Israel ,to ;have some kind of an organization, to set up a special organization, *not* the CBI, not the IB and that sort of a thing:. <u>They</u> have proved theixi-rBelves' unequal. Have the - cream of this country, the scientists of this country and set "up a special organisation andlet them coordinate with the different anti-terrorist organisations in different countries because terrorism is a global phenomenon.

One last word, Mr. Vice-Chairman, Sir: It is irresponsible to say that the ISI is responsible. They would be. We know there are terrorist organisations in Algiers, in Moracco and in other places. In Egypt, the Government of Egypt is doing its best to try to obliterate them. We know the power structure in Pakistan. We know the ISI is a power-base by itself. We know what is happening there. Therefore, even if the ISI has a hand in this, it does not mean that the whole of Pakistan is against us or we go to war with Pakistan. Let me stay this that India is geographically situated in such a way that if a big conflict or conflagration through our errors in foreign policy takes place between us an the Muslim world, we shall be the loser. All the entry points to Indita lie through the Muslim countries. Almost all the oil that we need in India comes from the Muslim countries. It is easy for the Muslim countries for six months not to sell oil to India. In that case, where do we stand? Therefore, we need a different kind of diplomacy. We need a different kind of that outlook. And the least this Government can do is to know what is happening, and to speak, 'with some responsibility. Thank you, Mr. Vice-Chairman, Sir.

THE VICECHAIRMAN (SHRI-MD. SALIM): Shri Satish Pradhan.

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\*श्री सतीश प्रधान (महाराष्ट्र) उपसभाध्यक्ष महोदय, आपने मुझे बोल का मौका दिया इसके लिए मैं आपक म्लम्जार हुं। आज सुबह यहां माननीय गुह मंती जी ने वक्तव्य दिया है। य बक्तव्य सुनने के बाद प्रचरज होन चाहिए था, लेकिन वैसा नहीं हुआ इसका कारण यह है कि माननीय गृ मंती जी ग्रलग समय पर ग्रलग-ग्रल वक्तव्य दे रहे हैं। यह वक्तव्य देखक ग्रगर मैं यह कह कि इसमें सच्चा बहुत कम है तो बेह गलत नहीं होगा सबसे पहले में एक बात ध्यान में लान चाहता हूं, वह यह है कि जब मुब में एंक के बाद एक बम विस्फोर रह थे, तब शिव सेना भवन के पा। जो बम विस्फोट हम्रा वह सेना भवः के बगल में जो पेट्रोल पंप है उसमें म बम विस्फोट हुग्रा है।

मुंबई में जो बम विस्फोट हुए उन तरफ देखने के बाद एक वात ध्या में ग्रा जाती है, वह यह कि, जहां ब विस्फोट हुए वहां वीस-बीस फिट ं गडढ़े हो गये हैं। जमीन के अवर भ यह विस्फोट घुस गये थे। इस बा से पता चलता है कि वह विस्फा कितने शक्तिशाली थे। लेकिन सरफो द्वारा दिये गये वक्तव्य में इस बात ब कहीं भी उल्लेख नहीं है।

जो लोग मर गये हैं उनके वा में सरकार ने कहीं भी छोफ व्यक्त नहं किया है। यह बात सुनकर मुझे अपर हुआ। जो लोग जख्मी हुए उनके वा में भी सरकार ने कहीं भी संवदन व्यक्त नहीं की है। इस हादसे में उ लोग मर गये उनके परिवार बालों <sup>6</sup> 2 लाख रुपये देने की महाराष्ट्र सरका ने घोंषणा की है। उस बात का उल्ले इस वक्तव्य में किया गया है। जो लो जख्मी हुए हैं उनको भी सहायता क जायेगी ऐसा उल्लेख इस वक्तव्य किया गया है। इस बात के लिए महाराष्ट्र के मुख्यमंत्री को धन्यवाद देन चाहता हूं।

ेकई मामलों में यह देखा गया कि केन्द्र सरकार मदद भांगने से पह

\*मल रुप से मरादी भाषण का हिन्दी अनुवा

### [श्री सतीस प्रधान] कर देती है लेकिन ही मदद की घोषणा कर देती है लेकिन मुंबई के बारे में केन्द्र सरकार की तरफ से ऐसी कोई भी घोषणा महीं की गयी है।

मै, यह बात यहां बोहराना चाहता हं कि माननीय प्रधान मंत्री भी मुंकई मैं गये थे। उहोंने भी वहां जाकर स्थिति का जायजा लिया था। लेकिन उन्होंने भी इस बात का कहीं भी उल्लेख मही किया है। यह सब देखकर मुझे बहुत दुःख हुग्रा है। हमारे प्रधानमंत्री, दोनों गह मंत्री, संसवीय कार्य मंत्री ग्रीर कई ग्रन्य नेता सुंबई में गये थे। उन्होंने वहां की स्थिति को देखा है। यह सब लोग मुंबई में गये थे इसके लिए मैं उनका आभारी हूं। इन सब नेताब्रों ने वहां जाकर मुंबई की जनता का दुख सुना है। वहां की दयनीय स्थिति को देखा है। बम विस्फोट के बाद वहां कई मकानों का ऊपर का हिस्सा उड़ गया है। घर में खाने के लिए कुछ बचा नहीं, ऐसी स्थिति मुंबई में हो जाने के बाद उन लोगों को मंदद करना सरकार का कतंव्य है। लेकिन सरकार ने इस कर्तव्य का पालन नहीं किया है। सरकार ने इस संदभ् कोई भी कार्रवाई नहीं की यह बात मैं सरकार के ध्यान में लाना चाहता ខ្លា

जो मकान गिर गये हैं वह दुबारा बनाने होंगे। उनको बनाने के लिए सरकार को मदद करनी चाहिए। लेकिन सरकार ग्रब तक के वक्तव्यों में इस बात का कहीं भी उल्लेख नहीं है। मैं सरकार के इस रवेये से बहुत दुखी हूं। जो लोग बेधर हो गये हैं, जो लोग सड़कों पर रह रहे हैं, उनके बारे में सरकार कोई मदद का श्राक्ष्वासन देने के लिए तैयार नहीं है। मैं सरकार से यह जानना चाहता हूं कि क्या सरकार की एसी कोई योजना है, जिससे इन लोगों को मुग्रावजा दिया जा सकेगा, उनको मकान बनाने के लिए मदद दी बा सकेगी।

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मै, मुंबई के अस्पतालों में कार्यरत कर्मचारियों को बधाई देना चाहता हूँ। उन्होंने इस आपातकालीन स्थिति हैं। धीरज से काम किया। साथ-साथ मैं मुंबई के नागरिकों को भी घन्पवाद देना चाहता हूं कि उन्होंने ऐसे समय में शांति बनाये रखी और स्थिति सुझारने में मदद की।

दूरदर्शन, मानालनाणी मौर प्रखबारों के माध्यम से रक्तदान की म्रपील की गयी है। रक्तदान करने के लिए लोगों की लंबी लाईन लग जाती है। लेकिन सरकारी ग्रस्पतालों में रक्त का संचय करने की व्यवस्था नहीं है। यह म्राने वाले लोगों को बताया जाता है मौर उनको वापस लाने का मनुरोध किया जाता है।

यह बात भी समझ में नहीं झा रही है कि जो लोग मुंबई में रक्तदान करना चाहते हैं उनका रक्त नहीं लिया जा रहा है, लेकिन यह प्रपील गुजरात राजस्थान तक क्यों की जा रही है? रक्तदान के बहाने कोई झौर काम तो नहीं किया जा रहा है इस तरह की आशंका मन में आ जाती है।

एयर इंडिया और स्टॉक एक्सचेंज के पास जब बम विस्फोट हुआ, तब वहां मदद के लिये महाराष्ट्र के एक मंत्री श्री मानिकराव ठाकरे वहां गये। लेकिन जिनके पिता पहुले मुख्यमंत्री थे ऐसे एक नेता भी वहां थे, लेकिन उन्होंने वहां जाकर कोई मदद नहीं की बल्कि बे वहां से चले गये। यह बात मैं गुह मंत्री जी के ध्यान में लाना चाहता हुं।

अध्यक्ष महोदय, मैं अपना भाषण समाप्त कर रहा हूं। सेंटॉर होटल के दिवार से जो ग्रादमी भाग रहा था उसको पुलिस ने हिरासत में ले लिया। सेंटॉर होटल के सिक्युरिटी गार्ड ने जिस आदमी को पकड़ा था वह आदमी शिव सेना का सदस्य था ऐसा कहा गया था। पुलिस के हिरासत में इस आदमी को भजने के बाद उन्होंने पुलिस को क्या

### [श्री सतीश प्रधान]

जानकारी दी, इसके बारे में सरकार ने कोई उल्लेख नहीं किया। जिस ब्रादमी को पकड़ा, उसते क्या जानकारी मिली, यह मैं जानना चाहता हूं।

माहिम में जो हिंसा हुई, उस हिंसा के लिए जिम्मेदार एक ग्रादमी की पुलिस को तलाश थी। उस ग्रादमी का नाम मोमिन था। उस की पत्नी के नाम पर जो गाड़ी थी वह गाड़ी पकडी गयी है।

पिछली हिंसा के दौरान यह आदमी मुंबई में था। उसके बाद भी आज तक यह आदमी मुंबई में था। लेकिन पुलिस डारा कोई काररंवाई नहीं की गयी। ग्रगर पुलिस ने समय पर काररंवाई की होती तो यह हादसा नहों होता। और इस घटनाकम के बाद वह भाग गया है, वह नहीं भागता। आज वह पुलिस के शिकंजे में होता। पुलिस ऐसे लोगों को क्यों छोड़ देती हैं, यह बात मेरे समझ में नहीं आ रही है।

परसों गृहमंत्री जी ने बताया है कि यह बम बाहर से लाये गये हैं। प्रधानमंत्री की राय इसके बारे म अलग है ग्रौर हमारे मुख्यमंत्री की राय भी इससे अलग है।

हर घटता के बारे में अलग-अलग विचार व्यक्त किये जा रहे हैं। मैं समझता हूं कि उनमें समानता होनी चाहिए। ऐसे संकट के समय में इस तरह के वक्तव्य नहीं देने चाहिए। सरकार के मंद्रियों ढारा प्रलग-ग्रलग बक्तव्य नहीं देने चाहिए। उससे भ्रम पैदा हो जाते हैं।

श्रापस के झगड़ों का चित्र जनत। के सामने नहीं आना चाहिए। देशहित में हूं/ऐसा नहीं होना चाहिए। हमारे पत्नकारों के सामने एक वक्तव्य दिया जाता है तो संसद में दूसरा वक्तव्य दिया जाना है। एक ही घटना पर एक ही ब्यक्ति के ग्रलग-ग्रलग विचार महीं होने चाहिए।

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गृह मंत्री ने पत्नकार परिषद् में बताया था कि मुंबई की घटना के लिए विदेशी शक्ति का हाथ है। श्रौर किस का हाथ है यह मैं संसद में बताऊंगा। यह बात पत्नकार परिषद में कही गयी है। ग्रखवारों में यह बात ग्रा चुकी है। ग्रखवारों में यह बात ग्रा चुकी है। ग्रखवारों में यह बात ग्रा चुकी कैसका हाथ है इसकी जानकारी है। लेकिन उन्होंने यह बात संसद के सामने नहीं रखी। उन्होंने जो ग्राश्वासन दिया था उसके मुताबिक उन्होंने इस घटना में किस देश का, किस संगठन या व्यक्ति का हाथ है उसका उल्लेख करना चाहिए।

सुरक्षा के लिए सरकार के पास कई संगठन हैं। पुलिस का खुफिया विभाग है। इतने विभाग होने के बावजूद भी भारत सरकार को इसके बारे में, इस घटना के बारे में कोई पुर्वसूचना नहीं मिली, यह खेद की बात है। इन विभागों का कोई भी लाभ नहीं हया।

जनवरी महीने में गुजरात पुलिस ने ग्राई०एस.ज्याई० के दो आपरेटरों को पकड़ा था। उनके नाम थे नियाझ शेख आंर ग्रमरूद्दीन। पुलिस द्वारा जब पूछताछ की तो पता चला था कि बहुत से विस्फोटक पदार्थ समुद्र के मार्ग से भारत मैं लाये जा चुके हैं। उन्होंने जो भी चीजें भारत में पहुंच चुकी थी उसकी जानकारी पुलिस को दी थी। लेकिन फिर भी पुलिस द्वारा कोई भी कार्रवाई क्यों नहीं की गयी? यह बात समझ में नहीं ग्रा रही है। ग्रगर उसी वक्त कार्रवाई की गयी होती तो ग्राज का यह हादसा टाला जा सकता था।

जब सरकार ऐसे लोगों के खिलाक कोई कार्रवाई नहीं करती तो ऐसा लगता है कि क्या सरकार उनको संरक्षण प्रदान कर रही है? इस का कारण समझ में नहीं श्राता।

सरकार के कई नागरिकों को बंद कर चुकी है, पुलिस उनको हिरासत में ले चुकी है। देश में कई संगठनों पर पाबंदी लगायी गयी है लेकिन सरकार

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ऐसे देशद्रोहिया क खिलाफ कोई कार्रवाई क्यों नहीं करती, यह बात मेरी समझ में नहीं आ रही है।

देश में देशभक्तों को प्र.ाड़ित किया जा रहा है लेकिन विदेशी देशद्रोहियों को संरक्षण दिया जा रहा है। देश द्रोह करने वालों के खिलाफ भी कार्रवाई होनी चाहिए।

देश हित के लिए मतभेद दूर करने चाहिए। एक.ा से ऐसे देशद्रोहियों के खिलाफ कार्रवाई करनी चाहिए। इन शब्दों के साथ मैं अपना भाषण समाप्त कर रहा हूं। अध्यक्ष महोदय, आपने मुझे बोलने के लिए जो समय दिया उसके लिए मैं आपका आभारी हूं।

SHRI DINESHBHAI TRIVEDI: Mr. Vice-Chairman, before we rise for the day, I just want to make a mention. Today, being 15th of March, is the very very portant day whch the entire world is observing as a "World Consumers' Rights Day" and in India also we are observing this day as 'Consumers Protection day. So, I am sure the entire House will join me in sending greetings and while we are observing this day, if I may plead with the Government, in consideration of today's 'Consumer Rights Day', would be Government consider, along with the four famous consumer rights which were given by the then President Kennedy, to include in India giving clean potable water to all our villages everywhere in the country? Also ...

THE VICE-CHAIRMAN (SHRI MD. SALIM): You have mentioned it. You need not elaborate. We have to continue the debate.

SHRI DINESHBHAI TRIVEDI: I thought he was the last speaker. I will just finish.

THE VICE-CHAIRMAN (SHRI MD. SALIM): No, no, you cannot mention any point.

SHRI DINEHBHAI TRIVEDI: Before we adjourn, please allow me.

उपसभाध्यक्ष (श्री मोहम्मद सलीम): श्री राम नरेश जी, इस विषय पर बहुत से तर्कों से रोशनी डाली गयी है, इसलिए जितना संक्षेप म हो सके आप बोलिए क्योंकि बहुत-से स्पीकर हैं।

SHRI G. G. SWELL: When will the Minister reply?

THE VICECHAIRMAN (SHRI-MD. SALIM): If we conclude the discussion today, then the Minister can reply tomorrow.

### SHRI G. G. SWELL: By what time?

THE VICE-CHAIRMAN (SHRI-MD. SALIM): By 12.00. (*Interruptions*). Seven more speakers are there. (*Interruptions*). We have discussed this at length. You mention only new points.

SHRI DINESHBHAI TRIVEDI: Why can't we take it up tomorrow? It is a very important topic. Why do you want to rush through with this?

SHRI P. UPENDRA: We will continue the discussion tomorrow.

THE VICE-CHAIRMAN (SHRI MD. SALIM): We have to conclude the discussion today. (Interruptions).

SHRI P. UPENDRA: You cannot complete the discussion. There are 7 more speakers.

THE VICECHAIRMAN (SHRI-MD. SALIM): It is a Calling Attention, not a fullfledged discussion. The Chairman has given permission that it will be a discussion. There has already bee na meaningful dis-cuasion throughout the day. SHRI DINESHBHAI TR1VEDI: Why should we rash through it?

Bombay- on

Pradesh): We should not extend it. It is a very important matter We are all concerned about it.Wewant: certain clarifications from the Homt Minister and it should be today. Why extend it till tomorrow? There may be other developments tomorrow. Already -there Was' a reference about Calcuts so we Want to know the state of affairs of the country-. (In-*terruptions*). We want the reply also today. This is a very important matter. It should not be ' taken So light.

AN. HON. MEMBER: Tomorrow there may be another development

THE -VICECHAIRMAN (SHRI-MD. SALEM!): Then the Home Minister will combine both.

SHRI V. NARAYANASAMY: Let us continue the discussion tomorrow.

उपसभाव्यक्ष (श्री मोहम्बद सलीम) : आप सभी माननीय सदस्यगणों से मैं मनूरोध करूंगा कि ग्रगर कोई नयी बात कहनी हो तो उसे रखें और संक्षेप में मपनी बात कहें।

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL (Uttar Pradesh): You must take care of the prophesy made by Shri Ahluwaliaji also.

SHRI P. UPENDRA; We will continue the discussion tomorrow.

भी राम नरेश यादव उपसमाध्यक्ष महोदय, महाराष्ट्र के बंबई महानगर में। 1 बजकर 30 मिनिट से 4 बजे तक जिस तरह से बमविस्फोट की घटना घटी है धौर जैसाकि वक्तव्य में दिया गया है, 235 लोग मरे हैं, 1214 व्यक्ति घायल हुए और 556 व्यक्तियों को घावययक चिकित्सा देने के बाद अस्पताल से छुट्टी दे दी गयी और 658 व्यक्ति ग्रमी भी विभिन्न अस्पतालों में हैं जिनमें से 59 की हालत गंभीर बतायी गयी है। महोबय, मैं समझता हूं कि सचमुच में यह जो घटना घटित हुई है, यह

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हमारे देश के इतिहास में एक सम्मद्रीम् घटना है, मभूतपूर्व घटना है। समिद्राम् उसकी जितनी भी निम्दा की ज़ास, ज उतनी कम है। मुझे इस मैंति को कहने में कोई संकोच नहीं है कि सरकार ने इस घटना की गंभीरता के सार्थ इस<sup>100</sup> दे झीर रादन भी गंभीरता के सार्थ इस<sup>100</sup> प्रश्न पर विचार कर रहा है, चाहे हमारे के विपक्ष के लोग हों या सत्ता पक्ष के लोग हों। यह भी प्रपने प्रापमें इस प्रकार की गंभीरता की ग्रोर ध्यानग्राकर्षित करना है।

माहिए। एक.र से एक इंग्रसंत्र के 👝 महोदय, जब मैं यह कहता है, ती म हमारे प्रधानमंत्री भी वहां गए, हमारे<sup>ाए</sup> गृह मंत्री भी गए और हमारे राज्यमंत्री भी गए, इन लोगों ने वहां पर स्थिति का जायजा लिया, सारी स्थिति को देखा, कुछ निर्देश भी दिए गए ग्रौर जांच भी चल रही है। मगर, महोदय, मैं यह कहना चाहना हूं कि जब सरकार ने इस स्थिति को इतनी गंभीरता से लिया, जब इस प्रकार की घटना पहले नहीं हुई थी, तो सरकार का यह जो बयान ग्राया है, मैं इस बयान को पढने के बाद थोड़ा दुखी हो रहा हूं, वह इसलिए कि सरकार में संवेदनशीलता है, हमारे प्रधानमंत्री महोदय, हमारे गुहुमंत्री श्रीर राज्य मंत्री भी संवेदनशीलता है, किन्तु इस प्रश्न की गंभीरता को ध्याम में रखते हुए, इस प्रश्न की संवेदनशीलता को ध्यान में रखते हुए एक भी वाक्य कहीं पर सहानुभूति के रूप में नहीं दिखाया गया है। इसके लिए मुझे हार्दिक वेदना और पीड़ा है। इसके साथ ही साथ यह भी बहुत जिता का विषय है। इसलिए मैं आपके माध्यम से माननीय राज्य गृहमंत्री जी की यहा बैठे ह, उनसे कहना चाहूंगा क्योंकि देश के सामने एक इतना बड़ा संकट पेंदा हुम्रा है, भ्रराजक तत्वों द्वारा, ग्रातंकवादियों द्वारा पैदा किया गया है झौर एक योजनाबद तरीके से किया गया है कि ढाई घंटे के ग्रंदर जिस तरह से खेल खेला गया, यह सचमूच में बहुत ही चिंता का विषय है और मेरा श्रनुरोध उनसे है कि जिस सम<sub>य</sub> माननीय गृहमंत्री जी सदन में जवाह

'श्रिो'राम नरण यादव] हतक-क देने के लिए खड़े होंगे, उस समय इस प्रश्न की गंभीरता को घ्यान में रखते इए चिता भी व्यक्त करेंगे और जो लोग मर यए हैं, उनके प्रति सहानुभूति भी मपने स्वर् में दिखाकर अद्वांजलि अपित करले का काम करेंगे। साथ ही साथ मुम्बई की जनता भी बघाई की पात है, यह सब्द भी झाने चाहिए क्योंकि यहां पर इतनी बड़ी घटना हो जाए, एक सुनियोजित ढंग से हो आए और उसके बाद भी मुम्बई के लोगों ने जिस तरह से संयम वर्ष और साहस का परिचय दिया, उसके लिए वे बधाई के पाल हैं। यह बात भी गृहमंत्री जी के वक्तव्य में आनी चाहिए। इससे पता लगेगा कि सचमुच में सरकार जिस तगह गम्भीरता म सार्थ इस प्रव्रत पर विचा∷ार रही हैं, उस गम्भीरधाके साथ सदल को भी मौर देश की जनताको भी बजाला चाहती है कि हम इस घटना पर इतने जितित हैं और जो ग्रव मह सारी चुनीती आई हैं उसका मुकाबला हम पूरे ऐस के पैमाने पर करेंगे ग्रीर देश की जनता को यह संदेश भी देना चाहते हैं कि अगले आने वाले दिनों में हम ऐसी कार्यवाही करने का काम करेंगे कि इस तरह की घटनाएं फिर न हो सकें ताकि देश का मानस विच-लित न हो सके। यह सब सदन के माध्यम से जनता को जाना चाहिए।

महोदय, इसके लाय ही साथ में एक बात और कहना जाहता हूं कि इस बक्तव्य में एक प्रश्त ग्राया, जिसके बारे में हमारे मानन ( सदस्यों ने बहत कुछ टिप्पणी भी की है। टिप्पणी करने का अधिकार उनको है जनतंत में और हमें सुनने का भी प्रधिकार है ग्रीर उस ग्रधिकार के आधार घर मैं आपसे कहना चाहता हूं कि पौरा "10" में जब प्रधान मंत्री के बयान की चर्चा ग्राई है, तो में चाहता हूं कि इर ओर हमारे सभी सम्मानित सदस्य िकोष रूप से ध्यान **वेंगे, मैं** कोट करता हूं—"इन पैशाचिक कार्यों की योजना हमारे देश की झार्थिक प्रगति को नुकसान पहुंवाने तथा विकास में विध्न पर्दा करने के लिए बनाई गई"।

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में कहता हूं कि इस बयान में भ्या गलती है, जो इस पर टिप्पणी हा रहीः है ? यहां पर 🕬 इतने लोग मारे। गए, इतना प्नुकसान हुआ, लोगों में भात क भोर**ेभय का वातावरण प**र्दा हका, लोगों की जाने गई और फिर**े** विकास के लिए सरकार जिस<sup>्</sup>दिमा में जा रही थी उस विकास की दिशा में बाधा पहुंची। तो इस बयान में ऐसम क्या बात है, जिसके आधार अर हमारे। सम्मानित संबस्य इसका विरोध ेकरते हैं। एक बात प्रपनी जगह पर सही है, भाषी पिछले दिनो. में (समय की घंटों)। ...महोदय, जरा सुन सीजिए 👘 जी (व्यवधान) . : ; : : बनस्य ब्रह्म

इ.स. १

महोदम, एक बात अपनी जगह पर् सही है क्योंकि जब यह प्रश्न प्राता है तो छह दिसंबर की घटना के बाह मुम्बई में जिस तरह तीन बार सारी घटनाएं हुईं, क्या उन घटनाओं से नुकसान नहीं हुन्ना था, क्या उन घटनाओं से लोग भागे नहीं थे? उनकी पूनव्य-वस्था का सवाल था, उनमें भय, प्राप्तका का वातावरण जो प्व्याप्त या उसको भी ठीक करने का सवाल था, धार्थिक स्थिति को ठीक करने का सवाल था। अभी जब गाड़ी ठीक से चल नहीं पाई थी कि इसी प्बीच में यह हादसा हो गया। इस हादसे के पीछे भी एक योजनाबद्ध रूप से जो यह करने का ढंग या, वह भी बहुत भी गंभीर है। इसलिए एक ऐसी जगह को चुना गया। बम्बई को क्यों चुना गयाँ? बम्बई को इसलिए चुना गया क्योंकि यह एक ग्रौद्योगिक नगरी का प्रतीक है ग्रौर एक योजना बढ तरीके से यह न किया गया होता तो ढाई घटे के भ्रंदर 11 स्थानों पर इस तरह से, ऐसी हाई टैक्नोलॉजी से युक्त बमों का विस्फोट कैसे किया जा सकता था? इसलिए यह नियोजित ढंग से हुआ है स्रोर यह बात सही है कि इसमें म्रापने देश के लोगों का भी हाथ है प्रौर बाहरी हाथ भी है। लेकिन यह सारा मामला, चूंकि जांच हो रही है, उससे सामने श्री जाएगा क्योंकि हाथ को भी पकड़ना है, दिमाग को भी प्रसङ्ना है।

महोदय, ग्राप जानते हैं कि हमारे

[RAJYA SABHA]

उपसभाध्यक्ष (श्री मोहम्मद सलीम) : कन्कलुड कीजिए।

श्री राम नरेश यःदवः महोदय, यह 14 तारीख 2 बेजे तक का बयान श्राया है। ं इस बीच में क्या-क्याबातें हुई हैं, कितने लोग ग्रौर मरे हैं, कितने कदम उठाए जा रहे हैं ग्रीर जो इंटरपोल से मदद ली जा रही थी, उसके कदम उठाने के बाद ग्राज क्या स्थिति हई है इसके बारे में भी गृह मंत्री जी को बंधान देना चाहिए ताकि सदन की ग्रीर देश को जानकारी हो सके । इतनी विभत्स, ॉर्मनाक भ्रौर दर्वनाक घटना होने के बाद सरकार ने जो तत्परता के साथ कदम उठाए हैं - और ग्राज सदन ने जो चिंता व्यक्त की है, हमें विश्वास है कि हम सब लोग मिलकर के, राष्ट्र-प्रेमी होने की हैसियत से सारे लोग इस दिशा में गंभीरता के साथ सोवेंगे और इस मामले को हल करने की दिशा में कदम उठायेंगे । वर्ल्ड ट्रेड सेंटर, ग्रमेरिका में जिस तरह से घटना हुई थी तथा दूसरे और भी देशों में जो इस तरह की घटना हुई है, वहां से भी सहायता लेकर के एक एक्सपर्ट कर्मटी बनादी जाए ग्राने वाले दिनों में ताकि दूसरे देशों में, जहां पर इस तरह की घट-नायें हुई हैं, जिनका मुकाबला करने के लिए वहां की सरकार जल्दी से कदम उठा सकी है, उसको ध्यान में रखते हुए हमारी सरकार भी विशेषज्ञों की एक समितिबनाए श्रीर इसको बनाकर के इन सारी चीजों से निपटने के लिए, इस बढते हुए ग्रातंक-वाद के पंजे को तोडने के लिए जरूरी है कि कदम उठाए और चाहे म्राज हो या कल हो, गृह मंत्री का वक्तव्या देश की जनता के सामने जाना चाहिए । पूरा सदन एक है ग्रातंकवाद से निपटने के लिए ग्रौर इन सारी घटनाम्रों पर ग्रपनी चिता वयक्त करता है, ग्रयनी सहानुभूति प्रकट करता है . (समय की घंटी)... साथ ही साथ पुनर्व्यवस्थित किए जाने का प्रश्न है, जिसके बारे में सरकार का बयान कुछ है ही नहीं, उधर भी सरकार का ध्यान जाना चाहिए ग्रीर ऐसी व्यवस्था की जानी चाहिए कि वे लोग पूनव्यंवस्थित किए जायें।

जो पूर्वोत्तर के राज्य है वहां भी भ्रातंक-वाद रहा है, पंजाब में भी आलंकवाद रहा है। वहां चुनाव हुए, सरकार ने कुछ कदम उठाए जिससे कुछ बात वहां सही हुई है। जन्मू-कश्मीर में भी त्रातंक-वाद बना हुन्रा है, ग्रांध में भी कुछ ऐसे इलाके हैं, जहां ग्रातंकवाद है। राजीव जी की जो हत्या हुट्ट थी, जिस तरह से उनकी हडया हाट्ट टॅक्नोलॉजी का प्रयोग करके की गई थी वह एक चेतावनी थी ग्रौर इसलिए ग्राज जो बम्बई की घटला है, यह सरकार के कि, ग्रौर पूरे देश के लिए एक चुनौती बनकर ग्राई है। इस मामले को हल करने के लिए केवल एक दल का ही सवाल नहीं है, एक पार्टी का सवाल नहीं है, सरकार का सवाल गिग है, बल्कि सारे देश के लोगों को, सारे दलों को बैठकर के विचार करना होगा। यह जो बम्बई में घटना हुई है वह प्रतीक मात्र है, यह संकेत है भारत की ग्राधिक व्यवस्था को छिन्त-भिन्न करने का, भारत में प्यस्थिरता का वाता-वरण पैदा करने का ग्रौर ग्रस्थिरता का वातावरण पैदा करके ग्रपनी राजनीति करने का। इस देश की जनता कभी भी इस देश को इस स्थिति में नहीं ले जाने देगी कि हमारे देश में अस्थिरता का बातावरण पैदा हो क्योंकि देश के लोग बहुत सजग हैं। बहुत संघर्षी के बाद देश ग्राजाद हुग्रा था, उसको याद करते हुए यह जो देश में ग्रातंकवाद का मामला है, हमें विश्वास है कि इधर के लोग हों, उधर के लोग हों, सभी लोग मिलकर के और अंतर्राब्ट्रीय जगत में भी य हीरहा है, ये साले मिलकर के डटकर के मुकाबला करें ग्रीर सरकार का इसमें साथ दें क्योंकि यह किसी एक दल का यसवाल नहीं है, हमारे देश की एकता इसी ग्राधार पर खतरे में पड़ सकती है और हमारे विकास की जों चेग चीजें हैं, उसमें भी इससे ग्रवरोध पैदा हुन्ना है। तो इस विकास को भी ठीक ढेंग से ग्रागे ले जाने के लिए ये कदम उठाने जरूरी हैं। साथ ही साथ एक बात और कहना चाहता **1**...

मैं इन्हीं शब्दों के साथ इस घटना की कठोर शब्दों में भरसना करता हूं, इसकी जितनी भरसना की जाए, कम है और सरकार को भी देश की जनता के सामने बताना चाहिए कि ब्राने वाले दिनों में हमारे कदम ऐस कठोर होंगे कि ब्रातंक-वाद के पंज, जो बढत जा रहे हैं, उनसे हम निपटने के शिए तैयार हैं।

SHRI JAGMOHAN (Nominated): Thank you very much, Sir. Much has been said and I do not wish to repeat any of the points that have been made. Some of the basic points whihe I would like to touch upon are: What is the attitude of the In dian State? I am not talking of the Government. What is its capability? What is lis capacity? What is its ef fectiveness Nobody is trying to look into these basic issues. We have the experience. I am really surprised some of the Members said: Oh, ter rorism is everywhere in the world and so on. What is our own exper ience? Terrorism has been with us since 1947. I think this is the only country which has got two of its Prime Ministers assassinated through the terrorist acts. We had so many States which were very badly affected by the terrorist acts. In fact, the entire State of J & K has been totally thrown upside down by the terrorist We are comparing acts. our selves with other countries. We are satisfying ourselves saying: Oh! there is problem elsewhere also. But more important is the attitude which has been adopted elsewhere and compar ing it with the attitude that the Indian State has (adopted. I will give you a few illustrations. Take this case of Pakistan propaganda in Kash and role of Inter-State service mir intelligence. I have written a book giving the nature and pattern of sub in Kashmir. version and terrorism It deals with various issues. I am sure no one has tried to analyse what are

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the various components of 'contemporary terrorism. How this terrorism is operating in different directions and what strategy should be adopted to deal with the fundamental issues of the contemporary terrorism as they operate in India, particularly in States like Kashmir, Punjab, Andhra Pradesh and so many other places. where this terrorism is taking place. And what is the (attitude? Take any of the pamphlets which are distributed. These pamphlets say:

### "याद रखो लोगों, कि अध्यक्ष मुकाबला एक निहायत बुजदिल क.म से है, एक नाइक नाम्नहल कौम से है।''

What is the attitude others may project of us? They say: On! India is a very ineffective land useless State. You can easily conquer it. You can easily demolish their administration. You can easily infiltrate. You can do anything you like. Nobody is going to question you. If that is the attitude that is generated and if that is the attitude which we encourage by our own acts of omission, then terrorism will increase. The softness of the State will invite more terrorism. Unfortunately in India the people who have killed four Indian Air Force personnel serving there, they are being offered glasses of juices. What messages are we giving to the people? That those people who have committed abominable crimes, hanging people by the trees, we are going and talking to them. What messages are we giving to the people? We have the vernacular Press in all the States and what message do we give? They publish all type of propaganda against India, all concoctions, all fabrications, and the gives Indian State them all the advertisements! You see the Pakistani propaganda agencies, phm-phlets of Pakistani propaganda. They are all written in these magazines. And they have got all the advertisements from Indian States! If this is the attitude we are geenrating,

### 407 calling Attentition [RAJYA SABHA] Bombay on

then how do you counter the propo-ganda? Terrorism is a psychological Warfare. If thepsychology gehera--ted is that we- have a week adver-feapy^wtell-the terrorism will definitely get a great boost; There is a peculiar -lack of - understanding of the? terminology, riligidus terminology, that is used, the technology Of Che Guevera that is used. All that we are talking about technology is no doubt important, but more important is the will to deal with it. You may-have all the technology. I got so many terrorists arrested and appointed designated courts for them in Jammu, What has happened to it? Because some people make noise, the designated courts have been abolished. All those terrorists and killers against whom a great deal of effort through the CBI and so on was made to book them, what has happened to them? Now we are talking of booking the calprits in Bombay. But what about the terrorists who were arrested in J & K and challanned? So far no one has been booked and no one in I he. Indian State is asking what has happened to those people. What messages are we giving to the people? So this is the basic issue involved here.

The other aspect of terrorism which is totally neglected is the internal subversion in the services. Most of the terrorist acts cannot take place unless there is a collusion between the terrorists and the police. Noboly is attending to that aspect wheher in your own intelligence service there is an infiltration, whether in your own executive agency there is an infiltration. Nobody is bothers img about .it.

It was mentioned that the people of Bombay deserved to be congratulated. I also feel that they deserved to be congratulated for their resilience. But there is an element of cynicism which should not be forgotten. People say, "Oh! Now we rave to live with this thing. Nobody can find

### Bomb. Explosion in 408 12th March, 1993

a' solution to this thing. Therefore, why not gov along with this. This cynicism is a very dangerous thing-We' should not underestimate, that,

There are many other points which I would like to mention, .but, I will come to the specific question what the Government is intending to meet the challenges... Apart from the ex perietuce of fundamental elements, we have got the experience of Kasamir, Punjao, Anahra .Praaesh and various other places. May I know from the Minister. whether anybody tried to analyse these things in depthI think no one has- analysed them

I would like to give a few elementary suggestions.-If the time permits, I,will expand them. A time hasr come where, we must have identity cards for every adult person. This will be much less expensive, much less administratively inconvenient than any other thing. If the identity cards are there and surprise and effective checks are made at various places, I am quite sure the aliens who indulge in terrorism will be consider rably reduced.

The second aspect which I would like to mention is there was an organisation called the Home Guard Organisation or the Civil Defence Organisation during the war periods, World Wars, Chinese War and other wars. Now this organisation has been disbanded and made ineffective. This terrorism is also a hightech war. It is a war by the invisible armies. It is a war in a different context. It is a different type of war. So you should activate an organisation of this nature so that the information can be made available from every mohalla from every street, from the voluntary forces, as to who is the person who has come. If a new person has come, you can easily identity him and find out about him.

During the ASIAD, I was the Lt. Governor here in Delhi, There wera

### 409 Calling Attention to [15, MAR..1993] Bombay on

threats' of terrorists infiltrating into the city of Delhi. I had organised this force so that everybody could tell Us from his own mohalla who was the new comer who had come over there. Thereafter we took appropriate action. The police could not be deputed at every house. But the police was deputed after the information was received by this organisation. Unless we do that the problem of terrorism cannot be reduced-

Lastly, what is our publicity? What is our Publicity Department doing? Instead of making people realise, instead of making people security-conscious, we are lulling them to sleep. I do not see that there is any security-consciovisiiess in any of our offices. You can walk out and you can walk in anywhere you like. Even now in Delhi, with all these functions, you can go to any of the functions. You can see a very large number of people walking into the auditorium with their handbags, then, putting, their handbags on the chair and then sleeping while the lecture was going on. There is no mental alertness to check who is coming and who is not coming. So these are some of the basic issues which the Government must immediately look into. The most important challenge which I have said is an attitudinal challenge, whether you are going to be totally soft or you are going to that we practically believe with the vision have to rebuild the coutntry, we have to rebuild all our institutions. You may say that IB is a failure or the RAW is a failure. But. has anybody ever looked what the IB and the RAW have reported and not acted. . . And, are the people who have not acted on these reports not responsi-ble?..Jfobody has looked into this aspect at all. I know that in Kashmir so many reoorts were mide. But no action was taken It is easy to criticise the But these poor intelligence agencies. fellows cannot speak in the open. I asked them when Rufoi-ya Saveed was kidnapped. What

## *Bomb. Explosion in* 410 12th March 1993

happend? You have become so inefficient that you do not even know which ..street she was taken by, which possible direction she could have been taken in. Why was it so? The actual position was that she was kidnapped front- a hospital. And, Government : servants are kidnapped. The basic issue is that somebody should go in depth into these things, how the intelligence agencies have been functioning, what the response is to the reports that nave been made and What the deficiencies are either in the reporting or in the analyses or in the response. Unless we look in-=>to the basic issues, we are not going to tackle this problem which, as various Members have said, is com plex and of a very high magnitude. It is apart froth the border, international terrorism. But let us first set bur Own machinery in order because" if we remain weak we will Invite international terrorism. Thank you

-' SHRI SUKOMAL SEN: Sir, What is the business that we are going to take up now? We are told that the Home Minister is almost coriip-leting his reply in the other House. Why should not -the Home Minister come and reply here after the remaining speaker speak? Then, the debate can be concluded today itself.

THE VICE CHAIRMAN (SHRI-MD. SALIM): There are five more speakers to speak.

SHRI SHANKAR DAYAL SINGH: We are also supporting him. Because this is a Calling-Attention matter, we want that the Home Minister should give . the reply today in this Mouse also. I would request the hon. Minister here, our good friend Dr. Abrar Ahmedy that he should also send this message to the hon. Home Minister. He- should also come here and give his reply today

SHRI GURUDAS DAS GUPTA: Sir, my submission is this. This is a very important Calling-Attention matter. When the Home Minister is making a statement there, his reply tomorrow here will be almost identical which means the whole discussion in the House, objectively, becomes infructuous It had never happened in the past. May be, on one or two occasions it happened. But on such an important issue, about which the whole nation is agitated, the reply cannot be shifted for tomorrow. Today let us fix it up like this. Whatever may be the number of speakers, let us end the discussion at 7 o'clock. Let us send a clear signal to the hon. Home Minister that he has to reply by 7 o'clock. We will wind up the discussion at 7 o'clock. The half-an-hour discussion may kindly be postponed for tomorrow or the day after tomorrow. THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Minister, do you want to react?

डा. अबरार अहमद : माननीय उप-सभाध्यक्ष महोदय, ज्ञानरेवल सदस्यों ने जैसा कहा है, मैंने गृह मंत्री जी के पास मैसेज पहुंचा दिया है, लेकिन उसके पहले सदस्यों की सहमति से यह तय हुग्रा था कि कल रिप्लाई दी जाएगी । ज्रगर ये ज्ञाज चाहते हैं तो हमें कोई ज्ञापत्ति नहीं है। मैंने गह मंत्री जी के पास मैसेज भिजवाया है।

SHRI GURUDAS DAS GUPTA: Let us also send the message that the discussion will wind up at 7 o'clock.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Let us continue with this. Let the Home Minister come.

श्री सैयद सिख्ते रजी : वाइस चैयरमन साहब, बंबई दिसंबर श्रौर जनवरी, के फिरकेवाराना फसादात के बाद श्रपने रिसने हुए खून को पोछ रही थी श्रौर वहां के ग्रावागं टूटे, हुए दिलों को जोडने की कोशिश कर रहे थे, लेकिन ग्राचानक 12 मार्च के इन धमाकों ने हम को दहलाकर रख दिया ग्रौर यकीनी तौर पर बंबई के ग्रावाम एक मर्तबा फिर सरामीगवी के

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श्रालम में इधर-उधर भावते लगे लेकिन चंद घटों के बाद ही बंबई के क्रावाम ने एक बार फिर सारी दुनिया को बता दिया कि हम बुनियादी तौर पर मिल जुल कर रहने वाले लोग हैं ग्रौर यकीनी तौर पर मल्क के सामने और देश के सामने और वतन के सामने जो चुनौती ग्राई है, उस का मुकाबला बंबई के रहने वाले हिन्दू, मुसल-मान, सिख और ईसाई, जैनी और पारसी चाहे किसी भी मजहब से ताल्ल्क रखते हों, किसी फिरके से ताल्लक रखते हो. हिन्दूस्तान के किसी कोने से भी आकर बंबई में बस गए हों, सव के सब ग्रपनी बंबई को बचाने के लिए, क्रप्नी प्यारी बंबई को जिल्दा रखने के লিए **यक**जहती । के साथ श्रागे बहेंगे । श्रौर बकीनी तौर पर वे सारे होसले वे सारी की सारी साजिसों फेल होती हई दिखाई दी जो वम्बई को एक बार फिर बर्बाद कर देना चाहती थीं चाहे वह मुकामी ताकतें हो, चाहे वह बैरूनी ताकतों हो । हमें इस बात के लिए बम्बई के ग्रवाम को म्बारकजाद देना ही होगा कि बमों के इतने जवर्दस्त घमाकों के बावजद कम्यनल हारमोनी, राष्ट्रीय और सम्प्रदायिक एकता किसी तरह से बिगडने नहीं पाई। हो सकता है कुछ ताकतों ने इस राष्ट्रीय और कोमी ताकत को, कोमी एकता को विगाडने की कोशिश की हो । द्राज यह सिर्फ हमारे बम्बई का मामला नहीं है, यह हमारे पूरे देख का मामला है ग्रौर पूरे देश को संभालने का मामला है जम्बई जो हमारी आधिक राजधानी है, इसको कुछ लोग बंधक बनाकर रखना चाहते हैं। हमने उनका मुकालला, देश ने उनका मुकाबला, बम्बई वालों ने उनका मुकाबला पहले भी कामयाबी के साथ किया है श्रौर मुझे उम्मीद है इशाम्रल्लाह ग्रागे भी हम उनका मकाबला करेंगे ।

श्राज साजिस का जो सावल है वह एक चुनौती है ग्राज जो ग्रल मिथा बम्बई सें कुछ दिन पहले रचा गथा हैं वह हमारी सकार के लिए ग्रोर हमारे देश के लिए एक चुनोती हैं ग्रीर यकीनीतौर पर इस चुनौती को हम स्वीकार करते हैं। पार्लि-यामेंट ने इस मसले के ऊपर जिस दिल्चस्पी का, जिस कर्सन का ग्रीर जिस ताल्लुक का इजहार किया है उससे मुझे एक बार

फिर यह उम्मीद जगी है कि हमारा यह इन्स्टीटयुशन, हमारा यह इदारा, हमारी यह पार्लियामेंट इररिलेवेंट नहीं हुई है। 6 दिसम्बर के बाद मुल्क में ग्रब फसादाद फुट पड़े थे उस मसले को भी हम इस हाऊस में डिसक्स करना चाहते थे । जनवरी के म्रंदर बंबई के म्रंदर जोमामलात हुए थे, फिरकावाराना फसाद हुए थे उस मसले को भी हम इस हाऊस में डिसक्स करना चाहते थे । उसको जरेवहस लाना चाहते थे लेकित मुझे अफसोस के साथ कहना पडता है कि उस अलमिया को शायद हमने पूरी संजीदगी से नहीं लिया और इस हाऊस के अंदर एक ऐसा वातावरण एक ऐसा माहोल बना जिसकी वजह से उन हादसात की तरफ हम तफसीली गुफ्तगु नहीं कर सके । ग्रगर यह मुमकिन होता तो यह हो सक ाथा कि हम सरक(र को कुछ सुझाव दे सकते, कुछ तजावीज दे सकने और उस तजाबीज को जहन में. रखते हए यह ममकिन हो सकता कि ये वाकयात जो अम्बई में हुए हैं वे शायद न हो पाले 13 धमाकों में सैकडों लोग मरे, हजारो लोग घायल हुए। पूरी कौम ने उसके अपर ग्रपनी हमदर्दी का इजहार किया है । अप्रौर यकीनीतौर पर एक ऐसी <u> शेतानी हरकत</u> की जिसकी जितनी भी मजम्बत की जाए वह कम है। सोची-समझी साजिस के तहत जो वाकथात हुए उसके दो ही मकसद थे-दहजत फैलाना ग्रीर बम्बई की जिन्दगी को पूरी तरह से मुफलूस कर देना । साजिश के बारे में मखतलिफ ख्यालात आए हैं । हकुमत ने अपनी जांच पडताल की बात कही है । लेकिन में हुकुमत से यह इस्तुदा करना चहुंगा कि वह इस जांच पडताल के मःमले में जल्दी काम करे। देर होने से जो एवीडेंस होता है, जो सुराग मिलने का रास्ता होता है वह मसटूट हो जाता है ग्रौर हम हकायक तक नहीं पहुच सकते ग्रौर उन कलप्रिट्स को, उन मुझजिमों को जिनके ऊपर हम इस चीज की जिम्मे-दार्श होती है, पकडने में इधर-उधर भागने लगते हैं और असली लोग पकडे नहीं जाते। यह यकीनीतौर पर सही बात है कि हमारी भम शत को तबाह करने के सिल-सिले में, हमारी मइशत को बर्बाद करने को सिलसिली में यह साजिस की गई 👔

### Bonb. explosion in 414 12th March, 1993

लेकिन मझे खशी है झौर मैं भ्रपने पटो-लियम स्टेंड मिनिस्टर साहब को मुमबार-कहना चाहुंगा कि हिन्दुस्तान की महशत में एक गैर मुल्क आमाल का जो अभी-प्रभी एक मुहायदा हुआ है, सिर्फ दिन के बाद बम्बई में जो हादसा हुएा है उसके बाद हम समझते हैं मुल्क के ग्रावासम ने जिस तरह से इक्तजहती का सबत दिया है, इससे 21 हजार 500 करोड रुपए का जो ग्रंडर सी पाइपलाइन ग्रोमान ने भारत के झंडर थ्राने की बात हुई है, एक दूसरे मुल्क ने हमारे मुल्क के अंदर इनकैस्ट मेंट करने का फैसला किया है इससे यह पता चलता है कि कोशिश के बावजुद हमारे उस ताने-बाने को जो पिछले एक-दो साल के ग्रंदर हमने ग्राधिक क्षेत्र में इक्तमादी मैदान के ग्रंदर बुनने की कोणिण की है उसे तोडना बहुत ही मुध्किन है । यह ममकिन नहीं हो पाएँगा । मैं यह कहना चाहंगा कि भाजी में भी ऐसे बनों के हाउसात हमारे मुल्क में हए हैं। অञ्चनऊ, कानपुर, पंजाब और कश्मीर में हुए हैं । लेकिन इतने बडे पैमाने पर पहेली बार बम्बई में हुए हैं। हिन्दुस्तान ने इस तरह के धमाके सुने ग्रौर उन धमाकों का मुक।बला किया । वे एक बडे ताकनवर बमों की सुरत में मैं थे। कहना चाहंगा कि ऐसा ताकतवर बम इसके पहले राजीव जी की सहादत में सिलसले में इस्तेमाल किए जा जुके हैं। उन क्लाज को भी मुामने रखते हुए हमें आगे बढने की कोशिज करनी चाहिए।

मंसूबाबंदी का हमें पता क्यों नहीं चला, इस पर हमें तवज्जह देनी चाहिए श्रीर कीमत करनी चाहिए । जो हमारी सूराख पता क्षरने वाली एजेंसिज हैं उन्हें ज्यादा चौकस करने की जरूरत है ।

(उपसभाध्यक्ष (श्री शंकर दयात्र सिंह) गीठासीन हुए)

आगे इस प्रकार के इ.दसों को रोकने के लिए यह जरुरी है कि हम ग्रपनी इंटेली-जेन्स को फिर से इस काबिल बनाए कि लोगों का उन पर एतमाद हो सके। मैं माननीय होम मिनिस्टर साहब से, वजीरे

### 415 Calling Attention to [RAJYA SABHA] Bombon

द्राजन्त, से, सह मालम करना चाहुंगा कि हेमारी जो इस प्रकार की एजेंसीज हैं। वे इस तस्ह की चूनोतियों का मुकाबका। कर सर्के, जो इस तरह की ताकतें उज्यार कर सामने ग्रा रही हैं जैसे बम्बई में हादसन हुया, उसको महेनजर रखते हुए क्या नक् सिरे से अपनी इंटेलीजेन्स एजेंसीज को रिप्रार्गेलाइज करेंगे.? मैं ज्यादा वक्त नहीं लेना चाहता । हमारी हक्मत ने अपनी जिन्मेदारी को निभाषा है और जो फिरकाराना लाकतें इसको फसाद की शक्ल में बंबई में कवट करना चाहती थी उसको रोकने की कोशिश की है सौर सागे भी में समझता हूं कि जो नई चुनौती घाएगी उसको मद्देनजर रखते हुए हमारी सरकार आसे बढगी ग्रीच कोशिंश करेगी कि हर - धरह हालात का मुकाबला किया जाय । हमारे क्सिते आपसी मोहब्बत के रिस्ते हैं। हम खुद भी जिन्दा रहेंगे और दूसरों को भी जिन्दा रहने देंगे। अगर इस नजरिए से हम चलेंगे तो हम इन चून तियों का सामना कर सकेंगे और यकजनी तौर पर दुनिया को बता वेंगे कि हम हमेंशा श्रापस में लडते ही नहीं रहते हैं, मजहब की बात पर या दीन की बात पर, चाहे वह धुमें की दात हो, चाहे बह फिरके की बात हो, चाहे जबान की बात हो, हुम ग्रुपने मामले सडको पर तय नहीं करेंगे पालियामेंन्टरी इस्टिट्युशन को हम रिलेवेन्ट बनायेंगे और मल्क के प्रवाम को बतायेंगे कि उन्होंने हमें जो चुनकर भेजा है अपनी हिफाजत और सुरक्षा के लिए उसको हम यकीनीतौर पर निभायोंगे ग्रीर मुल्क के मसायल को निपटाने की कोशिश ज़रेंगे। हुम हिंसा के रास्ते पर नहीं जाएंगे और दुनिया को बता देंगे कि देश के सामने जो भी च्तौतियां होंगी उनका हम मुकाबला करेंगे चाहे वे बेरुनी हों, विदेशी हों, या देश के अन्दर छिपे हुए गहार हो, उन सबका हम सुकाबला क़रेंगे और उनकी सजिलों को कामयांब नहीं होने देंगे । इन अल्फाज के साथ में आपसे इकसत चाहता हूं और श्राखिर में एक क्षेयर पढना चाहता हू हजार सिम्त से) पत्थर चले मगर फिर भी, लेहे लुहान परिन्द से जान बाकी हे की ं में प्रिम्फीन्दा हैं। बम्बई जिन्दा रहेगा सेंग हो। जनसम्पर्कतन्त्र गरे होते. काननीय होन ।मिनिस्टरः संछम् के रिक्केष्ट

### Bomb Explosion in 416 12th March. 1993

से ताकतें जो सरनिम तरनमू करना चाहती हैं, के खुद सानिग होंगी और उनको यह पता चलेगा कि हिन्दुस्तान अजीम हें। जब इरादे करता हें तो बड़े बड़े पहाडों को धकेल देता हैं, जब इरादे करता हे तो मुखालफत की हवाओं के मुंह रूख मोड़ दिया करता है। हम दिन्द्र क्तानी हैं और हम ६स चुनौती का मिलकर - मुकाबला करेंसे न

Bomb. Explosion in 418

جس معلَّن كااظهاركيا بي است علي الكيديل 🔨 اوتقيق الوديدود ساديت كم ساديت عو عل وہ مادی کی سماری ممازشیں قبل ہوتی وکھاتی بجريداميد كاسبصك بعادايه انسلى تيوخن جلرا دى گى جو يېنى كو ايك بارىچر بريادكر دىينا يدادد بهلى يديار مينث اريليونث تنبس بوق چ*اہتی تقیس ۔ چلسیے و*ہ مقامی کھا تمی*ں بول* ۔ ینه.۲ دسمبر که بعد مک *بن جب* قسادات جاب وه برون طاقتين بول - مين اس بات عجوث بترسع تقراس مستذكوني بم اس بأدس کے بنے بن کے عوام کوم ارکداد دیتا ہو گی کہ بھوں **یں ڈسکس کرنا جانے تھے۔ جنوری کے ا**تدر کے اُستے زبر دست دمماکوں کے ماوجود کیونل بمجل کمے اندر ہو معاملات ہوئے متبے فرق دارانہ بادمونى داشتريرسامبردايك ايكتاكسى **طرقمك** فساطت بوست خصاس مسئله كولجى بم اس بكرف نبس يانى - بوسكتاب كحدطا قتون مادس من وسكس كرنا بولية يق اس كوزيك نے اس داشتر بر اور تومی طاقت **کو قومی لکت کو** لأناجابت تعريكن تجعانس كالساتة كمينا بتكاريف كى كوسس كى بورا باج يدموف بملرب يرتلب مراس المركوش إيداك بي وري سخد كي مصنبي لياادراس أكرك تدرايك ايسا ببتى كامعامد نبي ي - يد بمار م يور ب ديش کامعاملہ سپے اور *پورے دیش کوسختا ہے ک*امعالم واتا درن اکم ایساما دول بزاجس کی دیم سے ان مادنات کی طرف ہم تفصیلی گفتگوہیں کرسکے۔ بد بتی بوبادی آرتم العرصان بساس کو الكريدمكن بهذاتويد برسكتا تعاكرتم مركادكو بحوادك بندحك بناكر ركا جاست يب يم ف تجريحان بريكتي بجوتجاوز بالكتي ان کا مقابلہ۔ دلیش نے ان کا مقابلہ پمبتی داند فان کامقابلہ پہلے بھی کامیابی کے سائڈ کی ب اوران ترادر کدوین میں دکھتے ہوئے یہ اور شیر امد بد انشاالند آرم می م ان کا ممکن موسکتا کہ یہ دانعات تجد کمبی ٹی ہوئے ہیں وہ شاید مذہوباتے۔ سوا دم کوں یں مغابل کریں گئے۔ اج سازش کابوسوال مع ده ايک چنوتی سینکٹروں نوک مرے ۔ مزاروں نوک گھائل سب . أج جوالم يمبن بس كجودن يبل ريالكليد موتے بوری قوم نے اس کے اوپر این محدردی كااظهاركيا ببصا وريقينى طور برايك ايسى وہ ہماری سرکار کے لیے اور ہمارے دیش کے بيديك جزتى بيداوريقيني طوريراس جنوق ستبطاني حركيت كرجس كرميتني لجى مذمّيت کی چاہتے وہ کم بیمہ سورتی سجھی سازش کے کر ہم سور کار کر تے ہی - پار ہمزف نے اس · سنگذیکے اوپرجس دیجیں کا۔ جس کنسرن کاا**در تحست بوداقیات بو**یٹ *اس کے دان ب*قس

419 Calling Attention to [RAJYA SABHA] Bomb Explosion in 420 Bombay on 12th March, 1993 كدكومشمش م بادجرد جار \_ اس تاسل الم الله من معدد بشعب يعيلانا اوريس كى زندك كو يورى طرح سے مفلوج کر دینا۔ سازش کے بارے بليك كوبور يجعيله ايك دوسال كاندريم ف یں مختلفت خیالات آستے ہی۔ مکومت سے این القعك بتعيتريس اقتصادى مبدلان كمانديش جایخ بڑتال کی بلت کی سبیہ۔ نیکن میں حکومت ک کوشش کی بیمہ اسے توڑ نا بہت بی شکل یے استدعا کرنا چاہتا ہوں کہ دہ اس جا ب**ک** بیے۔ اس معاملے میں ممکن نہیں ہویا ہے گا۔ بڑتال کے معاسلے میں جلدی کام کرسے ۔ دیمہ 🔬 یں یہ کہنا چا ہوں گاکہ ماحن میں بچی ایسے *ہونے سے ج*وا یو ٹرنس ہوتا *ہے جو مراغ ملنے* بمول کے جادثات ہمارے مکسب میں بوئے میں۔ للعنو كانبور بنجاب اوركاشميريس بوسن بي-کا داسته تیرنا سیے وہ مسدود ہوماتلسیےاور ہم حقائق تک نہیں بہنے سکتے اور ان کلیر ش لیکن استے جرے ہیا نے ہر پہلی بار بس یں بوتے کوان ملز *مول کوجن نے اوبر اس چیز کی دوری* ہیں۔ ہندوستان نے اس طرح کے دحما کے سے ہوتی ہے۔ پکڑنے یں ادحراد حر مجاکمے لگتے ادران دحماکول کا مقابل کمیا وہ ایکب بڑےسے ہں اور اصلی نوگ بکڑے نہیں چلتے۔ پر طاقتور موں کی صورت میں خضر۔ میں کہناچا بڑکا يقينى طور يرصيح بات سيبدك بمادى معيشت کرایسے طاقتور کم اس سے پیلے راہے جو بھی کی كو تباہ كرينے كر سيسے بي پرسادش كى كتى. شهادت میں کے مسلسلہ میں استعال کیے جاچکے یں ۔ ان کلوز کو کچی سامنے رکھتے ہوئے سہیں ليكن تحجير خوشى سيصاوريي اسينيه يطرويم الميلط منشر ماحب كويهنا وابهون تكاكه بزروستان اً گے بڑیھنے کی کوشش کرنی چاہیے ۔ كم معيشات مين ايك غير على توام كاجوا لجى الجى منصوبه بندئ كالهمين يتركيون منهي جلا ایک معاہدہ ہوا۔ بیرے مف ایک دلنا کے بعد اس بر بميں توج دين چا سيے۔اوركوشش كرني چا بیسے۔ جو ہماری سرائع بتہ کہ سنے دلی ایجنسیا یجی میں جمد حادثہ ہول ہے اس کے بعد سم مس<u>تحقتے</u> ہی الحفیں سیادہ چوکس کرنے کی صرورت بے۔ ایں مک کے علام سے جس طرح سے تجہتی کا (اپ-مجاا دھیکش " شرئ شنگردیال تکھ جموست وبالمبد ٢١ بزار ٥٠٠ كرور رويد كا جواندرسی یا کندالای عمّان سے بجارت پیکھرآ کمیں بوئے ا کے اندبرائے کی انتہ طے پوئی ہے۔ ایک <sup>م</sup> کمچاس پرکار کے حادثوں کورد ک<u>ے ب</u>ے لیے يەخم درى ب كەسم اين انتيلىجىس ايجنسيە كوېچر ويمرين لكب في كاليب ملكب سكاندا أي متمن سے اس قابل بنائیں کہ نوگوں ﷺ پراعماد توکیر مر فی من فیم کرا بنے ا<sup>س</sup> سے بر **بر چلتلی** 

421 Calling Attention to Bombay on

[15 MAR. 1993]

Bomb. Explosion in 422 12th March, 1993

ور بالف بوم منسطر مرادوب مصافل مردامل اس بدمعلوم كرتاجا بون كاكه بمارى جو اس بركار کی ایتنبیز بین دہ اس طرح کی چنو *تیوں کامقابل*ہ كرسكين، جراس طرح كى طاقيس المجركيس اعد اربس بي - يبي بي بي من حادث بهوا - اسكومتر نظر رکھتے ہوئے کیا نئے سرے سے ابنی انٹیلیجنس الجنسير كورى أركنا تزد كري مم يس ترياده وقت نهي ليذاجابتا - بمارى مكومت سفاين ذتر دارى كونجمايا بمصاور جوفرقه والار طاقتي اس موفسادی شکل میں کنور طبح کرناچا ہتی تقیس۔ اس کو رو کنے کی کوشش کی سیسے لمتار اَ مَ مِنْ بِسَمِحمة ابول كَد جو مَنْ جِنون اَيْتَكَى اس ، مترنظر رکھتے ہوئے ہماری سرکلرا کھ <u>بر سے گی اور کوشش کرے گی کہ اس طرح</u> <u>مر حالات کا مقابل کراچاتے ۔ ہماد سے دختے</u> آیسی محببت کے ریشتے ہیں۔ ہم تودیجی زندہ ریں کے اور دوسروں کو بھی زندہ دیتے وینگے۔ اگراس نظریہ مس م چلس کے تو بم ان چوتوں کامامناکرسکیس کے۔ اوریفینی طور پردنیا کوبتا دی تے کریم ہمینہ آبس میں نوٹے بی نہیں دیتے ی، مندسب ک بلت بریادین ک بلت برطب دہ دحرم ک بات ہو۔ جاہے وہ فرقے کی بات ہو۔ جاجزبان کَ بات ہو۔ ہم اینے معاطے مطکوں بر الم نہیں کریں گے۔ یار یہ منرو کا انسٹی **ٹیوشن کو** ہم راہدینٹ بنائیں کے اور طف کے عوام کو

بتاتي في كدانيون فرجين جوجون في مدينة این مطاطبت اور سرکشا میر . بد اس کوم یقین طور برنجایی کے اور اک کےمسآئل کو فبتان كاكوشش كري كد بم بنها كم رايته پر منبس جائیں گے۔ اور دنیا کو بتادی کے دیش کے سا سے تو بھی چنو تیاں ہوں گی الکا م مقابل کریں کے چاہد وہ برون ہوں۔ ودیش موں۔ یادیش کے اندر چیسے محد کے غلام برا، ان سبب المم مقابلہ کریں گے۔اورانکی مساز شوں کو کامیاب منہی ہونے دیں گے۔ ن الغلا کے سرائٹ ٹی آب سے دہمیں **بابترابون اور آخر**ین ایک شعر ب<sup>ش</sup>عناجابتا <sup>2</sup> بزادسمت سعد يتحريب مترجرهم مولالان برند الم الم الم الم الم الم بېتى زنده بېيمە بېمېتى زندە رېيىكا بندوستان زنده ...... زنده ريبيكا د مروں کے اراد ے نیست بونگے د. الاقتيس جويمي*ن مرنگون كريا چامتی أي . و*ه نو بر نگر موں تی اوران کو یہ بتہ چلے کا کم بندورتان عنيم بعدجب ادادے كرا ابت تو بر مرتب بازون کو دهکیل دیتا به جب ادادے کریا ہے تو بخالفت کی بواڈں کے منہ موتددياكرنا بيب تم بندؤستانى بم اورم اس برقى كامل كرمقابل كرر بالدكري كر.

### Bomb Explosion in 424 12th March, 1993

श्री कृष्ण लाल शर्मा (हिमाचल प्रदेश): उपसभाध्यक्ष जी, बम्बई में जो श्रत्यन्त भया-नक 12 मार्चकी घटना हुई है उस पर मैं अपनी तरफ से ग्रौर अपनी पार्टी की तरफ से गहरा दुख भी व्यक्त करता हुं ग्रौर जो परिवार उसके शिकार हुए हैं उनके प्रति गहरी संवेदना व्यक्त करता हूं । मैं इस बात को दोहराना चाहता हं किंइस सारे वक्तव्य में हमारे बम्बई निवासियों के लिए जो दो शब्द सहानु-मूति श्रौर संवेदना के कहे जाने चाहिए थे वे महीं कहे गये हैं। इतना ही नहीं हम सब अपने माषणों में कह रहे हैं कि बंबई के लोगों ने जो एक साहस ग्रौर एकता का परिचय दिया 🐔 इतनी भयंकर घटना के बाद भी, उसकी हम तारीफ करते हैं। लेकिन वह तारीफ इस वक्तव्य का हिस्हा नहीं हैं। मैं यह बात इस सदन में कहना चाहता हं कि इस भयानक घटना के बाद भी बम्बई के लोगों ने अगर कोई संदेश दिया हैं तो वह यह दिया हैं---इसको ठीक तरह से रिकार्ड पर लाना चाहिए-वह संदेश यह हैं कि इस देश में और प्रदेश में सरकार तो विफल हो सकती है लेफिने जनता श्रीर लोग विफल नहीं होगें। यह मैंसेंज हैं, यह संदेश जो बम्बई के लोगों ते दिया हैं। इसका हम मगर ठीक ढंगसें प्रचार करें तो यह देश के लिये भी और उन विदेशी शक्तियों के लिये जो हमारे खिलाफ काम कर रही हैं, एक सही संदेश होगा। मझे जो कुछ बातें ध्यान सें लानी हैं ने यह हैं कि यहां हर एक बात को, अपने वक्तव्य को कहते समय कोई 6 दिसम्बर से जोड़ना चाहता हैं ग्रौर कोई ग्राधिक सुधारों से जोडना चाहता हैं। मुझे लगता है कि बंबई की इन घटनाम्रों को अगर म्राइसोलेट करके सोचेंगे या इसको 6 दिसम्बर से जोड़कर सोचेंगे तो हम **अपने** ग्राप को धोखे में रखेगें। क्योंकि 6 दिसम्बर के बाद बंबई में जो कुछ हम्रा तो उसके कारण कूलमिलाकर केन्द्र को यह निर्णय करना पड़ा कि महाराष्ट्र के मुख्य मंत्री को बदला जाय भ्रौर वहां नया मुख्य मंत्री भेजा जाय । तो यह इस बात का कंफेशन है कि जहां जो कुछ भी विफलतायें, उससे पहले भी हुई है, उसका कारण म्रापसी कलह और प्रदेश के नेतृत्व की विफलता के कारण हैं, दूसरे किसी ग्रौर कारण नहीं हैं। एकताका भी उपदेश ं गजारहा हैं। मुझे प्रफसोस हैं कि प्रधानमंत्री ग्रौर गृह मंत्रीयहां से बम्बई के लिये गये, वे यहां से विपक्षी

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नैताग्रों को भी साथ लेकर दलों के जाते तो शायद देश के लिये और बाहर के लोगों के लिये संदेश होता कि हम जब भी कोई इस तरह का काम करते दलगत भावनाम्रों को हैं उसमें हम ध्यान में नहीं रखते हैं। दूसरे को उपदेश देने के लिये बड़े ऊंची ऊंची वातें करते हैं वहां महाराष्ट्र जाकर बम्बई में प्रधानमंत्री श्रौर जाकर गृह मंत्री ने क्या इस बात की श्रावश्यकता समझी कि सब लोगों से मिलें श्रौर ग्रगर वे विपक्षी दलों के लोगों को बुलाकर उनसे भी पूछते तो शायद वह कोई उनको उपयोगी सुझाव दे सकते थे, कोई नयी कह सकते थे । लेकिन उन्होंने बात यह बात नहीं की ग्रौर एक सीमित दायरे में भ्रपने कार्यक्रमों को चलाते हुये वह चले ग्राये । मुझे यह भी कहना हैं कि बड़ी भारी बातें सरकार कह कि हम हैड एंड हैंड, ब्रेन एंड रही हैंड, जो भी है उसको डिसकवर करेंगे । **यह बात ध्यान में लानी है कि** मुझे लोगों ने कई बार यह चर्चाकी हम है । श्रीमती इंदिरा गांधी की हत्या की चर्चा हुई, राजीव गांधी की हत्या की चर्चा हुई लेकिन इतनी बड़ी ग्रौर हत्याच्रों के बाद भी हमने इसके पीछे कौन हैड ग्रौर हैड है या नहीं है, इस पर न कभी विचार किया ग्रौर न कभी इसको ग्राइंडेटीफाई करने की कोशिश की ।हमने केवल एक ऐसा रास्ता ग्रपनाया कि जो भी बलि का बकरा सामने मिल गया उसको सजा दे दी लेकिन उसके पीछे क्या गहरी साजिश है, उसका हमने कभी भी पर्दा-फाश करने की कोशिश नहीं की । मैं यह चाहता हूं कि इस इतिहास को दोहराया न जाये । बम्बई की घटनाम्रों के पीछे कोई हैड या कोई मस्ष्तिक ग्रगर है, वह ग्रन्दर हो या बाहर हो, उसकी पूरी जानकारी ग्रौर उसकी पूरी जांच ग्रगर नहीं होगी तो इसके बारे में कोई लोगों में विश्वास पैदा नहीं होगा ।

मुझे यह भी कहना है कि सरकार ने जोंच प्रदेश के.सुपुर्द की है या स्वयं केन्द्रीय सरकार ने इसको म्रपने हाथ में लिया है, इसको भी स्पष्ट करें। यह इस बक्तव्य सें स्पष्ट नहीं होता ।

इसमें कहा गया है कि प्रधानमंत्री ने स्टेट गवर्नमेंट को कहा है कि वह सारा पता लगाये । फिर यह कहा है कि इटेलीजेंस एजेंसीज कुछ करें। मुझे डर है कि अगर इनवेस्टीगेटिंग एजेंसीज का कोभ्राडिनेशन नहीं हुआ और इतनी बडी घटनाको केन्द्र की इनवेस्टीगेटिंग एजेंसी ने अपने हाथ में नहीं लिया ग्रीर सिर्फ प्रदेश पर छोड़ दिया तो इसके बारे में भी थोड़े दिनों के बाद इतना ही निकलेगा कि इसमें कुछ नहीं निकला और हम कुछ बातें ग्रागे-पीछे कहकर के इस विषय को समाप्त कर देंगे । यह वात मुझे बहुत आग्रह-पूर्वक गृह मंत्री जी से कहनी है कि इसको केन्द्र ग्रपने हाथ में लेकर सारी इनवेस्टीगेटिंग एजेंसीज का कोई को-आर्डिनेटिंग सेंटर बनाये किसी एक एजेंसी के सुपूर्द करके, बाकी एजेंसीज उसकी सहायता करें, इस तरीके से काम करना चाहिये ।

उपसभाध्यक्ष महोदय, इस वक्तव्य में जो 6 नम्बर बिन्दु है इसको देख कर मुझे बड़ा अफसोस होता है कि इसको देने की क्याजरूरत थी। यह दिया गया है कि एक कार मिली वर्ली में । वर्ली एरिया तो बहत बड़ा एरिया है । उस कार का नम्बर क्या है, कार कौन से प्वाइंट पर मिली ग्रौर उस कार में जो चीजें उपलब्ध हुई है जिसका वर्णन किया गया है वह चीजें तो इस कांड में प्रयोग में नहीं लाई गईं । ग्रय किसी ने यह नहीं कहा कि ए० के० 56 राइफल यहां इस्तेमाल हुई है, ग्रेनेड इस्तेमाल हुन्ना है। मंगजीन भी इस्तेमाल नहीं हुई। जो चीजें इस्तेमाल नहीं हुईं, उन चीजों को कार में से बरामद किया गया । इस कार का नम्बर क्या है, ग्रानर कौन है ग्रौर उस कार को कौन से प्वाइंट से किस आफिसर ने वहां से निकला, इसकी कोई जानकारी नहीं है । यदि इस तरह से डाइवर्शन के लिये कुछ चीजें देनी है तो मैं समझता हूं कि इसका ग्रच्छा परिणाम नहीं होता। इस तरह से तो हम चीजों को उलझा रहे है, सुलझानहीं रहे है।

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महोदय, एक बहुत महत्त्व की बात मैं सदन के सामने रखना जाहता हूं। मैंने एक मेग्जीन में काफी दिन पहले पढ़ा था कि यह जो पावरफुल प्लास्टिक एक्सप्लोसिव है इसका प्रोडक्शन केवल चेकोस्लावाकियां में होता है। 1986 में चेकोस्लावाकिया ने एक हजार किलोग्रोम एक्सप्लोसिव लीबिया को दिया । यह इतना एक्सप्लोसिव है कि कई दर्षों तक काम म्रासकता है। लीबिया जो हाट बेड बना है टेररिज्म का, एक मैं यह बात गृह मंत्री महोदय के सामने इसलिये रेख रहा हूं कि जब वे श्रीर चीजों की जांच कर रहे हैं तो इस तथ्य को भी ध्यान में रखें।

श्री संघ प्रिय गौतम : गृह मंत्री जीहैं कहां?

श्री कृष्ण लाल शर्माः जो भी उनके नुमाइंदे बैठे हैं।

उपसभाध्यक्ष (श्री शंकर वयाल सिंह) : चलिये एक मंत्री है ग्रभी।

एक माननीय सदस्य ः गनीमत है एक तो है।

श्री कुष्ण लाल शर्माः इसके बारे में मुझे इतना ही कहना है कि यह बात ठीक कही गई है कि अभी किसी देश को हम ग्राइटेंडीफाई नहीं कर रहे हैं, एक देश नहीं इसके पीछे कई देश भी हो सकते हैं। देश के अन्दर भी एक टेररिस्ट ग्रार्गेनाइजेशन नहीं है, कई ग्रार्गेनाइजेशंस कंबाइंड एफर्ट कर सकती है। इन सारी चीजों को अपर हम लोगों ने डिटेक्ट करना है, इसके बारे में हम लोगों ने जांच करनी है तो इसकी ऐसे उथले ढंग से हम लोग जांच नहीं कर सकते हैं । इसके लिये एक हाई पावर्ड इन-वेस्टीगेटिंग एजेंसी होम मिनिस्ट्री के लेवल पर नियुक्त होनी चाहिये जो इन सारी चीजों की जांच करे कि देश के अन्दर कौन सी आगेनाइजेशन हो सकती है, देश के बाहर कौन सी हो सकती है उसका पूरा पता लगायें । उपसभाध्य

महोदय, मैं एक बात ग्रौर कह रहा हूं कि there is a method behind this mad ness? एक तो यह घटना परे टेररिजम का एक अंश है, इसमें विदेशी ग्रौर ग्रांतरिक दोनों हाथ हैं। मैं ग्रापके घ्यान में यह बात ला रहा हुं कि यह जो हमारे मेट्रो-हैं यह उन पर एक <u>पोलिटन</u> सिटीज भ्रस्साल्ट है । यह दिल्ली में हो चुका है इंदिरा गांधी की हत्या और उसके সৰ 1984 के रागट हुये। यह में बाद केपिटल सिटी में हई । इसके घटनार्ये बाद मद्रास भी हमारा एक मेट्रोपोलिटन सिटी है । वहां हमारे पूर्व प्रधान मंत्री. कांग्रेस के म्रध्यक्ष की हत्या हुई । चना गया है बम्बई उ मके बाद ग्रब डर है कि ग्रगला निशाना को । मुझे होगा। ग्रभी जब यह कलकत्ता उनका भी खबेर आग रही थी कि कलकत्ता में कूछ हुआ है तो मैं ग्रपने केन्द्र के गृह मंत्रालय को इसकी चेतावनी देना चाहता जो कुछ शक्तियां हैं बाईर हुं कि यह इस तरह से ग्रस्थिरता पैदा स्टेटस में करने की कोशिश कर रही है ग्रीर दूसरा जो प्रमुख नगर हैं जहां पर हम हमारे. म्रपने जनजीवन को इस तरह से सारे बनाये हुये हैं जिसके ग्राधार पर हमारे की साख बनी हई है तो उनको देश करनेकी कोशिश की जा भी मस्थिर जो मेट्रोपोलिटन रही है । तो यह पर एक बहुत बड़ा आधात करने सिटींज कोशिश हो रही है इसको भी बड़ी কী से देखना चाहिये और इसके गहराई संबंध में जितनी भी बातें ध्यान में श्रा उनको सामने सकती ₹ चाहिये । एक बात खत्म कर रहा हं मैं इसको कहंगा, उपसभाध्यक्ष महोदय, कि ग्राप ऐसी बातें म्रपने भाषणों में ग्रगर कहेंगे कि जिससे म्राप विदेशों पर भी म्रारोप लगाये, टेरोरिस्टों पर भी आरोप लगायें ग्रौर फिर एकाध बात ऐसी कह दें कि जिसक।

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कि न इसमें टेरो-मतलब यह हो रिस्टस जिम्मेवार हैं न विदेशी जिम्मेदार हम खुद ही जिम्मेदार हैं, इस हैं बल्कि कोई बात, वह चाहे तरह की म्रगर गुस्सा निकालना हो, किसी को हमारा बी.जे.पी से है या 6 दिसम्बर का बर्णन है, तो - आरीर बहुत से आवसर हैं, से मौके हैं उन पर कहियेगा बहुत लेकिन इस विषय पर, ऐसे संवेदनशील विषय 'गर भी ग्राप डाइवर्जन करेंगे तो ग्राप ग्रपने खुद को वीक करेंगे ग्रौर जो नुक्सान होगा वह देश ग्रौंर. इसका प्रदेशों का होगा। इसलिये बोलते समय जैसे ग्राप बाकियों से अपेक्षा करते हैं. राष्टीय जनहित का ध्यान हित **ग्रोर** वैसे ही ग्रागर इसे रखकर बोला जाय, ध्यान में रखकर सभी बक्ता ग्रौर मान-नीय सदस्य बोलेंगे तथा इस सदन को श्रौर उपयोगी जानकारी देंगेतो उसका होगा । इन्हीं शब्दों के साथ स्रापने लाभ दिया म्रापको बहुत-बहुत मझे समय धन्यवाद ।

SHRI JOHAN F. FERNANDES (Goa): Mr. Vice-Chairman, Sir, the senseless act on the 6th of December at Ayodhya has put Indina on the international map of terrorism. The Home Minister on Friday already made a sttement suspecting a foreign hand in this. Sir, there is a similarity between the explosion which took place in the World Trade Centre in New York on the 26th of February and the series of explosions that took place in Bombay on Friday last. The explosives used in these bombings, the one at the New York Trade Centre and the series of bombings in Bombay, are similar in the sense that they are nitroglycerine-based HEX. So, I think that there is evidence to say that the hand of international terrorism is involved in this.

बात ध्यान मं आ Sir, the honourable Minister has made an मने लाया जाना incomplete statement. I think the statement is मैं फिर ग्रन्त में not up-to-date. I say this because in today's खत्म कर रहा हूं newspapers we have read that some suspects are being apprehended and

we have also read that a scooter has been impounded with 8 lbs. of RUX at Dadar. But this has not been incorporated in the statement here.

Sir, if we analyse this bombing, it started at 1.20 P.M. in the south of Bomoay ana it reacned up to Juhu and the last bombing was done in the three hotels and the closest hotel to the airport. So, there was a systematic plan and the get-away point was kept open. We have seen that the airports were not bombed-There are two airports at Santa Cruz, one is the national and the other the we saw that the internatioal, and closest hotels to the airport were bombed. know I do not whether ehe Government had reacted very soon and seen to it that the airports were sealed. I think the Home Minister is here now and it would be appropriate for him to throw some light on this aspect, whether the airport was sealed, what the response was how long they took to seal the airport and so on. This must have been the get-away point of those terrorists.

Sir, the papers have already mentioned that two suspects have been apprehended and both of them are foreign nationals. It is also mentioned that one of the suspects I do not want to name him here according to the papers belong to a naighbouring country which is south of India and the other suspect is absconding. It is soid that he is of foreign origin. So, 1 would like to know from the honourable Minister whether the second suspect who is obsconding is of Indian nationality. It is mentioned in the statement in para 6 that so many rifles an empty magazines of AK-56 impounded from that vehicle and the suspects are absconding. Most probably they would have left the country. So, I want the hon. Home Minister to throw some light on this matter also.

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Sir many hon. Members have mentioned in this august House that this is the second international conspiracy of a major magnitude, the first being the assassination of our former Prime Minister Rajiv Gandhi. And there Intelligence had also our totally failed. 1 do not know whether they informed the Government. had And the response was slow as mentioned by Mr. Jagmohan. But I want to say here that the agencies<sub>i</sub> IB an the RAW have failed us the miserably because this is not spontaneous. We knew what happened in Bomboy in December ad January, and something was And the Chief Minister of expected. Maharashtra has rightly pointed out that it may be a revenge. And I do not know what our Intelligence agencies were doing. Sir, again, we read in the papers that we are seeking the assistance of the Interpol, that we have already got something from the Interpol, from the Union States. And we have also requested the Interpol which has its headquarters in France. And the Government has also mentioned in the statement about a certain country from Western Asia May I know from the hon. Minister whether thev have contacted the Government of Israel Sir, their secret agency, because. the Mossad is very famous in detecting such crimes and international terrorism So, 1 the Government should come out think. openly rather than just be vague about it I have said that the IB and the RAW should be overhauled. The RAW was formed in 1974 or 1975. And the basic aim of forming the RAW was to counter the intelligence activities KBG during the cold war of CIA and period. I think, the KGB is not existing now, and there is no cold war as such. So, I think, we have to change our attitude towards our Intelligence agen-ries. And, 1 think, their basic work now just to collect intelligence. They cannot investigate. So, in view of the serious happenings

[RAJYA SABHA]

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VICE-CHAIRMAN in Bombay and the impending danger THE (SHRI elsewhere in the country, I want to know from SHANKAR DAYAL SINGH): the hon. Minister whether he will give a Don't worry. I will call you, Mr. Jagesh thought to see that these agencies are over-Desai.

hauled. We read in the paper that the IB and RAW are always at the point of disagreement because they have some colonial hang-over I am told that there are fights between the IAS and the IPS cadres. So, If want to know whether the hon. Home Minister will overcome these difficultes and see that a broad-based Intelligence outfit is formed in the country to fight and to give assistance whenever such terrorist activities take place in this country.

Sir, the speakers who participated in the debate congratulated the people of Bombay, the civilian people of Bombay who came to the rescue of the people who suffered without दह्रशतगईगी की जो तारीख है, उसके knowing their creed or caste. I feel that they ग्रंदर एक वक्त में बम के धमाके सें इतने should be congratulated, and this is the height सोग कभी नहीं मारे गए। अलबत्ता एक of secularism.

Minister will respond to my specific queries. Thank you, Sir.

### उपसभाध्यक्ष (श्री शंकर बयाल सिंह): ग्रफ़्युल जी, पांच मिनट सें ग्राप अपनी बात कह दीजिए। उसके बाद गृह मंत्री जी जवाब देंगे।

SHRI JAGESH DESAI: Sir, my name is there.

THE VICE-CHAIRMAN SINGH): SHANKAR DAYAL According to the list here, he is the last speaker.

SHRI JAGESH DESAI: Sir, I belong to Bombay. This will be am injustice to me...

allowed We want to hear him.

श्री मोहम्भद ग्रफजल उर्फ मॉम म्रफजल : वाइस चेयरमैन साहब, जो वजीरे दाखुला का बयान आया में, उस पर बहुत कुछ कहा जा चुका हैं।

सब से पहले तो मैं अपनी पार्टी की तरफ से ग्रौर ग्रापनी तरफ से जो हादसा हुत्रा है, उसको हादसा न कह करके हयुँमन ट्रैंजडी समझता हूं ग्रौर मैं यह महसूस करता हुं कि तारीख से शायद वाक्या जरूर हुम्रा था 1985 के म्रंदर, With these few words, I hope the hon. Home जब एक ट्रक के ग्रंदर इसी तरह का एक्सप्सोसिव लेकर के कूछ ग्रमरीकन फौजियों को हलाक किया गया था, और उससें 280 लोग मारे गये थे। इसका मोटिव क्या था यही ग्रसल चीज है, जिस पर सरकार को तवज्जह देनी चाहिए। मैं समझता हं कि बम्बई के लोग इसके लिए सब से पहले मुबारकबाद के मुश्त ईक हैं, क्योंकि जिस वक्त इस हादसे की इत्तलाह मिली तो मैं समझता था कि जिस तरह से प्वायंट्स को सिलेक्ट किया गया था (SHRI उसके बाद मुझे कम से कम यह यकीन था कि वम्बई जो ,ग्रभी बिल्कुल जक्मों से चुर है, एक बार जख्मी होगी ग्रौर वहां पर फिर दोबारा से फिरकेवाराना फसादाल शुरू हो जायेंगे। लेकिन बम्बई के लोगों ने ग्रौर वहां की हकुमत ने जिस सरीके से उसको कंट्रोल किया और अपने जजबात SHRI SUKHOMAL SEN; Sir, he may be को काब में रखा, मैं उसके लिए दोनों को मुबारकबाद देता हूं। मोतरम वाइस चेयरमैन साहब, जो गुबहे की सुई है बह बहुत तरफ जा रही है ग्रौर ँआज जो मैंने यहां बहत सी तकरीरें सुनी हैं उसमें कुछ और इजाफे हो गए हैं। मिसाल के तौर पर हमारा शुबहा पाकिस्तान की इंटेलीजेंस सर्विसेज की तरफ भी हैं आई: एस.आई. की तरफ, एल.टी.टी.ई. की तरफ

### Bomb. Explosion in 434 12th March, 1993 होम मिनिस्टर साहब। वह जानते हैं कि भिसेज गांधी को क्या हिदायत, इंटेलीजेंस ए जेंसीज ने क्या इडवाइस दी थी। लेकिन मिसेज गांधी ने उनको मानने से इंकार कर दिया था। यह उनका बड़प्पन था। मैं यह नहीं कह रहा हूं, लेकिन इससें इंटेली जेंस एजेंसीज की कोई कमी नहीं थी। मैं तफसील में नहीं जाना चाहता हूं,, बहुत बड़ी बात खुल सकती है। क्या राजीद गांधी साहब को बहत ज्यादा एहतियात बरतने के लिए नहीं कहा गया था?

### (उपतभाषति पीठासों न हई)

क्या ग्रभी जो 6 दिसम्बर का वाक्या हुग्रा. हमारे ग्रहलुवालिया साहब ने कहा इंटेलीजेंस एजेंसीज ने उसके बाक्या के सिलसिले में कोई इत्तलाह नहीं दी थी, 6 तारीख के बाद 7, 8 श्रौर 9 के ग्रखबारों के झंदर खुद इंटेलीजेंस के जरिए से खबरें छपी है और बहुत बड़े-बड़े जिम्मेदार झखबारात ने छ।पी है कि वजीरे दाखला को मुतले कर दिया गया था कि बाबरी मस्जिद गिराई जा सकती है। जब इंटेलीजेंस एजेंसीज ने रिपोर्टस दीं। ग्रापकी पोलिटीकल विल क्या है ? हकूमत का उसके ऊपर सोचने का ग्रंदाज क्या है? वह कितना काम करना चाहती है ? इसका ताल्लुक भी इंटेलीजेंस में काम करने वालों से, वे भी इंसान है, कोई पत्थर के बने हुए नहीं है, कोई कंप्यूटर नहीं है। जब वे एक सही बात कहते हैं ग्रौर उस पर देखते हैं कि हकुमत इनएक्टिव है, कोई काम नहीं करना चाहती है, तो इंटेलीजेंस के लोग भी बददिल होते हैं ग्रौर सबसे बड़ी बात यह है कि हम तो खड़े हो करके इनके बारे में कुछ भी कह सकते हैं। **वे खड़े** हो करके क्रपनी सफाई पेश **नहीं** कर सकते। वे यह नहीं बता सकते कि उन्होंते इत्तलाह दी थी या नहीं दी थी। तो इसमें सरकार की भी जिम्मेदारी है। 6 तारीख के बाद जो वंबई सें वाक्यात हुए, मैं उसके साथ सीधा रास्ता जोड़ता हूं। जिस तरह से बंबई के अंदर फिरका-वाराना फसाद हो रहे थे और सड़कों पर बेगुनाह इंसान जानवरों, कुत्तों और बिल्लियों की तरह से मारे जा रहे थे ग्रौर दूसरी तरफ उतने ही शर्मनाक तरीके से हमारे मुल्क के तीन बड़े सियासतदार---वजीदे ;

भी है, ग्रभी ईरान के सिलसिले में भी कहा गया ग्रौर कृष्ण लाल शर्मा जी ने एक लीबिया की मिसल भी दी ग्रौर मोस्सद का भी जिक हता ग्रीर मैं समझता हुं कि सी.आई.ए. कर भी इसके अंदर इंमकान ही सकता है। है किसका, यह तो श्रभी नहीं कहा जासकड़ा, यह पता करना तो सरकार का काम है, लेकिन मैं एक बात जरूर कट्टंगा जो गुजराल साहब ने तवज्यह दिलाई मुझको यह जरूर महसूस हुम्रा कि इतने बड़े हादने के बाद हमने तवज्जह दिलाई मुझको यह जरूर महसूस हुआ कि इतने बड़े हादसे के बाद हमने अपनी गैर मुल्की पालिसी और गैर मुमालिक नें हमारे ताल्लुकात किस तरह से हैं उसको नजार सें रखते हुए ग्रपने बयानात में एहतियात नहीं बरती, खास तौर से हमारे आपोजिशन के जो शीडर हैं ब्राडवाणी साहब । उन्होंने जिस तरह कल कहा है कि पाकिस्तान को एक दशहतगर्द मुल्क करार दे देना चाहिए, इस तरह की डिमांड बगैर किसी सब्त के करना मेरे ख्याल सें जिम्मेदारी का सङ्त नहीं है। अगर कोई राह चलता लीडर था कोई राह चलता आदमी इस तरह का बयान दे दे तो कोई फर्क नहीं पड़ता, लेकिन हमारे मुल्क में जो लोग बिल्कुल सामने से नजर श्राते हैं, बड़े लीडर हैं, उनके यकीनन एहतियात बरतनी चाहिए। मोतरम वाइस चेयरमेन साहब, मैं सिर्फ एक बात यह पूछना चाहता हं कि इससे पहुते ऐसा क्यों नहीं हुन्ना? एक खास ऐके ही मौके पर ऐसा क्यों हमा? हमारे बीजेपी के कई भाइयों ने कहा कि 6 दिसम्ब 🐍 वाक्या से इसको नहीं जोड़ना चाहिए ा इससे इसको अलग करना चाहिए, लेविंज मैं समझता हूं कि इस 6 दिसम्बर के आक्या से नहीं जुड़ा हुआ बल्कि हकुमत 🖾 कार-करदगी से यह मामला जुड़ा 🧋 हें। इंटेलीजेंस एजेंसीज पर जिस तरह से यहां पर इलजामात लगाए गए हैं, कम से कम मैं उससे इत्तफाक नहीं करता । इसलिए कि इंटेलीजेंस एजेंसीज ने इस मुल्क के श्रंदर हो सकता है बहुत से मौकों पर, व भी इंसान हैं, उनसे चूक हो सकती है, लेकिन क्या यह हकीकत नहीं है? मिसेज गांधी की मिसाल दी गई। मैं तफसील में नहीं जाना चाहता; बहुत सीनियर लीडर हैं हमारे

दाखिला उसके ग्रंदर मौजुद है डिफेंस मिनिस्टर हैं और हमारे साबिक वजीरे म्राला भी उसमें मौजुद है, कौन नहीं जानता कि मखबारों में क्या-क्या नहीं मा रहा था कि उनके ग्रापस सें डिफरेंसेस हो रहे थे। यहां तक लिखा जा रहा था कि वह कोर्ट सेटल कर रहे हैं ग्रौर बंम्बई की सड़कों पर इंसानों का खुन बह रहा था। तो जब सरकार ने यह साद्धित कर दिया बह खुद कमजोर और लोगों कि की जान और माल की हिफाजत नहीं कर सकती, क्योंकि जब घर कमजोर होता है तभी नकव लगती है। श्रगर ग्रापका तीला मजवत पड़ा होगा तो किसी की हिम्मत नहीं कि ताला तोड दे। जब ग्रापने तास्सुर दे दिया कि ग्राप इतने कमजोर हैं कि ग्राप तीन हजार इंसानों को मरने से नहीं बचा सकते, जब ग्रापने यह तास्सुर दे दिया कि दिन के उजाले के ग्रंदर इंटेलीजेंस की रिपोर्ट के बावजद एक मस्जिद टट सकती है तो वह सोग तो मुल्क के टुकड़ें करना चाहते हैं वह लोग जिनके इस मुल्क के ग्रंदर वहत सारे इंटेरेस्टंस है और इंटरेस्टव दहुत-सी इटेलीजेंस एजेंसीज के है, गैर-मुल्की बहुत सारी पावर्स के है। हो सकता हैं कि सीबिया का भी हो, हो सकता है कि ईरान का भी हो, लेकिन सी.ग्राई.ए. का इंटरेस्ट हिंदस्तान में कब से है यह कौन नहीं जानता ? मुस्सद का भी इस मुल्क के प्रंदर इंटरेस्ट है। मैं जानना चाहता वजीरे दाखिला से कि क्या उनके पास ऐसी कोई इन्फार्मेशन आई है कि गुजिस्तां तीन साल में बम्बई के ग्रंदर इजरायली कांसलेट जनरल के दफ्तर में हमारे ही मुल्क की चंद पालिटिकल पार्टियां और गैर पालिटिकल पार्टीज जिनकी कि रेप्यूटेशन ग्रच्छी नहीं है मुल्क के ग्रंदर उनके लीडर्स खुफिया तौर पर जाकर मिलते रहे हैं या नहीं ? ग्रगर मिलते तो इजरायल के सिफारतगारों से मिलकर वहां वह क्या बात करते थे ? क्या इंटेलीजेंस के पास उसकी कोई इत्तला थी ? क्या वजीरे दाखिला इस पर कोई रोशनी डालेंगे ? क्या बह मुस्सद की भी कुछ तलाशी लेंगे मौर इजरायल के सिफारनखाने की भी कारगदंगी को भी देखेंगे कि बंबई के म्रंदर जो कुछ भी हुआ है, उसके ग्रंदर उसका तो हाथ नहीं है ? तो मोहतरमा भेरा

### Bomb Explosion in 436 12th March, 1933

कहना यह है कि सारी जो खराबी हमारे बहां ग्रा रही है और जिस तरह से टेरोरिज्म बढ़ रहा है, ग्रभी जगमोहन साहब ने भी यहां पर कहा और मैं उससे सौ फीसदी इत्तफाक करता हं । उन्होंने भी कहा कि बहत सारी इंटेलीजेंस रिपोर्टस होती है और उन पर कोई कारदगर्दगी का मुजाहिरा सरकार नहीं करती । सरकार ने पिछले तीन महीनों में यह बार-वार साबित किया है कि वह कमजोर हें, गालिबन इसी वजह से गैर-मुल्की हाथों को भी इतनी हिम्मत हई है कि वह ग्रंदर घुसकर इस तरह के काम कर रहे हैं ग्रौर जिस तरह के वाकियात हए हैं, उससें इससे तो पूरे हिंदुस्तान की प्रेस एग्री कर रही है, तमाम पोलीटीशियंस एग्री कर रहे है और खुद हमारे वजीरे दाखिला और वजीरे आजम इससे एग्री कर रहे हैं कि यह सब इतने साफिस्टीकेटेड तरीके से, प्रि-प्लांड तरीके से किया गया है कि हमारे लोग इस्तेमाल तो जरूर हो सकते हैं, लेकिन ये हमारे लोगों का बनाया हुआ समीकरण नहीं है बल्कि वाहर से हुआ है। इसलिए हम को यह देखना चाहिए कि जब हम अयपनेम्ल्क के अंदर रूल आफ लाको एस्टेब्लिंश नहीं करेंगे, जब हम ग्रपने लोगों की जान और माल को नहीं बचा पायेंगे तो बाहर से कोई भी हम को कमजोर कर सकता है। बुनियादी जरूरत यही है कि हम अपने आपको अंदर से मजबूत करें ग्रौर यह साबित करें कि हमारी सरकार एक मजबूत सरकार है। वह किसी भी प्रकार के मामलात से निपटने की ताकत रखती हैं, तो शायद बाहर के लोगों की हिम्मत नहीं पड़ सकती। अगर ऐसा होता तो मिसेज गांधी के जमाने में भी सी.ग्राई.ए. की एक्टिविटीज कुछ कम नहीं थी, उस जमाने में भी इतने बड़े-बडे बम फट सकते थे लेकिन यह कभी नहीं हुआ। । तो मैं यह तवज्जो दिलाना चाहता है कि श्रंदरूनी तौर पर ग्रगर ग्राप ग्रपने आपको मजबूत जाहिर नहीं करेंगे, ग्रंदरूनी तौर पर ग्राप ग्रपने लोगों की जान ग्रौर माल की हिफाजत नडीं कर सकेंगे तो बाहर के लोगों के हाथ को ग्राप रोक नहीं सकेंगे चाहे धाप कितना ही बड़ा दावा कर लें, चाहे स्राप उसके कितना শী ৱহা ऊपर की कोशिश करें। र क्यान करने

437 Calling Attention to Bombay on

[15 MAR. 1993]

Bomb. Explosion in 438 12th March, 1993

مر**ی مخترا<sup>ند</sup> ل**ع رضام. افضل **المست دلیش الله** مذہ بلت کو قابو بیں رکھا میں اس کے لیے وانش چرین مداحب، بو دربردافل کانان دونوں كومباركياد ديتا بوں محترم واتر جرين يت كجركرا ما جكاسيمه. معامب رجي شبهدكى سودك سيرد وه برستالون 4 L I سب سے پہلے تو ہیں ابنی یارن کی طرف جادیں ہے اور آن جویں نے بیاں بت سی سيرادرايي طرف أسوجو دادته مداريت اسكو تقريرين سى يى اس مي محد اورا خالف حادق ذكى كرسك يولمن فزيخترك سمحتنا بوائاه يو تميخ إن سال محطور به بما استبه بی به محرب کرتان در که تام**ط می شاید** ه پاکستان کا نتیکیجنس *مروسز کاطرت کھی* دست ، گردی کارتخ مد اس کماندرایک كَنْ السِنِ أَتَى كَنْطَقَ المِنْ قَالَ اللَّهِ عَالَكُ اللَّهِ عَالَ اللَّهِ عَالَ اللَّهِ عَالَ ال دقدت برما بمسك دحماسك بيراستنه بوكسكنجا طرف بھی۔ بے۔ انبی ایران کے سیسلہ میں کچی نهين باريب حجمت المزرائب واقعة مزدر واتحا كمالكاا دركرسشن لإل شرماجي في أيك ليساحي ۵۵ الد کے اندر جب ایک فرکسا کے اندر متال بمی د کا اور موساد کاچی ذکر برا اند اسی طرح سکا ایکسیلوسیود نیکر کے کچھ امریکن میں سمجتیا ہوں کہ سی رائی۔ اے کابلی اسکے فوجيون كو بلك كمراكما تصااوراس إس ٢٨٠ U. بوكه بعادية بريرة كمرز ينقر اس كالموهموكيسا قصا بېنى كها جاسكتا- بديته كرنا توم كاركا كام یہی اصل چیز سیے جس پر سرکار کو نوجہ وی سب يكن يس ليك بات مزدر كول كا الد جانی چاہے۔ میں سمجھنا اپوں کے کمبنی کے لجرال متأحب نے توجہ دلائی مجھ کہ یہ صرور بوگ **اس کے ل**ے سر سے <u>سلے ما</u>ک باد بيمتحق بس كيونكرجس وتبت اس حادثه كا اطلاع مل تونين بجمة إعاكرجس طرح سير دائنتش کو سلوکیٹ کراگرا تی اس کے بندیکھیے کم ہے کم یہ تقین تتاکر کمی جوالجی زخوں سے بحدر بيدايك بارزخم بحوكى ادر وبال يرتجير دوبار، سے فرقہ وارار نسادات ٹردج ہوما تینگ لیکن کمی کے لوگوں نے اور وبال کی حکومت بترجس طريقه سيماس كوكزم ول كيا ودلينغ

محسوس ببواكه ايتغ بشيب صادثه كي بعدتم فيصابين غيرمكى ياليسى اددغير ممالك بمير تمارك تعلقات کمس طرح سے ہیں اس کو نظریس ر تحقق بو سے اپنے بیانات میں امتیاط شیں برلی . فاص طويست بملرست اليوزليشن جو لتزريب اڈوانی مساحسب المحول سے جس طرح کل کما ہے کر پاکستانی کوایک دستست کرد مکب قرار وسے دبنا چا سیے اس طرح کی ڈیا نڈ بغرکس تبو**ت سے کر**یا میر۔۔ خپال میں ڈتر داری کم

اندرام کان بوسکتا۔ 🚣 👘

†[] Transliteration to Arabic Script,

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نبوت نبس سيم اگركونى راه چلتا فرژر باكونى راه چلتا اً دمی اس طرح کا بیان دیدسے توکونی فرق ىنېس پرتانيكن بمارسے ملك يس جونوگ بانكل ساہنے سےنظراً تے ہی۔ بڑے لیڈر ہی انکو يقينااحتياط برتن جلسبييه بحترم وانتس جيرين هما میں صرف ایک بامت یہ بوچھنا چا ہتا ہوں کہ اس سے بیلے ایسا کیوں نہیں ہوا۔ ایک مام اليس مى موقع بر ايساكيوں بيا - بارے بى -جے ۔ بی کے کمی مجانیوں نے کہاکہ ۲/ دسمبر کے داده سے اس کونہیں چیڑنا چا سے اور اس سے اس کو انگ کرنا چاہیے یہ دیکن میں سمجھتا ہوں کرام ، دسمبر کے واقعہ مسے نہیں جڑا ہوا بکر حکودیت کی کارکردگی مسے بدمعاملہ جڑا ہوا ہے۔ ، نٹیلیجنس ، بجنمین پرجس طرح سے بہال پر الأمات لکھنے گئے ہیں کم سے کم میں اس سے أتفاق نهير كرتا واسمد يسركوا تثيليمنس ايجنين فحاس ملک کے اندر یوسکتل پی ببیت سرموقعول ير. و و بنی انسال بي ان س جوك بوسكتى - بر ليكن كيا يه حقيقت تهي - جمد سنز کاندھی کی مثال دی گئی۔ میں تفعیل م منبي جا ناينا بها بببت مينر فيدين بار بوم منسر مدادب، ودجانت بر كمر كاندمى كريا باليت انشليجنس في دريقي يكن المركاندي سنيان كو مانت سي ألكار كرديا تما - يران كا بطكين تحا ويس يدنهي كمهديا مول ميكن اس يس

🖗 يىس ايجنىيىز كى كونى كمى تنبس كلى . مېن تفعيل ين مني جانا يا يتابون- بربت بردي مات کھل سکتی ہے۔ کیا داج وکا ندحی مساحب کو مہت زیادہ احتیاط بر تیتے کے یے نہں کہا گیا «اب سجعایتی بیشجا سین موسیے" تحما الجمى جود لا دسم كا واقعه موا- بمار -احلو واليرم العدب في كما الجليمنس أتنبيز في اس ، واقعد کے سیسلے میں کول اطلاع نہیں دد بقى . ۲ تارتخ کے بور ۱ اور ۹ کے انسارو کے اندر تودانٹی پیش کے ذرائع من خرین جمی میں اور مبت بڑے بڑے دار اخبارات في فيعاني مي كر وزير داخل كم مطلح کردیاگیا تھا کہ بابری مسجر گران جا سکتی ہے۔ جب انظيلمجنس المتجس يديد رميدانش واليار آمیدکی پریشیکل ول کی سباء۔ حکومت کااس کے او پر سوسیف کا اندا زکیا۔ ہے ۔ وہ کتنا کا ) كرزاجا يتى سبيمه اس كالعلق عمى الطيليجنس یں کام کرنے والوں سے جبر دیچی انسا<sup>ن</sup> ہی، کوئی بتقر کے ۔ بنے اوستے نہیں ہی ۔ كونى كميوشرنهين بين رمبب وه ايك فيحيج بات <u>کیت میں اور اس پر دیکھتے میں کر حکومت</u> ان ایکیشیوسیم کونی کام منہیں کرناچا، تی سیمہ نوانتيليجنس کے بوگ میں بد دل ہو۔تے ہی اورسبب سی جری بات پر سیسا کر سم تو محرم بوكد ك الملك الديم من بكي تع

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کہ سکتے ہیں . وہ کھڑے ہوکہ سے اپن صفائ يىش ئىس كر سكتے۔ وہ يہنہيں تا سکتے کہ الحق یدا طلاع دی تقی یا <sup>بنی</sup> دی تقی- نواس **می** سرکار کا بھی ذہتہ داری۔۔۔۔ ۲ تاریخ کے بید جو نمبن میں واقعات ہوئے یں اس مے ساتھ سیدھا راستہ جوٹر تا ہوں . س طرح سے بمبن کے اندر فرقہ وارا یہ مساد ہو<del>ر ہ</del> یتھے اور نٹرکوں پر سے گنا دانسیان - جانورو<sup>ں -</sup> کتے اور بلیوں کی طرح سے مارے جاریے تقياور دوسرى طرف اختتامي شرمناكسطريقي سے ہارے ملک کے بین بڑے سیاستدان -وزبر داخلداس شماندر ويودين فرقيتس منسثريين ادبه برار ا المان وزيراعلى على اس بیں <sup>ب</sup>یہ حود ہ<sup>ی</sup>ں بکون پنہی جانتاکداخبان م*ين كما بمن ينبعي أ*رباغة أكرا فيلمي أيس من وفرنسيز أتدرج عقي بهال تك لكحاجا دمائقا کر وہ کوریٹ سیٹل کرر ہے میں اور مبنی کی ہوکوں برانسدان سحاحوين بهه ربائها توجب سكارتم ید تابیت کردیاکہ وہ نود کمز ورسیصا ورہوگوں کی حان اورمال کی حفاظیت نہیں کرسکتی۔ کیونکر حبب گھر کمز در ہوجا تا ہے تیجی نقب مگتی ہے۔ اكرأب كاللامصبوط يثرا بوكا توكس كابتمت نہیں کر تالا توٹر دے۔ جب آب نے تاثر دیدیا كراكب اتنع كمزور بمي كراكب تبين بزار انسابون کوم نے سے نہیں بچا سکتے جب آپ ہے پر

تافرديدياكه دن كمصاجا سيسكمانددا نيتنيحنس کی بورمد کے باوجود ایک سیجد ٹوٹ سکتی ہے تودہ ہوگ تو ملک سے کرتے جا سے م وہ بوگ جن کے اس بلک کے ایدر ست سارے انسرسع بس اوراس مي انريشس بريت ساری انٹیلیجنس ایجنسیز کے میں۔ غِرطی میت مساری باورس کے میں . موسکت ہے کہ بیبیا کاچی **سور. موسکتا بین که ایران کانجن بور نیکن سن.** وبي المسي الثرسيط مبند دستان من كم س <u>کے اندر انٹرسیٹ سے میں مانتا پارتا ہوں</u> وزبر داخلہ مسی کم کا الن کے پاس ایسی کون انفارمیشن ای سیے کر ترشیتہ میں سال میں نمبی کے اندر عز انٹلی کونسولیٹ جزل کے دفتریں بہار۔۔، بی طلب کی چند یویشیکل یار اورغيربوليشيكل يارثيم حبن كرربية يبشن اجحيي منہیں سیمے، ملک کے اندران کے لیڈریں جغد طورير جاكر كم منت ريد من بانيس-اگر پلتے توعز رائل نے سفارتکا روں سے ک دہاں دہ کیا بات کرتے بیجے کیا انٹیلیجس یے پاس اس کی کوئ اطلاع مقلی کیا وزیرداخلہ اس پر کوئی روشن ڈالیس کے کہا وہ مسا دکی عبی کچھ تلاشی لیں گے اورع رائیل کے مفارِّخا یہ کی بھی کارکردگی کو بھی دیکھیں تے کہ بنی کے اندر جو کچھ بھی بوا ہے اس کے اندر اس کا تو

بالخونهي يبيحه نومحتر بميراكس يدسيعه كمسادق جوحرابي بماري يبال آربتي يبيا وزخ 20 يرور اير 31111 ريق یے کر وہ کم . ی وم سے غیر ملکی باتھوں ک تى يبيرك وداندركم Br 2) م کرر ہے ہی اورجم *ں طرح کیے د*اتعات یہ بڑی اس میں اس <u>مسے</u> تو لور 34 <u>`</u>\_\_ مندد کمتان کی یو س ایگری کرر می ہے . تمام ں ایگری گر ریے میں . اور نیود مارہے وزبر داخله اور وزيراع (ب اس سردتری بربرسيسا ايتغربيا فتشكيد طريقم يبرك بری بلا ٹرطریقہ سے کماکرا سے کہ کارسے لوگ ممال بوخ ورس سیکتے ہیں۔ لیکن بر سارے توكون كابزا بابهوايه سے بولیے۔ اس بیے ہم کو یہ دیکھناچا ہیے کہ پیسےاندر رول آف بتم استصراك یں گر جب بمایغ جان ادر كون أورست وركرسكتراسلير بنبادي یں ہے کہ اپنے آپ کو اندرسے معبوط

اور به ثابست کریں کر بماری سرکار ایک 6. سے دہ سی جی پر کار گر کل الدون حلان ال کی تفاظ \_ کمتنای برا بير آر جلسبيرأب كتنابعن بزادسيجاورابك يش ) .U.

THE DEPUTY CHAIRMAN: Mr. Jagesh Desai. You are the last speaker.

SHRI JAGESH DESAI (Mpha-rashtra): Madam Deputy Chairperson, I am thankful to you for giving me this opportunity.

First of all, I would like to pay my respects and homage to all those who were killed in this tragedy. I also convey my heart-felt condolences to the bereaved families. I pray that those who have ben injured may have early recovery

Madam Deputy Chairperson, I am thankful to the hon. Members, from all sides, for complimenting the people their co-operation

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SHRI JOHN. F. FERNANIMS: Yon are one of them.

SHRI JAGESH DESAI: I really feel, from my heart. The whole House, including myself, feels that the people of Bombay are very courageous and in any crisis, they all come together. I remember, 31 years back, when there was the Chinese aggression, people of Bombay stood as one man. Whether it was the Jana Sangh Party, whether it was the SSP or the PSP or the Congress, all worker as a team, but things have changed now. Madam, terror was created in Bombay in the month of December and January. One of the objectives, according to me, was to terrorise those who had come from outside Maharashtra. Many had left Bombay and gone to their native places. Now they are returning. I remember that nearly 40 to 50 per cent people had gone from many industries and thus production had suffered. When they were coming back, this has happened. This is very unfortunate.

Madam, this country will remain united. There are some forces who want to weaken this country. Some are adopting political methods and some want that this country should .not develop economically. I do not want to go into all the reasons, but I do feel very strongly that one of the reasons is that there are come forces who do not want to see India stronger. India can be stronger if it is Several decisions were economically strong. taken by the Government . Financial organisations of other countries are allowed to have their shares in the Indian stock exchange. By having this kind of blasts in stock exchanges a signal has been given, "Do not come here, do not invest here." Similarly, the bomb blast at Centaur Hotel both at Juhu and Santa Cruz and in a hotel of Bandra: what is the significance of that? They want to tell the tourists that they should not come to India so that do not get fereign

exchange. There may be other reasons, but this is one of the primary reasons, according to me.

Madam, throughout the discussion today I was present here. Barring one or two points everybody has spoken for a strong India. They have not taken any partisan view. I also do not want to take any partisan. view, but unfortunately, I want to stress upon one point which has pained me, and important that is what Mr. Advaniji has said in Bombay. I have the highest respect for him. When he wss in this House, I had the highest respect for him. He has said, "I suspect RaMstani involvement in this," and -that also he has said it in Bombay. What effect is it going to have? Already there are many who are always saying that many Muslims in Bombay are pro-Pakistani. And if this kind of thing is going on in Bombay, what kind of effect will it have in Bombay? That is why I am worried that such a senior and seasoned leader should have gone to Shankarraoji and this is what he felt Madam, this said that kind lof statements should not be allowed. We should not close our mind. If von are saying it as a part of your ideilogy or because of your whim, then we will come to wrong conclud siors Already an enquiry is being held Let us wait till then. Till Till then was should not take the name of any country whether it is Pakistan or and other if any country is involved. country. And it should note note that this country will never forgive country. People People of this country will so that now you have to take one action and I am sure any Govement . whether this Government of any other Government, will take action. Madam. about the scooter at Naigaon . unifortunataly, the Home Minister has not made a

mention of it in the statement 8kilo of explosive material was found in the dicky of the scooter, and the Police Commissioner Mr. Samoa, haw said that this kind of an explosive is

not availaaiu in this country. That means it must have come from outside, Simararly, ad these blasts were so meticulously organised that it must have taken many days to do it. It coald have been done within one or two days; it could have taken even a month. But then, what were you doing all this time? That is the question to which I am not able to find an answer myself.

Then, out of the 235 dead bodies, 83 are still not identified. Is it because they are beyond recognition? Here I have my own doubt—I may be wrong —and you may have some clue 'irom that also. Maybe there was Some suicides squad involved in it I don't know. When these 83 bodies are not identified till now, we should be very careful about it (and try to find out whether anybody belonging to such a suicide squad had also died in the blasts. It is possible that we may get some clue from that also. Again, about the scooter, it is a new scooter registered at Thane. Who is its owner? You will have to find out that also.

I would not like to say such, Madam, but, lastly, country cannot be destabilized by anybody. The people of this country have always remained united. But you have to show to the (people of this country, by your firm actions, that you mean business, and you have to find out the culprits very early. Seventy-seven hours have already passed after the incident, and even after 77 hours we would like to know some information. If it is not to be divulged, we leave it to you, if it is going to hamper your investigations-which we do not want to happen. But if broad indications could be given so that the doubts of some Members, including myself, could be cleared, they are welcome ... (Time-bell rings).

Madam, I am thankful to all of you for praising the people of Bombay.

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But there is one thing which I must The Central Government point out has not given an kind of financial help .all these affected to people. Secondly. 15.0 hutments were burnt down that time. Now all those families ... are to be rehabili tated. The State..e Government can't do it. For that purpose also noth ing has been given by the Centre. So, Ι pray through you, Madam, that substantial amounts should be given to all those who have been displaced so that they can be rehabilitated pro perly.

With these words, Madam, I thank you for the opportunity given to me.

THE DEPUTY CHAIRMAN: Now the discussion is over. But I have been told by the Minister of State for Parliamentary Affairs, Mrs. Alva, that it was told that the reply would be given tomorrow... (*Interruptions*) ....Please listen. She is pointing it out so that tomorrow she should not be blamed, the Chair should not be blamed.

SHRIMATI MARGARET ALVA: And I should not be blamed tomorrow because they have gone away.

SHRI GURUDAS DAS GUPTA: It is the wisdom of the House.

, .. (Interruptions) ...

SHRI SHANKAR DAYAL, SINGH: Madam, I want to tell you what the fact is. Shri was not here. This was decided earlier, perhaps. But we demanded, the other Members also demanded, that because the Home Minister was giving the reply today in the Lok Sabha, it was necessary that he should give the reply today itself in the Rajya Sabha also. This has been decided here. Then Dr. Abrar Ahmed had sent a message to the Home Minister and so the Home Minister has arrived here.

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Just a minute, please. They may be feeling that ... (*Interruptions*)

They may be feeling that Mrs. Please. Alva or the Home Minister did not do what was decided to be dune in the House. So, blame would be on them. It should the be like this. Now, if the House SO agrees, if whoever is here, wants the Home Minister to give reply today, fine. If the House so agrees that he may reply tomorrow, perhaps, he may be able to give more information tomorrow at twelve o'clock. It is entirely up to the House. He is here, and if the House so agrees, he will reply. ...(Interruptions)

थी क्रुआ्ण लाल पर्मा ः इसमें एक बात जरूर हैं कि जो सीनियर मैंबेर्स है, उनको तो यह कन्वे हुम्रा है कि रिप्लाई कल देंगे । लेकिन ग्रगर हाउस एसी करता है रिप्लाई के लिये, तो ठीक है। (ग्यदधान)

### **उपसभापति : म**भी सवाल **यह** हें कि जो लोग बैठे हैं,

The House is in order. The quorum is all right. If Members feel that the urgency of the situation, as the Home Minister has replied in the Lok Sabha, is that he should reply now, 1 will ask the Home Ministed to reply.

### होम मिनिस्टर साहब, बोलिये।

SHRI S. B. CHAVAN: Madam Deputy Chairman, I am sorry that I could not be present in the House to listen to the different arguments which weer put forward in the wake of this Calling Attention motion.

I join the House in sending our consciences to the members of the bereaved families. We will give whatever assistance possible to the members of the bereaved a-milis. So also for all those who have been injured in this,

### श्री जगदीश प्रसाद माथुर : मैडम, हमने सरकार की सुविधा के लिये कल तक का समय मांगा था, ग्राप तैयार है, उसर दें।

SHRIMATI MARGARET ALVA: Madam, I am just clarifying, because all the leaders were here and they said, "Do it tommrow". ... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Order, please. Let her speak.

### ग्राप इंटरप्ट करते हैं तो उनकी भात सुनाई नहीं देती है । पहले धाप सुन लोजिये, फिर बोलियेगा ।

SHHIMATI MARGARET ALVA: I asked all the leaders and they said, 'We will have it tomorrow." That's why I have told him that it is tomorrow. I am just clarifying. Tomor row they should not say that they were told something and I did something else after they had left.

SHRI S. B. CHAVAN: Everything I have said in the other House will come in the press and in Rajya Sabha it will go by default if I reply tomorrow. That is the only point. Otherwise it will not make any diffe-dence whether I give the reply today or tomorrow.

THE DEPUTY CHAIRMAN: What Mrs. Alva wants to say is that as the Home Minister was busy in the other House and she was not sure as to how much time he would take there, it was so decided that, maybe, he would reply tomorrow. Now, as the Home Minister is here and he is willing to answer....

SHRI KRISHAN LAL SHARMA: And we are willing to listen.

THE DEPUTY CHAIRMAN: Agreed. You are willing to listen because you are here, but those who have left the House, assuming that the reply would be tomorrow, may be upset. ... (*Interruptions*) ...

### [Shri S. B. Chavan conted.]

the House will definitely join me, that we pray that they should recover earlier and *that they should* be able to have their own vocations as they were doing before.

Let me take this opportunity of submitting especially for the information of the hon. Members that the kind of patriotism, courage and fortitude which the people of Bombay have shown during this episode, in fact, deserves everybody's applause for having done the right hting in fact, in such an hour of crisis, and they deserve all our praise. Bombay has always been for a good cause, and whenever there has been a calamity, Bombay has always risen to the occasion. They never considered any kind of calamity in terms of this religion or that religion. Whosoever has suffered, irrespective of the religion he belongs to, ultimately, is a human being who has suffered, and the people of Bombay consider that it becomes their duty to help everybody who has suffered in this matter. When an appeal was made for donating blood, you will be surprised that there were long queues for it. It was an unprecedented sort of thing, never heard of anywhere, that thousands of people, just on an appeal, on the very day assembled at different hospitals, donated their blood, and they were prepared to do any kind of sacrifice for helping all those who, in fact, had undergone the suffering.

Madam, there is one point which now, at this stge, I would like, to take up, and that is about the limited kind of statement that was read over here. Maybe an impression might foe created as if we are bothered about only the economy of the country. It is not merely the economy of the country but the kind of instability which some of the countries round about are interested in creatfing in our country, which, in

## Bomb. *Explosion in* 452 12th *March*, 1993

fact, is a matter for great concern to all of us. It is the unity and integrity of the country to which a challenge has been given by all those who would like to see that our country is weakened. Th ekind of repuation that this country has been enjoying in the comity of nations also gets adversely affected. That is the kind of situation that some people have been treted in. That is the kind of situation that some of the people have been interested in too.

Madam, I have just gone through some of the points which were raised. Kurryingly 1 must say that actually we are still considering what needs to be done; 72 hours as to or 77 hours have passed. I must say at the outset that, we were in fact, struggling for getting some kind of a material which chemically analyriding order to can be find out what is the kind of material which Uinfortunately for us, we has been used. could not get any splinters because they plastic bombs. In were all а no splinters plastic bomb are available .. Everythingh bursts out and no material becomes available. But fortuinatley for us, in the scooter, which was found, not 8 Kilograms, but 10 kilograms of mete-rial has been found. So, that can be a verv important evidence and it will have a tremendous use in anly-sing as to what is the kind of material that has ben used. Why I have said-and also the Prime Minister has said-that outside agencies seem to be involved is because of the fact that this technology is not available in India. For the first time an unprecedented situation has arisen, which, in fact, has created a feeling in our mind that some of the countries out. side seem to be interested in destabilising the situation in our *country*. Which are those countries is a matter which we will have to find out. But I cannot possibly say without any fear of contradiction that this is the agency which is involved. There are

different militant outfits which are available. There is the LITE: there is the Khalistani force; there are Kashmiri militants and there are other outfits which are available in the North-Eastern region. Whetn the question was raised, I have seen the interview given by Mr. Advani. I am sorry I cannot use his name here, because he is not here to reply. But still he happens to be the Leader of Opposition in the Lower House. the That is why it becomes my duty to bring to the notice of the House that they seem to have come to the con clusion that it is the ISI which seems to be very interested, and we have to take action against them. I do not hold any brief for ISI at all. ISI had been mainly responsible for-----

SHRI JAGDISH PRASAD MATH. UR: He said it was good conjecture. As you said there is an international conspiracy. International conspiracy can be that of any country. Similarly Advani's remark was just a conjecture. He said it was just possible. He was not sure of it

SHRI S.B. CHAVAN- I have no objection to that. Actually ours is also a conjecture. (*Interryptions*).

THE DEPUTY CHAIRMAN: If everybody is going to interrupt, the Home Minister will not be able to reply. I would not permit. Let him reply.

SHRI PRAMOD M AH A JAN: He has named my leader. I was present in the Press conference where Advani Ji gave this reply. There was the foreign Press also there. Everything is recorded. He said: Taking into account all the situation what they are doing in Kashmir, what they are doing in Punjab and what has happened in Bombay, the needle of suspicion is towards the ISI. This is what he said. Nothing more than this.

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SHRI GURUDAS DAS GUPTA: Just a minute, Mr. Chavan. I would like to draw the attention of the hon. Minister to the statement that he has made. He is now referring to foreign: militant groups. If he had referred in his speech that he had made in Bombay that he is holding foreign terrorist groups responsible for it, then things would have been clear. Instead of that he has stated foreign country'. To refer to a foreign country is one thing and to refer to a foreign terrorist group is another. Therefore, I shall most respectfully submit that the whole confusion arises out of the reference to the foreign countries and it has been taken to the illogical extent by Mr. Advani, Leader of the Opposition in the other House.

THE DEPUTY CHAIRMAN: Let the Home Ministe'r reply... (*Inter-rtiptions*)... Mathur sahib, the question was put to the Home Minister. The Home Minister has made a statement on the Calling Attention motion. Let him reply to it.

### श्री प्रमोद सहाजन : ग्रडवानी जी लौंक सभा में ये, सारा भाषण ग्राडवाणी जी की प्रेस कांफेस पर क्यों बैस हो श्हा है?...(व्यवधान)

SHRI S. B. CHAVAN: I stand by' what I have said in Bombay. I don't deny what I have stated in Bombay. Some people say that there has been a contradiction between the statement given by the Prime Minister and the Home Minister and the Chief Minister of the State. In fact, there is no contradiction, All the three of us are unanimous on this point. We never said that it is a foreign outfit which is involved. We said that it is a foreign country which is involved and the agents are ours. These outfits have become the agent of a foreign courtry According to me. it is a treacherous act. So all those persons

#### [Shri S. V. Chavan]

were involved in this thing. It will be the responsibility of the investigating agency to find out who has gone against the interests of the country. I can assure the House that as soon as we come to a definite conclusion that somebody...

SHRI GURUDAS DAS GUPTA: Why do you refer to a foreign country?

SHRI S. B. CHAVAN: A foreign country will not come by itself. They will employ the local agents.

SHRI GURUDAS DAS GUPTA: To say a foreign terrorist outfit is another. ..

SHRI S. B. CHAVAN: No, it is not a foreign terrorist organisation.

SHRI PRAMOD MAHAJAN; Why do you compel the Home Minister to say that a foreign terrorist organisation is involved? He said that a foreign country was behind it. ... (*Interruptions*)...

SHRI S. B. CHAVAN: In fact, there is no contradiction. I am definitely stating again in this House that it is a foreign country to which I have referred. This was done through the local agents. It becomes our responsibility to find out as to who these traitors were. If they have done this ... (*Interruptions*) ...

SHRI GURUDAS DAS GUPTA: He is referring to a foreign country instead of a foreign terrorist group. This is where the mistake lies. . (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Order, please. Mr. Gupta, please take your seat.

SHRI GURUDAS DAS GUPTA: To say 'a foreign country' is one thing and to say a foreign terrorist organisation' is another thing.

THE DEPUTY CHAIRMAN: Please take your seat. The Home Minister is

### Bomb Explosion in 456 12th March, 1993

giving his reply. He is the Home Minister of the country. You have expressed your opinion. You don't equate the two. If he is saying something here, he is saying it with all responsibility as the Home Minister. Why are you objecting to it?

SHRI S. B. CHAVAN: Madam, the statement made by the Prime Minister was, "The brain is outside, the hand is inside." What does that message convey? He should understand it. Actually it is not any outside military outfit which is involved but it is a country which, in fact, is involved. They are doing it. They have been instigating. What exactly is the result is a point which we have to go into and try to find out as to how best we can find out.

Madam, there is only one point which I want to say. I do not know whether this point was raised here or not. But the condition in which a scooter was found, I feel I must bring it to the notice of this House because it is a very important thing

to know that a scooter was left there. The dicky of the scooter contained about 10 Kgs of high-powered plastic explosives. The scooter was taken charge of by the military bomb

disposal squad. A preliminary en

quiry indicated that the explosive substance consisted of RDX chemical. The scooter was placed with the explosive device on the 12th March,

1993. The detonator to the explosive was connected with the ignition switch of the scooter. According to

me, this is a very important evidence. Both the igniter and the explosive are very important materials for matters of investigation. I do not know whether the hon. Members have referred to that point here.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: You have referred to this as an important evidence. It has aready appeared in all the newspapers. They said that some important clues...

SHRI S. B. CHAVAN: Madam, if the hon. इसको उस वक्त ग्राप को डिनाई करना Members are in a hurry, I can say about the चाहिये था। other part also There is a very important clue which hag been found. But it will not be in the public interest to divulge what they have यह है कि हमने उर्द् का ग्रखमार पढ़ा found. I can merely say that they have found something. And if it leads to a postive conclusion, I am sure the entire conspiracy can be unearthed. never be sure. Lead stories are there. But taking advantage of the lead, if you can reach a positive conclusion, then, of course, It is of tremendous worth. This is a matter which I thought I should bring to the notice of this House, We are at it. But I must also say at this stage that everybody seems to be very much upset about our intelligence agencies. The inteligence agencies seem to . have given the information. And hon. Member Shri Afzal said that some papers seemed to have reported that the intelligence agencies have given the information to the Government of India that the Babri Masjid was going to be demolished on 6th December. I can say this without any fear of contradiction because I have consulted the Director of the IB on whether it was a fact, whether such a kind of statement which had come in the press was a fact. I can say. without any fear of contradiction, there is

श्री एस. बी. चवहाण : मुसीद्वत नहीं ।

श्री मोहम्मद अफजल उर्फ भीम अफजल But in these matters, you can यह अंग्रेजी अबबारों मैं छपा है। आप कहें, तो मैं कटिंग पहुंचा दंगा। भ्रगर म्रापकी वजारत इस काविल नहीं है कि अंग्रेजी के ग्रखबार ही पढ़कर ग्रापको बता दें कि क्या हुन्रा, इसमें हमारा कसुर नहीं है।

> †[شربي مصد افضل عرف م- افضل: يد الكريزي الخبارون مين چنها ه **آپ کی**هن تو سهن ک**تنگ پېلچا** دونكا - اكر أيكى رزارت اس قابان ن<u>ہیں</u> **ہے** کہ *انگ*ریزی کے لخیار اھی یوهار آیکو باتا دین که کیا هرا اسبهن هنارا تصور تهين في -] श्री एस॰ बी॰ चझ्हाण : लेकिन मैं आपको फेक्ट बता रहा है, जो फक्ट है

no truth in whatever the papers have said. The fact of the matter is that no such kind of story information has been supplied to the It is a totally baseless Does it mean that having got the Government and to suggest that having got the information, still we were inactive in the information, we allowed the mosque to be matter? It is making a v?rv serious charge destroyed and just keep standing there as a the Government. Of course, you can kind of observer is rather unfair on the part against say anything. But if you try to question our of the hon. Member. bona fides in the matter, I think it will be

unfair on the part of the hon. Member to this kind of an implication. come to

श्री मोहम्मद अफजल 👾 मीम अफजल 🕤 साहब. इसको ग्राज ग्राप <u>संहर्शिण</u> डिनाई 7. 8, 9 ਹਵ रहे है के Ŧ छपा 1 तारीख ग्राखबारों

Madam, there is no denying the iact that our intelligence agencie have done excelent work. But they cannot defend themselves. It is a fact.

SHRI GURUDAS DAS GUPTA: Despite that excellent work, Rajiv Gandhi was killed. Despite that excellent work, Indira Gandhi was killed. Despite that excellent work, such a series of bomb blasts has taken place. We must pay our com. pliments to the Minister of Intelligence, particulary to the State Minister of Internal Security. (Interruptions).

*<sup>†</sup>*[]Transliteration in Arabic Script.

CHAVAN: SHRI S. B. Mr. Das Gupta, you have to have a sense of proportion. When it is a matter of very important investigations in which the intelligence agencies are involved now, do we want to convey the impression that this House is not having full faith in them? What kind of a message are we doing to send the people about those who are, to in fact, engaged in this kind of a very important investigation? T would rather request hon. Members that in such an unprecedented matter which has happened in Bombay, of which we feel very sorry, we have to stand as a united nation and give a message to all those who are concerned that in such matter's there is no party feeling amongst ourselves, we are all united and we would like to say that nobody can, possibly, think in terms of doing anything to the unity and the integrity of the country. If anything is being done on those lines, certainly we will

stand united and give a befitting reply to all those who are involved in this kind of a mischievous propaganda. It is true that there is a disinformation campaign which has been carried on against India. And, I have no doubt in my mind that We are falling short of the kind of counter-propaganda which, in fact, is required to make matters very clear to all those people who, in fact, would like to hear the other side of the picture. Every time, we find that there is a very effective propaganda done by Pakistan and their outfits, but some. how we have not been rising to the occasion in countering the propaganda. We will have to do something in this matter.

About the intelligence agencies, I do not want to claim that there is no scope for any improvement. This incident has brought to our notice that re-orientation not only of the police forces but even of the intelligence agencies is called for. And every effort will be made to see

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that they are able to meet the challenge, unfortunately if anything hereafter were to happen, to see that we rise to the occasion and We are able to book all those who, in fact, are involved in the matter. Madam. I have done.

SHRI SHANKAR DAYAL SINGH: Only one point, Madam.

ने जो भी जवाब मंत्री महोदय गह दिया है श्रौर जो वातें कहीं है, तो हम पुरा देश इस घटना से दुखी हैं. लोग आक्रम्यंचकित हैं श्रौर सरकार की नीयत शक नहीं है, सरकार पर हमको कोई ने मजबती से काम लिया है। इसके हम धन्यवाद और बधाई लिये उसको ŧ । हमको यह ग्राशा है कि भी देते जो भी बम्बई में हुआ है वह ৰুন্ত नगरों में नहीं होगा और बम्बई दूसरे सें नहीं होगा। हम यह भी फिर चाहेंगे कि जिस तरह से हमन आपको है, यँसे ही कोई भी इस तरह कहा हो तो विपक्ष को भी विश्वास की । घटना में ले ग्राप ग्रागे बढ़ें क्योंकि करके यह देश पक्ष या विपक्ष का नहीं है, देश यह 85 ग्रौर 87 करोड़ लोगों है जिनके नमाइंदे हम लोग यहां का ਬੈ ਹੈ हये हैं । इन मञ्दों के साथ पर मैं एक बात कहना चाहता ह कि सदन पहले हम लोग खड़े होकर উঠ ंडसके इसमें जिन लोगों ने घ्रपनी जानें गवाई हैं, इतना बंडा मानवता के प्रति हादसा उनके लिये श्रद्धांजलि जरूर है, हमा रखें।

SHRI V. NARAY ANAS AMY: Madam, I have got only one point. According to the reports, the bomb blast cases have not been referred to the CBI and the CBI has been indirectly involved in the case of investigation like the Intelligence, RAW, R and D, all these organisations. I would like to know why the case has not been directly referred to the CBI. What is the reason for it?

SHRI S. B. CHAVAN: In fact, I had a discussion with the Chief Minister of Maharashtra. He said, "Now

1 feel quite confident that our police forces and the investigating agencies will be able to do the job. If I feel that any assistance is required and this case needs to be handed over to CBI, certainly I will write to you." "But at this stage" he said "I don't believe in that."

SHRI V. NAKAYANASAMY: Ma-dam/ because of the reference to international help from U.S.A. I am referring to CBI.

श्री सैयद सिंहते रजी : मैं वजीरे दाखला से सिर्फ यह जानना चाहता ह कि ग्रखबारों में यह ग्रामा है कि इंटर-नेशनल एजेंसीज भी कर्नफिडेंस में को लिया जा है, इंटर पोल की बात रहा भी क्राई **भौर <sub>वि</sub>टिश** है गवर्नमेंट ने भी श्राफर किया है, इस सिलसिले में मैं यह जानना चाहंगा कि हकीकत क्या ग्रीर क्या इंटरे पोल की सर्विसेज भी भ्राप ले रहे हैं

شری سیدسیط می د چی دزیر داخل ست حرف یدجا نذای به با بند کدانهارول عین ید آیا بیم کدانش یشنل استخدیز کدیش کونش قال ایا جار با حیصہ انتر بول که بارت بجی آی سیدا در بریش جودندند سندی آز فرکیا حیصہ اس مسیسلے عین یہ جا نذاج ایول تکا کہ حقیقت کی حیصہ اندکیا انٹر بول کی سرق مسز تھی آیپ سے سلے رسیت بی .

भी एस०मो० चन्हाण : इससे पहले यह सवाल उठा था कि एक मरतबा न्युयार्क के मन्दर जो हादसा हम्रा उसमें ग्रौर इसमें क्या ताल्लुक है और एक किस्म के लोग इन दोनों जगह इंवोल्वड | ैह क्या ? इसलिये एफ०की० भाई० के साथ हमने कंटेक्ट करने की कोशिश की झौर उनकी तरफ सेजो

**†** [ ] Transliteration in Arabic script.

### Bomb. *Explosion in* 562 12th March, 1993

जानकारी मिली है वह इस किस्म की কি ग्रब तक उन्होंने जो जांच की उसके ग्रन्दर इन दोनों है, यह उन्होंने कहा ,है लेकिन यह ग्रब तक की मालमात है। आगे जो होने वाला है, इंवेस्टी-गेशन ही ने वाला इससे ग्राउट नहीं कर सकते है। उसकी फाइन**ल** रिपोर्ट श्रायेगी, तब ही हम भ्रपनी कोई राय ाना सकते हैं। इंटरपोल को भी हमने कटेक्ट किया है। उनकी सबिसेज भी जहां तक जानकारी मिल सकती है, वे आफर करने के लिये तैयार है।

HRI JAGESH DESAI: is it true, Sir, that ten persons from U.S.A. are coming for helping him? That kind of news is there.

SHRI S. B. CHAVAN: If it is re quired, they will come, but I don't think that it is called for

THE DEPUTY CHAIRMAN; Mr. Gurudas Das Gupta, do you still, have something to say

SHRI GURUDAS DAS GUPTA: Madam, I will only say that we appreciate the stand taken by the Prime Minister that on the question of investigation we shall have to depend on the decision and the suggestions ol the Government of Maharashtra and the CBI cannot be considered to be the panacea in all the cases. It is for them to coordinate but I would like to make one point. In the case of handling these terrorist attacks it is not the U.S.A-alone but there are other countries in the world-the hon. Minister knows htemfrom whom we should take help in all possible ways to locate the whereabouts. That is number one. Number two is this. A large number of people have died. In all cages it has not been possible to trace out the dead because some bodies have just disappeared. It is for the Government to come to their help and relief. But I am not talking about them. What about the rehabilitation?

### [Shri Gurudas Das Gupta]

There are people who are wounded very seriously and a large number of them may be rendered totally incapacitated. Therefore it will be necessary to give a rehabilitation package to them, I know that the Government of Maharashtra has enough financial resources. Whatever may be the resources of the Government Maharashtra it should fee of the nations cocern, it should be a sig of solidarity of the country. I would like the hon. Minister to react whether they are considering floating any fund and calling upon the people, State Governments and all that to give funds. Funds should be very large. There should be a sense of solidarity. The Bombay people must feel the sense of solidarity. Th country must also feel that what had happend in Bombay would have happened in Calcutta also. The people in Calcutta are giving blood today. In Calcutta today 56 people have given blood to be sent there, hon. Minister should make arrangements so that blood can be flown from Calcutta to Bombay oppose this question. The Minister should Therefore. I am suggesting that some sort of a not respond to this question. (Interruptions) taken up to orgnize should be to ... solidarity and build a rehabilitation fund give aid to the people who have been injured in a cologsal way.

SHRI JOHN F. FERN ANDES: Madam, the (Interruptions) Government of India is going to take the help of USA, UK and FBI and they have mentioned softie West Asian countries also. May I know from the hon. Minister whether he will take the help of Mossad of Israel? I am told that they are expedits in such activities ... (Interruptions) ... In detecting country . ... (Interruptions) .... You are

श्री प्रमोद महाजन : महोदया, इससे संबंधित विषय जिसके वारेमें मैं गृह मंत्री जी से ग्राफ़्वासन चाहंगा कि पाकि-स्तान कॉसुलेट मुंबई शहर में नयी जगह मांग रहा है। वह जिन्ना हाउस चाहते ा सरकार ने उसको देने से इंकार

### Bomb Explosion in ACA 12thMarch, 1093

किया ग्रौर सरकार का निर्णय उचित है ं। लेकिन हमें यह पता चला है कि पाकिस्तान को, मुंबई मंत्रालय जो ग्रब है, उसके सामनें जो मंत्रियों के छोटे-छोटे बंगले हैं ग्रौर एयर इंडिया की बिल्डिंग और मंत्र।लय के बीच का, श्राप तो सारी मंडई के बारेमें जानते ð, बहां मंत्रियों के बंगले को. और बीच, मंत्रालय के सामने पाकिस्तान कांसुलेट को जगह देने का निर्णय लगभग हो रहा है । मझे पाकिस्तान कांसुलेट को स्थान देने में कोई आपसि नहीं है। ग्राप उनको ग्रच्छ। स्थान दे दें। लेकिन मुझे लगता है कि बिल्कूल मंत्रालय के सामने और सारे मंत्रियों के बीच Ĥ पाकिस्तान कांसुलेट हाउस हो, यह आगे समस्या खड़ी कर सकता है ।... (ययवधान)

SHRI GURUDAS DAS GUPTA: I

SHRI PRAMOD MAHAJAN; Then, why questions? are putting you

| mierrabuonsr      |                    |
|-------------------|--------------------|
| श्री प्रसोद महाजन | ः उपसभापति महोदया, |
|                   |                    |
| यह कवल पाकस्तान   | (व्यवधान)          |
| पाकिस्तान ने      | खिलाफ साजिस की     |
|                   |                    |
| है। (व्यवधान)     |                    |

for the Government to decide Without

indirectly indicating that.... (Interruptions) ...

THE DEPUTY CHAIRMAN; Mr. Home Minister will decide what he wants to answer and what he doesn'i want to answer. I think

he is capably enough to do that. (Interruptions

SHRI S. B. CHAVAN: There are two or three points raised (Interruptions)...

# SHRI PRAMOD MAHAJAN: Sometimes he wants to answer something; sometimes he doesn't want to answer something.

THE DEPUTY CHAIRMAN: I know the Home Minister is competent enough to decide what he wants to answer and what he doesn't want to answer. I leave it to his judgement.

SHRI S. B. CHAVAN: Some hon. Members have raised the issue about some of the people who died but whose identity could not be established. In fact, I had requested the Chief Minister of Maharashtra to publigh a list of all those who had died and also those who had, in fact, been injured. If their family members are able to come they will be able to trace them; otherwise, as the hon. Member was suggesting, we will try to And out as to how best we should be able to help them. As regard some people who seemed to have committed suicide over there, it will have to be gone into by the investigating agency. It is not that Maharashtra has got unlimited resources. The resources of every State Government are known to me. I know what the West Bengal Governments resources are. what the Maharashtra Government's resources are. On this occasion I fully agree with what the hon. Member has said-it is a question of helping the victims as a nation. As a nation we will give I hem whatever is required, specially to those who were, in fact, iving in jhuggis. They also require some kind of assistance. I will definitely lake up this issue with the Prime Minister and try to see that some kind of help is given to them. As regardg those who have been permanently incapacitated they are going to be given Rs 25,000. Those who have suffered minor

injuries are going to foe given Rs. 10,000 and for those who are in hospital for more than one day Rs 5.000 has been promised by the Government, of Mahrashtra. If Gove-rnment of Maharashtra wants any

### Bomb. Expiosio in 466 12th March, 1993

assistance even in this certainly I will request the Prime Minister to send some relief from the Prime Ministers Relief Fund. .. (*nterruptions*)...

THE DEPUTY CHAIRMAN'. Just a minute... (Interruptions)... Please ... (Interruptions) ... A suggestion came from a Member of Parliament that We should come forward as a nation. It is my suggestion that why not as Members of this House we send one day's salary to them as a gesture of goodwill. We represent the States... (Interruptions)..

SHRI GURUDAS DAS GUPTA: We agree to it... (Interruptions)..

THE DEPUTY CHAIRMAN: So we all agree that we should send a day's salary... (*Interruptions*)...

SHRI GURUDAS DAS GUPTA: Let it be put on record that Rajya Sabha Members have decided to give one day's salary to the Prime Minis-ler's Relief Fund ...(Interruption\*) ...

भी राम भरेश यः दक्ष: उपसभापति महोदया, पूरा सवन इससे सहमत है। बह होना चाहिये । (व्यवधान)

### श्री संकर ध्याल सिंहः मेडम, हम लोग ग्रापके इस निर्णय के साथ है। इसकी बिक्षकुल घोषाणः की जाय। (य्यवधान)

SHRI MURUDHAR CHANDRA-KANT BH AND ARE: Madam, this arises out of the last answer. The Home Minister must have been informed that I had raised a question, regardng compensation to the people who lost their lives and those who got injured in the bomb blast- Several properties have also been affected, particularly the Malkani Mansion at Worli. Several "Jhuggis" have been affected. I would like to know what steps are being taken, what assistance is beng given to provide alternate shelter and also for compen-;ating loss of property... (Interruptions) . ...

.. Calling Attention to 467 Bomba'y on

श्री सतीश प्रधान : उपसभाध्यक्ष महोदया... (क्व्यवधान)...

उपसभापति : मार्ग भी प्रछ सीजिये ताकि इकट्ठा जवाव हो जाए।

भो सतीश प्रधान : मुझे भी मही पूछना था ।

उपसभाषति : बस श्वापको भी यही পুগুলা খা।

We have had enough discusson and the Home Minister has given a very categorical reply ... (Interruptions)

### भी प्रमोद महाजनः : वह तो बहत छोटी बिल्डिंग है। ... (व्यवधान) ...

SHRI S. B. CHAVAN: About the point which the hon. Member Shir Bandare has raised, it is a quesiton of Malkani mansion, certainly we can not come to their rescue. Ultimately, relief can be given to those who have become totally helpless in the matter ... (Interruptions)...

SHR MURLIDHAR CHANDRA-KANT BHANDARE: It is a middle-class family ... (Interruptions) ... and they have adopted the name 'Mansion' ... (.Interruptions)...

SHRI S. B. CHAVAN; If it is a middle-class family and -they have adopted the name 'Mansion', I have no objection. But we cannot compensate! everybody Certainly it becomes our responsibility to see that proper relief is given to those people who have become सकता है ... (व्यवधान) victimes of this kind of incident • • • (Interruption\*)...

श्री राम शरेश पावच : उपसंभाषति महोदया,

उपसमापति ः बहुत हो गया । ने इसका होम मिनिस्टर साहव জনাৰ दे दिया है।

श्री राम नरेश यादव : महोदमा, यह बहुत जरूरी है... (व्यवधान)

जब सन्तार ने उत्को घसाने की बात की है, तो उनको इस बात की गारग्टी होनी चाहिये, ताकि वह सोग बडां से শাশ ন स्त ग्रौर वहां उनको दसाया जा सके। यह व्यवस्था भी सरकार को करनी चाहिये (क्षत्रधान)

भी सतीश प्रधान : महोदया... (ম্যবগ্রান);

'उपसभापति: उन्होंने उसका जबाब दे दिया है आप बैटिए। (ज्यवधान)

श्री अतीश प्रधानः में यह कह रहा ह कि उनके पास बराबर इनफारर्सेशन नहीं हें। (व्यवधान) मैंने कुछ बिल्डिंग ऐसी देखी हैं जिनको पूरा का पूरा गिराना पड़ेगा ग्रौर फिर से पुरा खड़ा करना पडेगा। ऐसी कुछ बिल्डिंग की हानत हो गई हैं। इसलिए मैं पूछना चाह रहा था कि उन लोगों को ग्रांप क्या ऐड देने वाले है. किस तरह से मदद करने वाले है।

उपसभापति : यह तो स्टेट गवर्नमेंट का सवाल हें । होम मिनिस्टर साहब उसका जवाब नहीं दे सकते । श्रापकी जो बात है वह स्टेट गवर्नमेंट को कनवे कर देंगे (व्यवधान) इस समय दुःख का समय है इसमें विवाद खंडा न करें, (व्यवधान)

श्री सतीया प्रधान : ऐसा कैसे **B**Ì

वयसभापति । आप बठिए

श्री सतीरा प्रधान : ऐसा कैसे हो सकता है। (व्यवधान)

जनसभावति : आप बैठ जाइये । भाषका जवाब उन्होंते दे दिया हें कि वह स्टेट गवर्नमेंट को कनवे कर देंगे।

Home Minister, please convey the matter to the State Government (Interruptions)

SHRI S. B. CHAVAN; I will do that ... (Interruptions) ...

### भी ततीश प्रधान: यह कैसे बोल रहे है (ध्यबधान) यह लोग ख्यों परेशान है (व्यवधान) कैसे बोल रहे है माप (व्यवधान)

THE DEPUTY CHAIRMAN: Please, I will ask the Members to be very serious in this matter. Please don't make allegations against any Member Please. .. (Interruptions) ...

.. (Interruptions) ... Please ... Mr. Pradhan, है भौर सेंट्रेल गवर्नमेंट को भी जरूरत है। your take seat... (Interruptions) ...

भी कैलाश नारायण सारंगः प्ररे कुछ तो (व्यवधान)

उपसंभाषति : ग्रायको कोई সম্ दिलाने की जरूरत नहीं हैं। भ्राप बैठ जाइये (श्वयधाम) सतीश प्रधान साहब

### श्री सतीश प्रधानः मैं सिर्फ ... (व्यवधान)

ग्राप प्लीज बैठ जाइये। ग्राप शांति मे

बैठ जाइये जरा (व्यवधान)

उपसभापति: आपने जो बात कही मैं समझ गई । ग्राप बैटिए। ग्रापने यह कहा है कि जो बिल्डिंग जिस हालत में है कि पूरी गिरानी पडेंगी उनकी **श्रौर** जगह

### Bomb. Explosion in 470 12th March, 1993

तभी बिलिंडग बनानी पहेंगी क्योंकि यह होन भिनिस्टर दिल्ली के होम मिनस्टिर है, करेंद्र होम मिनिस्टर है। ग्रापकी জী भावनायें है यह सब स्टेट गवर्नमेंट को पहुंचा देंगे। और हम सब लोग आपके साम सहमत है कि जिन लोगों को तकलीफ हई है उनको ज्यादा से ज्यादा Please sit own. Don't ignite the whole thing . राहत देने की स्टेट गवर्नमेंट को भी जरूरत बह बात होम मिनिस्टर साहब ने मानी है। श्रब मेम्बर्स अगर श्राप खंड होना चाहते हे तो एक मिनट खड़े हो जाइये कंडोलेंस में उसके बाद हमने यह निर्णय लिया है कि हम लोग एक दिन की सेलरी जमा करके स्टेट गवर्नमेंट को हमारी तरफ से भिजवा दें में विद टोटल ।

### (इसके बाद सभी माननीय सः व एक मिलिक तक मौन अव था में खड़े रहे।)

THE DEPUTY CHAIRMAN: The House is adojourned till 11 o' clock tomorrow.

The House then adjourned at thirty-six minutes past seven of the clock till eleven of the clock on Tuesday, the 16th March 1993.